

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO. 74 OF 2023

IN THE MATTER OF:

SUNIL KUMAR

..... APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

.... RESPONDENT(S)

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NEW DELHI
Dated: 16.04.2024

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REPLY ON BEHALF OF BAJAJ HINDUSTHAN SUGAR LIMITED

(PROJECT PROPONENT).

MOST RESPECTFULLY SHOWETH:

- A. At the very outset the Bajaj Hindusthan Sugar Limited (hereinafter referred to as the “answering respondent”) submits that, save as would appear from the records or otherwise categorically and specifically admitted, each and every contention, allegations, statements and or assertions made by the Applicants in the above-titled Application, are being specifically denied as false and incorrect. It is submitted that the Application has been made with *mala-fide* and ulterior motives by the Applicants.
- B. It is submitted that vide order dated 13.03.2023, this Hon’ble Tribunal had constituted a Joint Committee to inspect the Sugar and Distillery Unit of the answering Respondent at village Gagnauli, District Saharanpur, Uttar Pradesh.

- C. That on 24.01.2024, the said Joint Committee has submitted its interim report dated 24.01.2024 in relation to the aforesaid Gagnauli Sugar and Distillery Unit of the answering Respondent.
- D. It is submitted that the Interim Report dated 24.01.2024 has made the following two wrong observations which are factually incorrect;
- a. The Report notes that *during visit discharge of effluent in a so-called storm water drain which further meeting to Hindon river was observed.*
 - b. The Report also notes that *“huge dumping of ash and press mud was observed”*.
- E. It is submitted that from a perusal of the Interim Report dated 24.01.2024, the answering Respondent was surprised to note that the said Report wrongly records that *“during visit discharge of effluent in a so-called storm water drain which further meeting to Hindon river was observed.”* It is submitted that the said observation of the Inspection Report is factually incorrect. It is categorically and specifically submitted that no effluent is being discharged in any storm water drain meeting to Hindon river. It is further submitted that the Storm water drain only collects water during rainy season and the Joint Committee has wrongly recorded that the rainwater flowing in the storm water drain is effluent being discharged from the answering Respondent’s sugar unit. The answering Respondent is placing on record photographs and video which would demonstrate that there is no discharge of any effluent into the

Storm water drain. Rather, the storm water drain is completely dry on non-rainy days.

F. The Interim Inspection report dated 24.01.2024 has also recorded “*huge dumping of ash and press mud was observed*”. In this regard, it is submitted that the observation of the Joint Committee does not take into consideration that there is NIL dumping of ash and press mud by the answering Respondent outside its Sugar and Distillery Unit. In fact, the Report wrongly considers the press mud lifted by the farmers from the answering Respondent’s unit and being utilised by such farmers in their agricultural lands as organic manure and misrepresented the same as huge dumping of press mud and ash near the answering Respondent’s unit.

G. It is further submitted that the Joint Committee in its interim Inspection Report dated 24.01.2024 has made 10 (TEN) recommendations to the answering Respondent.

1. RECOMMENDATION THAT SUGAR AND DISTILLERY UNIT SHOULD ENSURE SCIENTIFIC HANDLING AND DISPOSAL OF FLY ASH, BOILER BOTTOM ASH AND PRESS MUD GENERATED IN THE UNIT:

RESPONSE TO THE RECOMMENDATION:

1.1 It is submitted that the answering Respondent has already put in place robust scientific handling and disposal systems for Ash and Press Mud generated in the Sugar and Distillery Unit.

SUGAR UNIT:

1.2 In the Sugar Unit of the answering Respondent the Air Pollution Control System wet scrubbers are installed with boiler for separation of particulate matter from the flue gases, the separated particulate matter is called boiler ash. This is transported in cover trolleys in wet condition by the cane growers after getting signed requisition from them to use in their agricultural land as organic manure.

1.3 Pertinently, the Sugar Unit of the answering Respondent is using biomass fuel (cane bagasse), which ash is having plant nutrients and organic constituents, benefiting the crop productivity, and improving the soil properties viz texture, porosity, water holding capacity etc.

A copy of the Analysis Report enclosed showing the nutrient value of the Boiler Ash is annexed hereto as **ANNEXURE A**.

1.4 It is submitted that the Ash disposal at the answering Respondent's Unit is in compliance of the **Charter for Sugar Mill of CPCB: Ash Disposal** "*Supply to cement plant/ filling of low-lying area/ bio-manuring*".

A copy of the relevant portion of the Charter for Sugar Mill of CPCB: Ash Disposal "*Supply to cement plant/ filling of low-lying area/ bio-manuring*" is annexed hereto as **ANNEXURE B**.

1.5 The details of the Bagasse ash Generation & Disposal in the answering Respondent's unit for the last two season are as below:

Sl.No.	Particulars	2022-23		2023-2024	

		Generation (MT)	Disposed (MT)		Generation (MT)	Disposed (MT)	
			By Far mer s	Land fillin g		By Farm ers	Land fillin g
1	Bagasse Ash	4543	212 0	1000	3580	3800	500

1.6 It is submitted that out of 8123 MT total ash generated from season 2022-23 & 2023-24, total 7420 MT has been disposed while 703MT balance is kept properly & being taken by the farmers in coming crop season.

A chart showing the details of the disposal of the Sugar Boiler Ash together with supporting records is annexed hereto as **ANNEXURE C**.

DISTILLERY UNIT:

1.7 In the Distillery Unit of the answering Respondent, Distillery incineration Boiler ash is generated after using biomass fuels Bagasse & Molasses spent wash. This ash is a good source of Potassium therefore Ministry of Agriculture and Farmers Welfare, Govt of India has notified the Fertilizer made from Distillery Boiler ash called PDM (Potash Derived from Molasses) Fertilizer vide Fertiliser (Inorganic, Organic or Mixed) (Control) Third Amendment Order, 2021, S.O. 2126(E) dated 31.05.2021.

A copy of the Fertiliser (Inorganic, Organic or Mixed) (Control) Third Amendment Order, 2021, S.O. 2126(E) dated 31.05.2021 is annexed hereto as **ANNEXURE D.**

1.8 Furthermore, Analysis Report of Bottom and fly ash generated at the Distillery Unit also shows the nutrient values of the ash. All the generated bottom and fly ash is being sold for the manufacturing of PDM fertiliser. Copy of the Analysis Report of the Bottom and Fly Ash generated at the answering Respondent's Distillery Unit is annexed hereto as **ANNEXURE E.**

1.9 The details of the Ash generated at the Distillery Unit of the answering Respondent and sold in last Two years is as under:

Sl.No.	Particulars	2022-23		2023-2024(till 31.03.2024)	
		Generatio n (MT)	Sale (MT)	Generation (MT)	Sale (MT)
1	Bottom Ash	9775.80	9775.80	4865.86	4865.86
2	Fly Ash	8470.10	8470.10	4405.98	4405.98
Total		18245.82	18245.8	9271.84	9271.84
			2		

A copy of the Logbook of the Ash generated and sold at the Distillery Unit of the answering Respondent is annexed hereto as **ANNEXURE F.**

PRESS MUD:

1.10 It is submitted that Pressmud or filter cake, is generated as a by-product of sugarcane industries and characterized as a soft, spongy, amorphous, and dark brown to brownish material. It is generated during the purification/ filtration of cane juice.

1.11 Pertinently, Pressmud supplies a good amount of organic matter and plant nutrients and acts as a soil amendment and favourable for soil micro-organisms.

A copy of the analysis report of the Pressmud generated at the answering Respondent's Unit is annexed hereto as **ANNEXURE G**.

1.12 The press mud is being utilized by farmers as organic manure in their agriculture field. Since pressmud is organic manure & derived from plant origin (Sugar cane) and as per analyzed parameters, there is no adverse effect on soil upon leaching from pressmud.

1.13 It is therefore submitted that in the case of the answering Respondent's unit the Pressmud is being utilised by farmers as organic manure in their agriculture fields. The farmers are lifting the pressmud from the answering Respondent's Unit and taking the same to their agricultural fields where the same is being used as organic manure.

1.14 It is further submitted that Pressmud is also a vital raw material for Bio-CNG plant and the answering Respondent has already taken steps to ensure that from next year Pressmud generated across all Sugar Units of the answering Respondent will be utilized for manufacture of Bio CNG

for which the answering Respondent has already signed the Memorandum of Understanding with M/s Ever Enviro one of the leading Bio CNG producers.

1.15 The details of the Pressmud generation and disposal in season 2023-24 are as under:

Sl.No.	Particulars	2023-2024	
		Generation(MT)	Disposed (MT)
1	Pressmud	35300	35278

A copy of the records of the generation and sale of Pressmud at the answering Respondent's unit is annexed hereto as **ANNEXURE H**.

2. RECOMMENDATION THAT SUGAR AND DISTILLERY UNIT SHOULD NOT DISCHARGE EFFLUENT OUTSIDE THE PREMISES AS PER CONSENT CONDITIONS. ALL EFFLUENT SHOULD BE INTEGRATED AND ROUTED THROUGH ETP.

RESPONSE TO THE RECOMMENDATION:

SUGAR UNIT:

2.1 It is submitted that the effluent from Sugar mill of the answering Respondent, (from Process & Cooling tower overflow) is being routed through the Effluent Treatment Plant (ETP) comprising Sulphate removal system followed by Activated Sludge process to meet the standard norm notified for on land (irrigation) discharge. It is further

submitted that the Treated Effluent is being used in irrigation only as per the Condition of Consent to Operate issued by UPPCB.

A Flow Diagram of SRS Plant of the sugar unit of the answering Respondent is annexed hereto as **ANNEXURE I**

A Flow Diagram of ETP of the Sugar Unit of the answering Respondent is annexed hereto as **ANNEXURE J**

DISTILLERY UNIT:

- 2.2 It is submitted that the Distillery unit of the answering Respondent is a Zero Liquid Discharge compliant unit. The Spent Wash generated in distillation process is being evaporated in Mult effect Evaporator up to 55-60 Brix.
- 2.3 Further, the Concentrated spent wash (slop) having Gross Calorific Value 1500-1600 K cal is being used as fuel in incineration boiler.
- 2.4 The condensate generated from MEE and other effluent viz, Cooling tower blow down, Backwash etc is being treated in CPU plant.
- 2.5 Further CPU treated water is being utilized in Cooling Tower makeup after passing through UF and RO system, and in molasses dilution in fermentation process after UV treatment.
- 2.6 As such the Distillery Unit of the answering Respondent is maintaining the Zero Liquid Discharge as per the conditions of consent to operate.

A Flow Diagram of Zero Liquid Discharge of the Distillery Unit of the answering Respondent is annexed hereto as **ANNEXURE K**.

3. RECOMMENDATION THAT THE SUGAR UNIT MUST DISPOSE THE EFFLUENT ONLY THROUGH FERTI-IRRIGATION AFTER TREATMENT AS PER CONSENT.

RESPONSE TO THE RECOMMENDATION:

- 3.1 It is submitted that the answering Respondent's Unit is already disposing off the effluent only through ferti-irrigation after treatment as per consent.
- 3.2 It is submitted that the answering Respondent has sufficient agriculture land in command area (185 hectare) which is enough for utilizing 3,29,933 KL/Annum Treated effluent.
- 3.3 The total Effluent generation is 97,198 KL @ 699 KLD in 139 days season 2023-24. This low Effluent is because of less cane availability and the answering Respondent's multi-pronged efforts for water conservation by adopting 3R (Reduce, Reuse and, Recycled) mechanisms.
- 3.4 It is further submitted that the treated Effluent is being gainfully utilized in irrigation of command area and hence there is no need or occasion to discharge the said effluent outside the said Unit.

A Chart showing the Yearly Total treated water balance with respect to land available for irrigation and loading rates for Sandy loam textures is annexed hereto as **ANNEXURE L**.

A copy of the Water Balance, Irrigation Management Plan adopted by the answering Respondent and the logbook of ETP & Irrigation is annexed hereto as **ANNEXURE M**.

4. RECOMMENDATION THAT SPCB SHOULD ENSURE THAT THE DRAIN NEAR THE BOUNDARY WALL SHOULD NOT CONTAIN INDUSTRIAL EFFLUENT. REGULAR SURVEILLANCE OF THE UNIT IS REQUIRED. ALSO, DISTRICT ADMINISTRATION DIRECT CONCERN DEPARTMENT TO ASSESS THE NEED OF SUCH DRAIN FOR STORM WATER DRAINAGE AND ACT ACCORDINGLY.

RESPONSE TO THE RECOMMENDATION:

- 4.1 It is categorically and specifically submitted that no effluent is being discharged in any storm water drain meeting to Hindon river. It is further submitted that the Storm water drain only collects water during rainy season and the Joint Committee has falsely recorded that the rainwater flowing in the storm water drain is effluent being discharged from the answering Respondent's sugar unit.
- 4.2 The answering Respondent is placing on record photographs and video which would demonstrate that there is no discharge of any effluent into the Storm water drain. Rather, the storm water drain is completely dry

on non rainy days. Furthermore, the unit is being regularly monitored by the SPCB & District Administration. Storm Water drain is necessary for the runoff of rainwater of the area to avoid water logging condition during rainy season. It is also permitted by UPPCB to use storm water drain during rainy season. After rainy season it is closed by brick wall.

Photograph of the Storm Water drain near the answering Respondent's Unit is annexed hereto as **ANNEXURE N**.

Video showing the Storm Water drain near answering Respondent's Unit as dry on non rainy days is annexed hereto as **ANNEXURE O**.

5. RECOMMENDATION THAT SUGAR AND DISTILLERY UNIT SHOULD TAKE PREVENTIVE MEASURES FOR REDUCTION OF FUGITIVE EMISSION DUE TO HANDLING AND TRANSPORTATION OF BAGASSE, FLY ASH AND BOILER BOTTOM ASH ETC.

RESPONSE TO THE RECOMMENDATION:

- 5.1 It is submitted that the answering Respondent has already taken preventive measures for prevention of of fugitive emission in handling and transportation of Bagasse, Fly Ash and Boiler Bottom Ash etc.
- 5.2 It is submitted that Bagasse is being transported by covered trucks and stored under shed /cover. Further Bagasse handling from storage shed to boiler is being done through close conveyor to control the fugitive emission.

- (i) Additionally, arrangement for water sprinkling has also been put in place for the dust suppression.
- (ii) Also, the Boiler fly ash and bottom ash is being transported through covered vehicles.

Photographs of Bagasse shed, covered conveyor and transport vehicle used for bagasse and ash transportation is annexed hereto as **ANNEXURE P.**

6. RECOMMENDATION THAT THE DISTILLERY UNIT SHOULD RESTRICT THE CONCENTRATED SPENT WASH STORAGE CAPACITY TO SEVEN DAYS EQUIVALENT OF ITS GENERATED CONCENTRATED SPENT WASH FOR INCINERATION PURPOSE. THE REMAINING LAGOON SHOULD NOT BE DISMANTLED/ LEVELLED USED FOR STORAGE OF CONCENTRATED SPENT WASH.

RESPONSE TO THE RECOMMENDATION:

- 6.1 It is submitted that the Distillery Unit of the answering Respondent has already restricted the concentrated spent wash storage capacity and the remaining lagoon is not being used for storage of concentrated spent wash.
- 6.2 The spent wash storage lagoon capacity has already been restricted equivalent to 7 days of production.
- 6.3 The lagoon of dimension (57.5X22.50X3.90 M) of capacity 5000 M3 is only being used for storage.

- 6.4 The remaining one discarded lagoon will be used for rainwater storage, and stored rainwater will be utilized in process to reduce the ground water abstraction.
- 6.5 The unit is located in the Over exploited block so the reduction in ground water by using stored rainwater helps to improve the ground water level of the area.
- 6.6 The requisite permission of the same is obtained from UPPCB.

7. RECOMMENDATION THAT THE LADDER ON THE STACK FOR SUGAR UNIT BOILERS SHOULD BE AS PER CPCB GUIDELINE.

RESPONSE TO THE RECOMMENDATION:

- 7.1 It is submitted that although monkey ladder has been provided on the stack of sugar boiler, the answering Respondent is already in process to replaced it with spiral ladder and same will be completed before startup of the coming crushing season.

Copy of the Letter of Intent issued for spiral ladder to M/s Start O&M Private is annexed hereto as **ANNEXURE Q**.

8. RECOMMENDATION THAT SUGAR UNIT SHOULD MAINTAIN DESIRED MLSS AND MLVSS IN AERATION TANK (AT) FOR BETTER OPERATION OF ETP.

RESPONSE TO THE RECOMMENDATION:

8.1 It is submitted that the answering Respondent is already maintaining the desired Mix Liquor Suspended Solids (MLSS) and Mix Liquor Volatile Suspended Solids (MLVSS) in Aeration Tank for better operation of ETP.

8.2 It is submitted that as per the analysis report the MLSS 1682 mg/l and MLVSS 1212 mg/l is in Aeration Tank (AT) is good enough to maintain the desired FM ratio of 0.25 for activated sludge process.

8.3 The inlet flow on 19.12.2023 is 750 KL/day with BOD 777 mg/l.

The capacity of Aeration Tank 1920 KL and MLSS was 1212 mg/l

So the FM ratio is = Inlet flow KLD x BOD/ MLVSS x AT volume

$$= \frac{750 \times 777}{1212 \times 1980}$$

$$= 0.24$$

8.4 Because of low effluent loading rate in ETP due to less cane crushing, the MLSS and MLVSS are low, but FM ratio is maintained.

A copy of the ETP inlet outlet analysis report by CPCB is delineated and annexed hereto as **ANNEXURE R**.

9. RECOMMENDATION THAT THE SUGAR UNIT SHOULD PROPERLY OPERATE SULPHUR TREATMENT PLANT.

RESPONSE TO THE RECOMMENDATION:

- 9.1 It is submitted that the answering Respondent's Sugar Unit is already properly operating the sulphur treatment plant.
- 9.2 It is submitted that Sulphate reduction process is a physico-chemical process so performance evaluation by grab sampling might be not assessed exactly, it requires composite sampling.
- 9.3 The SRS treated effluent is being further routed to Activated sludge process (ETP) and the analysis of ETP outlet showing sulphate 104 mg/l justifying the efficiency of treatment system.
- 9.4 The Sulphate is being regularly analysed in our inhouse lab by taking composite sample to assess the efficiency.

Copy of the SRS Analysis logbook of the answering Respondent's unit is annexed hereto as **ANNEXURE S**.

**10.RECOMMENDATION THAT PROPER DISINFECTION SHOULD
BE CARRIED OUT IN THE STP FOR ACHIEVING FC STANDARD
AT OUTLET OF STP**

RESPONSE TO THE RECOMMENDATION:

- 10.1 It is submitted that during the visit of the Joint Committee for inspection of the answering Respondent's Sugar Unit, the Hypo Dosing System was under maintenance and at the same time grab sample was taken by Inspection team resulting high value in Fecal coliform in STP outlet, however all other parameters pH, SS and BOD was well within prescribed limit.

10.2 The analysis report of STP outlet done by CPCB is delineated below:

Sampling location	Parameters			
	pH	SS	BOD	FC
Outlet of STP	7.67	<2.5	7.84	4.5x10 ⁴
Standard as per E(P) Act, 1986	6.5-9.0	<50	20	<1000

10.3 After maintenance, Hypo Dosing System was taken in line for the disinfection of STP treated water. The answering Respondent has also cross evaluated the STP outlet parameters by NABL & EPA approved lab regularly to ascertain the STP outlet well within the norm. Furthermore, the STP treated effluent is being utilized for irrigation of green belt within the premises, and nothing was/is being/will be discharged outside plant premises.

Copy of the Analysis Report of STP outlet of the answering Respondent's unit is annexed hereto as **ANNEXURE T**.

11. It is therefore submitted that in view of the aforesaid submissions on each recommendation made by the Joint Committee in its Interim Inspection Report dated 24.01.2024, it can be seen that the Sugar Unit as well as the Distillery Unit of the Project Proponent is fully complying with the applicable Environment Protection Laws, Rules and Regulations.

12. It is further submitted that vide order dated 15.02.2024, this Hon'ble Tribunal had made certain observations in respect of the said Interim Inspection Report dated 24.01.2024. The answering Respondent craves

leave of this Hon'ble Tribunal to make submissions in respect of the said observations recorded in the order dated 15.02.2024.

12.1 This Hon'ble Tribunal has inter alia observed in the order dated 15.02.2024 that Fecal coliform was found to be high in STP Outlet. In this regard it is reiterated that during the visit of the Joint Committee for inspection of the answering Respondent's unit, the Hypo Dosing System was under maintenance and at the same time grab sample was taken resulting high value in Fecal coliform in STP outlet, however all other parameters pH, SS and BOD was well within prescribed limit. The analysis report of STP outlet done by CPCB is delineated below:

Sampling location	Parameters			
	pH	SS	BOD	FC
Outlet of STP	7.67	<2.5	7.84	4.5x10 ⁴
Standard as per E(P) Act, 1986	6.5-9.0	<50	20	<1000

12.2 After maintenance, hypo dosing system was taken in line for the disinfection of STP treated water. The answering Respondent has also cross evaluated the STP outlet parameters by NABL & EPA approved lab regularly to ascertain the STP outlet well within the norm.

12.3 Furthermore, the STP treated effluent is being utilized for irrigation of green belt within the premises, and nothing was/is being/will be discharged outside plant premises.

13. This Hon'ble Tribunal has inter alia observed that significant quantum of fly ash and press mud was found dumped within as well as outside the premises.

13.1 In this regard it is submitted that because the production process deployed at the answering Respondent's unit is of continuous nature of operation therefore shifting of pressmud and boiler ash from chute is required to avoid unforeseen breakdown of the plant. Sometime vehicles of Farmers / customers is not available due to bad weather, farmers field occupied with crops etc.

13.2 During such period pressmud and boiler ash is being shifted to the answering Respondent's own brick lined land within the plant premises, which is further lifted by farmers/ users subsequently.

13.3 It is further reiterated that the press mud and ash stored outside the answering Respondent's unit is of farmers who have stored it in their own agricultural land to use it at time of soil preparation for next crop sowing. It is also pertinent to mention here that the answering Respondent's unit is situated in a rural area surrounded by agricultural land of various farmers.

13.4 The ash and Pressmud stored in premises during crushing season are being used / disposed & will be completely utilized as below:

- i. The stored boiler ash has been significantly utilized in construction of DELHI-DEHERADUN highway in place of soil for low lying area filling.

A copy of the request letter by Highways Authorities for use of Ash in construction of highways is annexed hereto as **ANNEXURE U**.

- ii. The ash is being further lifted by the cane growers during the sowing of the next cane crop & another crop. The benefits of the use of ash are also published from time to time in the newspaper,

Copy of the Articles published in the daily newspaper in relation to the benefits of usage of ash in agriculture is annexed hereto as **ANNEXURE V**.

- iii. Fly ash Generated from the boiler is being transported in covered tractor trolleys.
- iv. Existing stored ash is being utilized by farmers during coming crop sowing.
- v. Apart from above the ash is also being used in low land filling with topsoil cover.
- vi. The press mud is being utilized by farmers as organic manure in their crop field.
- vii. Dust suppression arrangement has been provided at storage area to control fugitive emission.
- viii. Incineration boiler ash, rich in potash is being sold to potash ash granulation manufacturers and distributed to the cane growers also. Sometimes the vendors have temporarily stored the ash in the

answering Respondent's unit premises till it is lifted and transported to Granulation plant in covered truck by the Vendor.

- ix. The Farmers/vendors are allowed to lift pressmud and Boiler ash from the answering Respondent's unit against receipt of written requisitioning/applications for the same.
14. This Hon'ble Tribunal has inter alia observed in the order dated 15.02.2024, that there is mismatch in respect of extraction of water by the unit and its discharge in sugar unit, which is much higher than the extraction for which no explanation has come on record and therefore, water balance should be disclosed in the next report.
- 14.1 In this regard, it is submitted that there are two input sources of water in Sugar manufacturing process i.e (i) Tube well water used for domestic, boiler feed water and (ii) The sugar cane having 65-70 % water content been separated during process as condensate water, being used in process, makeup, cleaning & washing and cooling.
- 14.2 The quality of Condensate water is as good as tube well water thus the ground water extraction is significantly reduced.
- A copy of the Quality Analysis Report of the Process water at the answering Respondent's Unit is annexed hereto as **ANNEXURE W**.
- 14.3 It is submitted that the average water content in Sugar Cane at Gangnauli Unit of the answering Respondent during the crushing season 2023-24 season is around 67.1 % which is separated during cane juice evaporation

and concentration in evaporation house. Further this condensate is being used as a process water and equipment cleaning etc.

14.4 It is further submitted that the Cane juice (Syrup) is further evaporated in pan. The water vapor from the pan is being condensed in the process cooling tower resulting in overflow of the Cooling Tower as effluent and going to Sulphate Removal system followed by ETP for Treatment as per CPCB guidelines.

14.5 It is further submitted that the effluent generation in sugar industry is mainly of sugar cane water & always more than ground water extraction. The generated effluent is being treated in the ETP & SRS plant for further use in irrigation as per notified standard for Sugar industry.

14.6 Furthermore, Online Effluent Quality Monitoring System has also been installed by the answering Respondent in the said Unit and it is connected with UPPCB/CPCB server for real time monitoring. URL: www.enviropuls.in User ID: bhslusergng

Password: bhsl#@sugng1

A chart showing the water balance on average cane crushed (5079 TCD) in season 23-24 is annexed hereto as **ANNEXURE X**:

15. This Hon'ble Tribunal has inter alia observed in the order dated 15.02.2024 that same water balance disclosure should also be made regarding the Distillery Unit.

15.1 In this regard it is submitted that the Distillery unit is comply with Zero Liquid Discharge (ZLD) norms.

- 15.2 It is submitted that the Spent Wash Generated in distillation process is being evaporated in Mult effect Evaporator up to 55-60 Brix.
- 15.3 The Concentrated spent wash (slop) is being incinerated in incineration boiler and condensate generated from MEE and other effluent viz, Cooling tower blow down, Backwash etc is being treated in CPU plant.
- 15.4 Further CPU treated water is being utilized in Cooling Tower makeup after passing through UF and RO system, and in molasses dilution in fermentation process after UV treatment.
- 15.5 The answering Respondent has placed on record the Water Balance details. Additionally, bajaj hindusthan sugar ltd has also installed web cameras at the answering Respondent's distillery to monitor ZLD at the said Unit. The same is also connected with CPCB/UPPCB server The details for accessing the installed web cameras installed at the answering Respondent's Unit are as under;

URL: www.xylem-errand.com

User ID : bhslgangnau

Password: bhsl##2gangn34

16. This Hon'ble Tribunal has inter alia observed in the order dated 15.02.2024 that Clarification should also be made regarding adequacy of 185 hectares of land for ferti-irrigation and how flooding due to application of effluent is avoided.

16.1 In this regard it is submitted that the answering Respondent is placing on record a copy of the Irrigation management plan prepared by NSI Kanpur.

A copy of the Irrigation management Plan prepared by National Sugar Institute (NSI) Kanpur relating to the answering Respondent's Unit is annexed hereto as **ANNEXURE Y**.

16.2 It is submitted that the texture of soil in nearby plant area is Sandy loam. The irrigation water loading for Sandy loam soil is 170 to 225 KL i.e 200 KL per hectare/ per irrigation as notified in the MOEF & CC notification GSR (35)E dated 14.01.2016.

A copy of the Notification GSR 35 E dated 14.01.2016 is annexed hereto as **ANNEXURE Z**.

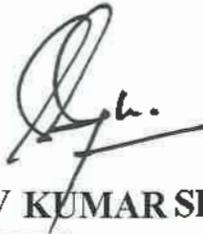
16.3 It is submitted that as per irrigation management plan schedule (Section 10-11 of irrigation plan), the area of 185 Hectares is sufficient for utilization of effluent generation @ 200 Ltr/ ton cane crushed at 10000 TCD i.e 329933 KL for whole cane crushing season. However, during crushing season 2023-24 the average daily crushed rate and effluent generation in current season at Gangnauli Sugar unit is 5079.57 TCD & 699 KLD i.e total Treated effluent Generation is 97198 KL KL (from 30.10.2023 to 16.03.2024, 139 days), which is being gainfully utilized in irrigation of above crop area.

17. It is reiterated that the answering Respondent's unit is complying with all application Environmental laws and is operating in accordance with applicable consents, conditions to operate, Rules and Regulations. The

answering Respondent has already put in place robust mechanism to ensure the disposal of Pressmud, Ash and Effluent generated in the Sugar as well as the Distillery Unit, as per the applicable permissions and prevailing guidelines/Rules.

18. In such circumstance the answering Respondent humbly prays for the dismissal of the present Application with exemplary costs and in the interest of justice, keeping in view the compliances and the steps undertaken by the answering Respondent and the fact that there is no violation as alleged by the Applicants in the above titled Application.

PROJECT PROPONENT



[SANJEEV KUMAR SINGH & SHIGHRA KUMAR]
(ADVOCATES FOR THE PROJECT PROPONENT)
LEGAL VIBES (ADVOCATES & SOLICITORS)

G-27, FIRST FLOOR,
JANGPURA EXTENSION,
NEW DELHI-110014.

PH: 011-43580335; 9560306295

EMAIL: legalvibes.lawfirm@gmail.com

NEW DELHI

Dated: 16.04.2024

FILED BY:



**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH AT NEW DELHI**

ORIGINAL APPLICATION NO. 74 OF 2023

IN THE MATTER OF:

SUNIL KUMAR

.... APPLICANT

VERSUS

STATE OF UTTAR PRADESH & ORS.

.... RESPONDENT(S)

AFFIDAVIT

I, Amit Kumar Pandey, S/o Suresh Pandey, Aged about 44 Years, Having Regd. Office at TC-13, Vibhuti Khand, Gomti Nagar, Lucknow - 226010, Uttar Pradesh, presently at New Delhi, do hereby solemnly affirm and state as under:

1. That I am the the authorized representative of the Project Proponent i.e., M/s. Bajaj Hindusthan Sugar Ltd. and I have been duly authorized to file the present affidavit.
2. That being the authorised representative of the Respondent/ Project Proponent i.e, M/s. Bajaj Hindusthan Sugar Ltd., I am well conversant with the facts and records of the case and therefore, competent to swear this affidavit.
3. I, have read and understood the contents of the reply to the Original Application which has been drafted as per my instructions and state that the contents thereof are true as per the verification.

[Signature]
DEPONENT

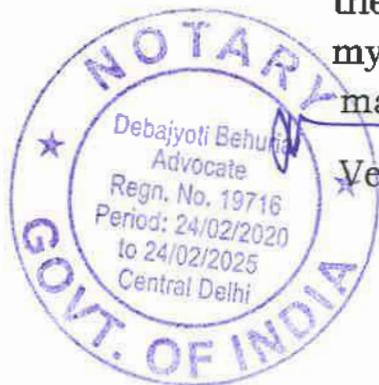
[Signature]
I Identified the deponent who has signed in my presence.

VERIFICATION:

I, the deponent above named, do hereby verify declare that the contents of paras 1 to 3 of the above affidavit are true to my personal knowledge and that I have not suppressed any material facts.

12 APR 2024

Verified at New Delhi on this the _____ day of April 2024.



I CERTIFIED THAT THE DEPONENT
 S/o Smt./Am. *[Signature]*
 No. W/o, Ors. *[Signature]*
 R/O. *[Signature]*
 identified by *[Signature]*
 has Solely *[Signature]*
 New Delhi *[Signature]*
 That the Contents of the affidavits which have
 been read & explained to him are true and
 correct to this knowledge.

[Signature]
DEPONENT

[Signature]
Notary Public



ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

Recognised by MOEF & CC(Ministry of Environment Forest and Climate Change)

Website: www.itslab.in, Email: contact@itslab.in, itlrclab@gmail.com, info@itslab.in, itlrclab@gmail.com

+91 9911659800, 9305780312, 09958849764, 07210888634



Test Report of	Report Code	Date of Issue
BAGASSE ASH	MS-100324-12	15/03/2024

Issued To: M/S. BAJAJ HINDUSTHAN SUGAR LTD (SUGAR UNIT)
GANGNAULI, P.O-, TANSHIPUR,
DISTRICT. -SAHARANPUR (U.P) - INDIA

Sample Received On : 10/03/2024
Sample Description : Sugar Boiler Ash (Bagasse Ash)
Sample Drawn By : ITS Laboratory Representative (Mr. Amit Sharma)
Sample Quantity & Packaging : 1.0 Kg in Pet Bottle
Analysis Duration : 10/03/2024 to 15/03/2024

ANALYSIS TEST RESULTS

S.No	Parameters	Protocol Used	Results
1.	pH	IS:2720(Part-26)	7.71
2.	Electrical Conductivity at 25°C (dsm ⁻¹)	IS:2720(Part-21)	1.3
3.	Total Organic Carbon , % by mass	IS:2720 (P-21)	0.74
4.	Total Nitrogen Content , % by mass	IS:1350(Pt-IV/ Sec-1) 2011	0.16
5.	C/N Ratio	By calculation	4.6
6.	Potassium dioxide (as K ₂ O) (% by mass)	US EPA-3050B Followed by FPM	0.23
7.	Phosphate Content (as P ₂ O ₅) % by mass	IS:3025 (Part-31) :1988	0.014
8.	Calcium Oxide (CaO) (% by mass)	IS:4032:1885	0.13
9.	Magnesium Oxide (MgO) (% by mass)	IS:4032:1885	0.16
10	Iron Oxide (as Fe ₂ O ₃) (% by (% by mass)	IS:4032:1885	0.09

CHECKED BY

AUTHORIZED SIGNATORY



Terms & Conditions :

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.

CHARTER FOR 28**EFFLUENT TREATMENT
BY SUGAR FACTORIES
SITUATED
IN RIVER GANGA BASIN****CENTRAL POLLUTION CONTROL BOARD**

Ministry of Environment, Forest & Climate Change



18. BARE MINIMUM TECHNOLOGY (BMT)

BMT is indicative of the systems, equipment, processes and practices that are generally considered essential to achievement of the objectives of this Charter.

Technology actually required, or implemented, by individual sugar factories to achieve the same documented level of environmental protection, may differ on account of their unique set of circumstances like scale of operations, equipment & system configuration, product portfolio, raw material etc.

Bare Minimum Technologies (BMT)			
Sl. No	Functional Area	Facility Required	
		BMT/Optional	Type of facility
1	Cane preparation and juice extraction		
1.1	Cane unloading	BMT	Cane carrier of suitable width & length with variable speed drive
		BMT	Hydraulic grabs with cross and longitudinal travel trolleys/ sling bar for cane unloading
			Truck /trolley tippler
1.2	Cane Preparation		System to ensure Preparatory Index (PI) of 85+ by installation of :
		Optional	Cane kicker
		BMT	cane leveller/cane chopper, cane cutter and swing hammer fibrizer/cane shredder
		BMT	Rake elevator below fibrizer/ shredder with variable drive
		BMT	Interlocking system in cane preparatory devices with cane carrier
		BMT	Closed loop water circulation for cooling of bearings of preparatory devices
1.3	Cane Milling	BMT	To attain a Reduced Mill Extraction (RME) of 96+ , a milling tandem comprised of 4 three rollers mills with toothed UFR and Donnelly chute with rake carriers between the mills or any other combination using 2/3 rollers mills with UFR/TRF/GRPF/TRPF
		BMT	Each mill driven by a variable speed DC drive with speed reduction through enclosed reduction gear box/ planetary gear
		BMT	Interlocking of all Rake elevator & rake carriers with mills
		BMT	Hydraulic loading and hot water Compound Imbibition using hot water of 85°C @ 250-300% on fibre or as required. Flow measurement & control system to be installed
		BMT	Closed loop water circulation for cooling of mill bearings & mill drives
1.4	Spillage Monitoring & Control	BMT	Spill pits/tanks, and drainage system for containment/recovery, dry cleaning of floors with bagasse.

2.0	Steam Generation		
		BMT for < 45 kg/cm ² pressure boiler	Bi-drum boiler with tube bank, front, roof, rear and sides water walls. Super heater, economiser, air pre-heater with ID, FD SA fans etc. Wet scrubber for arresting ash and particulate matters (PM)
		BMT for > 45 kg/cm ² pressure boiler	Bi-drum boiler with tube bank, front, roof, rear and sides water walls. Primary & secondary Super heaters, atemperator, economiser, air pre- heater, de-aerator, ID, FD, SA fans etc. Electrostatic Precipitator (ESP) for arresting ash and particulate matters (PM)
2.1	Instrumentation & control	BMT	Instrumentation , automation & control through DCS
2.2	Waste water re-cycling	BMT	Closed loop re-circulation of waste water generated from RO/DM reject and boiler blow down after treatment in ETP
2.3	Ash disposal	BMT	Supply to cement plant/ filling of low lying land/ bio-composting
3.0	Power Generation		
3.1	With/ without Incidental co-generation	BMT for boiler pressure up to 45 kg/cm ²	Back pressure/ Bleed cum back pressure steam turbine coupled with an alternator to generate electricity at 11 KV
3.2	With incidental co-generation	BMT for boiler pressure above 45 kg/cm ²	Back pressure/ Bleed cum back pressure/ Extraction cum condensing steam turbine coupled with an alternator to generate electricity at 11 KV
3.3	With incidental and off season co-generation		Extraction cum condensing (EC) steam turbine coupled with an alternator
			Water cooled condenser, cooling towers of suitable capacity for EC turbine
			Closed loop cooling water circulation at power generation with cooling tower of suitable capacity
			Suitable switch yard for power export to grid
4.0	Handling of Discharges		
4.1	Waste water Discharges		
4.1.1	Wastewater Treatment	BMT	Separate treatment of spray pond/ PCT overflow for sulphates removal followed by combined treatment with other wastewater streams after removal of oil & grease passing through primary, secondary and tertiary treatment
		BMT	Primary treatment : comprising course & fine screening, stabilization/equalization with aeration, settling in clarifier, primary sludge dewatering
		BMT	Secondary treatment : comprising anaerobic treatment in case of high COD, aerobic treatment with diffused

			aeration (Activated Sludge Process), secondary settling in secondary clarifier, thickening of sludge through centrifuging/ decanting /sun-drying(sludge drying beds)
		BMT	Tertiary treatment : comprising of multi-grade filter (MGF) and activated carbon filter (ACF) of suitable capacity
4.1.2	Effluent Treatment Plant (ETP) design	MBT	
4.1.3	Treated wastewater disposal		As per norms of CPCB/SPCB
4.1.4	Condensate Polishing Unit	BMT for surplus condensate for factories having boiler > 45 kg/cm ² steam pressure	Reverse Osmosis (RO) followed by MGF and ACF or any other proven technology. Treated condensate may be used for various purposes e.g. power plant cooling tower make-up.
4.2	Atmospheric Discharges		
	Stacks		All stacks to be preceded by ESP or multi cyclone with wet scrubber as appropriate to arrest ashes and particulate matters
5.0	General Pollution Abatement Measures		
5.1	Resource Management		Optimum use of all material resources through input-output analysis and establishment of moving targets for specific consumption of inputs. Cost audits to be moderated by environmental considerations.
5.2	Good house keeping		Containment and management of material spillages to prevent contamination of soil, ambient air and ground water, besides increasing pollution loads and vitiating workplace environment.
5.3	Chemical cleaning of heat exchangers		Trial & use of hydroject cleaning in place conventional chemical + mechanical cleaning to the extent possible. Construction of “ Hazardous Tank” to collect washings of chemical cleaning & for adding gradually in main ETP
5.4	Monitoring & control		Factory –wide fresh water distribution networks be colour coded (as per BIS) to identify process, utility and domestic supplies.
6.0	Environmental Management Systems		
6.1	Environmental Control Laboratory		Establishment of testing facilities, manned by trained and dedicated staff, for routine monitoring of effluent generation and performance measurement of pollution control systems, equipment and devices. The staff will also be responsible for maintaining proper records and initiating non-compliance warnings.
6.2	Environmental Audits/ Third party inspection		Half Yearly Comprehensive Audit/ third party inspection Performance audit/inspection by third party during season

7.0 Compliance Monitoring			
7.1	Off-line routine monitoring		Routine analysis of pH, TSS, COD, BOD, TDS, DO, Colour, MLSS etc. for waste water (effluent) and treated effluent from ETP
			Routine analysis of PM, SO ₂ , NO _x , CO ₂ , O ₂ for stacks
			pH, TSS, COD, TDS, MLSS, colour daily. Air quality measurements as prescribed by SPCB
7.2	Flow measurement		Magnetic flow meter with remote mounted transmitter and totalizer feature with connectivity to a remote PC through an RTU
7.3	Online Continuous Monitoring for wastewater		Online monitoring for flow, pH, TSS, BOD, TDS of treated water as required by SPCB
7.4	Online Continuous Monitoring for air emission		Particulate Matter (PM) emission from stacks as required by SPCB
8.0 Manufacturing of Plantation White Sugar			
8.1	Juice weighment	BMT	Mass flowmeter of suitable capacity with arrangement for check weighment. System to have auto juice flow control system to have stabilized flow to process.
8.2	Juice heating	BMT	Heating the raw juice and sulphited juice to 68-70 °C and 103-104°C in tubular/DCH/PTHE/Condensate heaters of suitable heating surfaces in multiple stages. Similarly heating the clear juice in Tubular/PTHE/DCH to desired temperature. Condensates to be utilized for various purposes in mill and boiling house.
8.3	Clarification	BMT	Clarifying the heated raw juice by addition of milk of lime @ 1.2-1.8%, v/v and SO ₂ gas in a juice Sulphiter preferably having auto pH control system.
8.4	Milk of lime preparation	BMT	Slacking quick lime with condensate and screening it through hydro cyclone/vibro screen/Koran classifier.
8.5	SO ₂ generation	BMT	Generation of sulphur di-oxide in film type sulphur furnace having combustion control and molten sulphur feed control system with efficient cooling of gas to 70-72°C. Re-circulation of cooling water through fanless cooling towers to minimize fresh water usage.
8.6	Settling	BMT	Use of efficient Rapi Dorr 444 type or equivalent clarifier with retention time not exceeding 2 ½ hours.
8.7	Filtration	BMT	Filtration of underflow/muddy juice from clarifier to recover juice in RVF. Hot condensate of about 70°C to be used for cake wash. Alternatively use of Decanters. Quantity of wash water to be monitored by installing flow meters.
8.8	Evaporation	BMT	Concentration of juice so as to convert it in to syrup using Multiple Effect Evaporators, Quadruple or Quintuple with

			extensive vapour bleeding system to have heat recovery arrangement through installation of condensate cigar & condensate Heaters. Exhaust steam condensate to be used as boiler feed water, whereas condensate from other bodies to be used for meeting requirements of mill & boiling house. For boilers up to 45 kg/cm ² g pressure, II nd body condensate to be used partially as boiler feed water make up, whereas, for higher boiler pressure, it is to be used after treatment though CPU.
8.9	Syrup Sulphitation	BMT for	Bleaching the syrup obtained from Evaporators to a pH 5.2-5.4 using SO ₂ gas.
9.0	Crystallisation	BMT	<p>a. Further concentration of sulphited syrup in vacuum pans (single effect evaporators) to carryout crystallization of sugar. Low head batch pans/ low head batch pans with mechanical circulator/continuous vacuum pans to be used. Level of boiling mass in pan and fluctuation in vacuum to be avoided to inhibit entrainment. Tell tail bottles to be provided to periodically check any entrainment. Use of hot water during pan boiling to be measured by installing flow meter & efforts to be made to keep it as low as possible. Condensates to be utilized in a closed loop for meeting mill & boiling house requirements.</p> <p>b. Cooling & conditioning of massecuite boiled in vacuum pans in air/water cooled batch/ continuous crystallizers. A – massecuite to be hot cured, B-massecuite cooled to about 52-54°C & C massecuite to be cooled to 40-42°C & then reheated to 52-54°C. Proper cooling arrangement to be provided for re-circulating cooling waters.</p>
9.1	Centrifugation	BMT	Separation of sugar crystals from mother liquor by centrifuging in fully automatic recycling type batch centrifugal in case of A- Massecuite and in continuous machines in case of other massecuite. Quantity of wash water to be monitored & controlled by installing flow meters.
9.2	Cooling & Condensing		<p>Installation of single entry stainless steel jet condensers. The difference between vapour and tail pipe temperature to be less than 10⁰C.</p> <p>For spray ponds, minimum drop of 13⁰C or within 7⁰C of wet bulb temperature, whichever is less, to be achieved.</p> <p>For cooling towers, minimum drop of 20⁰C or within 5⁰C of wet bulb temperature, whichever is less, to be achieved.</p>
9.2	Sugar Dryer	BMT	Drying of sugar on grass hoppers or fluidized bed dryers to the extent that level of moisture should not be more than 0.03 % w/w.

10.0	Additional steps for production of Refined Sugar		
10.1	Raw sugar melting	BMT	Raw sugar melting in sweet water generated from IER and hot condensate.
10.2	Filtration	BMT	Filtration of raw sugar melts through vibro screen / stationary screen of about 0.75 mm opening.
10.3	Remelt liquor heating	BMT for phosphatation process.	Remelt filtered liquor heating in DCH or PTHE up to 85°C of suitable heating surfaces.
10.4	Clarification	BMT	Clarifying the heated remelt liquor by addition of colour precipitant of about 100-150 ppm & about 400-500 ppm P ₂ O ₅ on solid and milk of lime of 2-2 ½ °Be. Retention time in reaction tank to be about 8 minutes and in floatation clarifier to be about 30 minutes.
10.5	Filtration	BMT	One or two stage filtration of underflow using MBF/ candle / leaf filters of suitable filtering area & filtration rate of about 0.45-0.50 m ³ /m ² /hr.
10.6	Decolourization	BMT for ion exchange resin	Decolourization of clarified liquor in two stage IER columns used in series or in parallel using Acrylic & Styrenic type resins. Two stage brine recovery system to be provided for facilitating 80% recovery.
10.7	Melt Concentration	BMT	Evaporation in Double / Triple Effect Evaporator to convert it in to concentrated liquor of about 74-75°Bx. Condensates to be utilized for various purposes of melting etc.

Bajaj Hindusthan Sugar Limited, Unit - Gangnauli

Summary of Grower Wise Fly Ash Distribution in Cane Plantation - Season-2022-2023

क्र० सं०	कृषक का नाम	कृषक ग्राम का नाम	मात्रा (ट्राली में)	कृषक का मोबाइल नम्बर
1	आदेश	जन्धेड़ा	3	9758996089
2	राजू	धारकी	2	8057033985
3	पिन्दू	धारकी	1	9758012356
4	मुस्तफा	घाटेड़ा	2	8006591940
5	सुभाष	पिलखनी	2	8559475962
6	अमित	घाटेड़ा	2	639820107
7	शुभम	धारकी	2	7017406123
8	ललित	धारकी	2	8057033985
9	विजय	धारकी	1	9758012356
10	चूहड़सिंह	घाटेड़ा	3	9720773216
11	बिट्टू	धारकी	2	9758466541
12	वासिद	हलगोआ	2	9660302926
13	राहुल	शीतलाखेड़ा	2	8433256547
14	मोनू	शीतलाखेड़ा	2	9761337445
15	विक्रम सिंह	जन्धेड़ा	2	9675503386
16	लुकमान	शीतलाखेड़ा	2	9720058230
17	सोनू	पहांसू	2	7457026822
18	साकेत	बसेड़ा	2	7668810879
19	बिल्लू	घाटेड़ा	2	9627233871
20	मनोज	पहांसू	2	9760141399
21	जसवीर	अहमदपुर	2	8923364251
22	इन्तजार	आमकी	2	9719999591
23	मुकेश	आमकी	1	8077940075
24	कपिल	फिरोजपुर	2	8865828713
25	संदीप	शीतलाखेड़ा	2	9758739406
26	सागर	जन्धेड़ा	1	8445075036
27	श्याम	जन्धेड़ा	1	8445075036
28	इन्तजार	नैनखेड़ा	2	9548424452
29	कनक सिंह	अहमदपुर	2	7310654292
30	राजेन्द्र सिंह	पहांसू	1	7500739300
31	अन्नू	पहांसू	1	7500717172
32	महेन्द्र	जन्धेड़ा	1	9058355961
33	अनुराग	पहांसू	2	7500717172
34	आजाद	हलगोआ	1	7500980000
35	इस्राइल	पडौली	1	8899590859
36	मामचन्द्र	धारकी	1	9536522251
37	मोहन	शीतलाखेड़ा	3	9761423787
38	अनिल	शीतलाखेड़ा	1	7618448839
39	भीम	धारकी	1	9675672609
40	गुफरान	नैनखेड़ा	2	9548424952
41	नौशाद	नैनखेड़ा	1	8868055692
42	चन्द्रपाल	नैनखेड़ा	1	8006063577
43	वकील	धारकी	1	7253800242
44	सन्नी	घाटेड़ा	1	9720773216
45	निकल	पहांसू	1	7253800942

Bajaj Hindusthan Sugar Limited
 Unit-Gangnauli, Post. Tanshipur
 Distt. Saharanpur (UP)
 Pin Code-247551

क्र० सं०	कृषक का नाम	कृषक ग्राम का नाम	मात्रा (ट्राली में)	कृषक का मोबाइल नम्बर
46	सचिन	जम्हेड़ा	1	7037374000
47	राजेश्वर	पहांसू	1	9927952765
48	विनय	मिर्जापुर	1	9761830601
49	मांगा	अहमदपुर	1	9675886141
50	उत्तम कुमार	भीकनपुर	1	8057102060
51	दुष्यन्त	खटौली	1	9634991189
52	रहीस	गांगनौली	2	8218967725
53	अशोक कुमार	शीतलाखेड़ा	3	9758138290
54	अंकुश	नल्हेड़ा गुर्जर	1	7351300451
55	विजय	मिर्जापुर	1	9761830601
56	मन्नान	चहलोली	1	9927666241
57	सत्यम	मदनूकी	1	7078173800
58	सुरेशपाल	मदनूकी	1	8923364251
59	मुर्सलीन	बेलडा	1	9927535594
60	सचिन चौधरी	पनियाली	2	8630840693
61	ओमकार	मोहनपुर	1	9012177070
62	दिनेश	नल्हेड़ा गुर्जर	2	7252053131
63	कटार	चहेड़ी	1	9758641437
64	मांगेराम	डमरी	1	9719845988
65	अनिल	ताहरपुर	1	843318756
66	धीर सिंह	रूपडी	1	---
67	संदीप	जौला	1	---
68	विजयपाल	जौला	1	9719952763
69	निखिल	पिलखनी	1	7599992282
70	देशराज	खानपुर	1	---
71	बाबूराम	मोहनपुर	1	9568761535
72	ओम पंवार	भीकनपुर	1	8057109060
73	अजय	शीतलाखेड़ा	2	9759499316
74	सदाकत	ताहरपुर	2	7452039472
75	शराफत	खेड़ा मुगल	2	9627375180
76	भूपेन्द्र	धारकी	1	9758587551
77	फिरोज	बेलडा	2	9927585822
78	कपिल	नन्दी	2	8865828713
	योग :-		118	

Bajaj Hindusthan Sugar Limited
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बजाज हिन्दुस्थान शुगर लि० गांगनौली (सहारनपुर)

वसन्तकालीन गन्ना बुवाई 2023 मे मिल की राख लेने वाले कृषको की सूचि

कृषक सं०	कृषक का नाम	मय पिता कृषक ग्राम का नाम	मात्रा (ट्राली) में कृषक का मोबाईल न०
1	मामचन्द्र	धारकी	1 9536522251
2	चुहड सिंह	धारकी	1 9720773216
3	निक्की	धारकी	1 7078275055
4	मामचन्द्र	धारकी	1 9536522251
5	मुकेश	छिदबना	1 9997530206
6	मामचन्द्र	धारकी	1 9536522251
7	मामचन्द्र	धारकी	2 9536522251
8	आदेश	जन्धेडा	1 9758996089
9	सचिन चौधरी	पनियाली	1 8630840693
10	सचिन चौधरी	पनियाली	1 8630840693
11	मामचन्द्र	धारकी	2 9536522251
12	सचिन चौधरी	पनियाली	1 8630840693
13	आदेश	जन्धेडा	1 9758996089
14	विनेश कुमार	जन्धेडा	1 7566008127
15	आदेश	जन्धेडा	1 9758996089
16	अमित	घाटेडा	1 639820107
17	मामचन्द्र	धारकी	1 9536522251
18	आदेश	जन्धेडा	1 9758996089
19	कुलदीप	जन्धेडा	1 7536008122
20	विलाल	छिदबना	1 9719965748
21	मुर्करम	छिदबना	1 9997530206
22	अमित	घाटेडा	2 639820107
23	विनेश कुमार	जन्धेडा	1 7566008127
24	सागर	खटकाहेडी	1 9536568424
25	मुर्करम	छिदबना	1 9997530206
26	मुर्करम	छिदबना	1 9997530206
27	अमित	घाटेडा	2 639820107
28	विनेश कुमार	जन्धेडा	1 7566008127
29	मामचन्द्र	धारकी	2 9536522251
30	मामचन्द्र	धारकी	2 9536522251
31	अमित	घाटेडा	1 639820107
32	मामचन्द्र	धारकी	2 9536522251

कृषक सं०	कृषक का नाम मय पिता	कृषक ग्राम का नाम	मात्रा (ट्राली) में	कृषक का मोबाईल न०
33	आदेश	जन्धेडा	1	9758996089
34	सुरेशपाल	मदनूकी	1	
35	मामचन्द्र	धारकी	1	9536522251
36	मामचन्द्र	धारकी	2	9536522251
37	हसीन	पिरड	2	9608238751
38	मुर्करम	छिदबना	1	9997530206
39	आदेश	जन्धेडा	1	9758996089
40	मामचन्द्र	धारकी	2	9536522251
41	जस्सू	जन्धेडा	1	7536008122
42	हसीन	पिरड	2	9608238751
43	कटार	चहेडी	1	9758641437
44	मुजामिल	सोहनचिडा	1	9760645394
45	विनेश कुमार	जन्धेडा	1	7566008127
46	आदेश	जन्धेडा	1	9758996089
47	अमित	घाटेडा	1	639820107
48	रवि	जन्धेडा	1	845393685
49	पप्पू	धारकी	1	9536522251
50	शुभम	जन्धेडा	1	8533931000
51	वारू	जन्धेडा	1	8650472962
52	मुजामिल	सोहनचिडा	2	9760645394
53	अंकुर	चहेडी	1	7351391557
54	आदेश	जन्धेडा	1	9758996089
55	आदेश	जन्धेडा	1	9758996089
56	रवि	जन्धेडा	1	845393685
57	बेदपाल	धारकी	1	9675236478
58	मामचन्द्र	जन्धेडा	1	
59	मनोज	पहान्सू	1	9997777337
60	विलाल	जन्धेडा	1	971965748
61	मनोज	पहान्सू	1	9997777337
62	शुभम	जन्धेडा	1	8650472962
63	अभिषेक	जन्धेडा	1	8650472962
64	मामचन्द्र	धारकी	1	9536522251
65	अमित	घाटेडा	1	639820107
66	शुभम	जन्धेडा	1	8650472962

Bajaj Hindusthan Sugar Limited
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कृषक सं०	कृषक का नाम मय पिता	कृषक ग्राम का नाम	मात्रा (ट्राली) में	कृषक का मोबाईल न०
67	सन्दीप	जन्धेडा	1	9568969913
68	अमित	घाटेडा	1	639820107
69	आदेश	जन्धेडा	1	9758996089
70	कुलवीर	नौरगंपुर	1	9897982045
71	आदेश	जन्धेडा	2	9758996089
72	जसवीर	पहान्सू	1	9719198172
73	आदेश	जन्धेडा	1	9758996089
74	अमित	घाटेडा	1	639820107
75	शुभम	जन्धेडा	1	8650472962
76	कुलवीर	नौरगंपुर	1	9897982045
77	आदेश	जन्धेडा	1	9758996089
78	शुभम	जन्धेडा	1	8650472962
79	मुर्करम	छिदबना	1	9997530206
80	अमित	घाटेडा	1	639820107
81	जसवीर	पहान्सू	1	9719198172
82	सागर	जन्धेडा	1	
83	मनोज	पहान्सू	1	
84	आदेश	जन्धेडा	2	9758996089
85	विनोद	नस्तरपुर	1	
86	सन्दीप	नल्हेडा	1	
87	अमित	घाटेडा	1	639820107
88	भीम	धारकी	1	
89	सागर	घाटेडा	1	865000367
90	सागर	जन्धेडा	1	
91	गुरमीत	जन्धेडा	1	
92	अमित	घाटेडा	2	639820107
93	आदेश	जन्धेडा	1	9758996089
94	अनिल	नल्हेडा	1	
95	अमित	घाटेडा	1	639820107
96	सागर	घाटेडा	1	865000367
97	आकाश	घाटेडा	1	9012177070
98	ओमकार	मोहनपुर	1	
99	कुलवीर	नौरगंपुर	1	
100	आदेश	जन्धेडा	1	9758996089

Bajaj Hindusthan Sugar
 Unit - Gangharia, Post. Tanshipur
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कृषक सं०	कृषक का नाम मय पिता	कृषक ग्राम का नाम	मात्रा (ट्राली) में	कृषक का मोबाईल न०
101	अनिल	ताहरपुर	1	843318756
102	सागर	घाटेडा	1	865000367
103	आकाश	घाटेडा	1	9012177070
104	सतेन्द्र	जन्धेडा	2	
105	दिनेश	नल्हेडा गुर्जर1	1	7252053131
106	सतेन्द्र	जन्धेडा	2	9675191970
107	जसवीर	पहान्सू	1	9719198172
108	आदेश	जन्धेडा	1	9758996089
109	दिनेश	नल्हेडा गुर्जर1	1	7252053131
110	सुभाष	पिलखनी	2	
111	अमित	खानपुर	1	9675228328
112	रविन्द्र	पहान्सू	1	
113	सुभाष	पिलखनी	2	
114	मागेराम	उमरी	2	9719845988
115	आदेश	जन्धेडा	1	9758996089
116	दिनेश	नल्हेडा गुर्जर1	1	7252053131
117	विनोद	मोहनपुर	1	8410745550
118	मागेराम	उमरी	2	9719845988
119	सुभाष	पिलखनी	2	
120	आदेश	जन्धेडा	1	9758996089
121	जसवीर	पहान्सू	1	9719198172
122	कटार	चहेडी	1	9758641437
123	विलाल	छिदबना	1	
124	ग्यास्सु	धारकी	1	
125	मुन्ना	पिरड	1	7351868027
126	कटार	चहेडी	1	9758641437
127	सुभाष	पिलखनी	1	
128	मागेराम	उमरी	1	9719845988
129	विक्रम	जन्धेडा	1	9675503386
130	मुन्ना	पिरड	1	7351868027
131	आदेश	जन्धेडा	1	9758996089
132	अर्जुन	धारकी	1	
133	विनोद	मोहनपुर	1	8410745550
134	दिनेश	नल्हेडा गुर्जर1	2	7252053131

Industhan Sug...
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कृषक सं०	कृषक का नाम मय पिता	कृषक ग्राम का नाम	मात्रा (ट्राली) में	कृषक का मोबाईल न०
135	मुन्ना	पिरड	1	7351868027
136	सुभाष	पिलखनी	1	
137	अर्जुन	धारकी	1	
138	आदेश	जन्धेडा	1	9758996089
139	विक्रम	जन्धेडा	1	9675503386
140	सुभाष	पिलखनी	2	
141	महक सिंह	उमरी खुर्द	1	88599028959
142	प्रदीप	धारकी	1	9084484069
143	कटार	चहेडी	1	9758641437
144	मुन्ना	पिरड	1	7351868027
145	मागेराम	उमरी	1	9719845988
146	आदेश	जन्धेडा	1	9758996089
147	अनिल	नल्हेडा	1	8394963438
148	कटार	चहेडी	1	9758641437
149	मुन्ना	पिरड	1	7351868027
150	मागेराम	उमरी	1	9719845988
151	लईक	चुनहेटी	1	
152	सुभाष	पिलखनी	1	
153	मैनपाल	पहान्सू	1	9887052421
154	कटार	चहेडी	1	9758641437
155	मुन्ना	पिरड	1	7351868027
156	सन्दीप	जौला	1	
157	सन्दीप	जौला	1	
158	सुभाष	पिलखनी	1	
159	अनिल	नल्हेडा	1	8394963438
160	मुन्ना	पिरड	1	7351868027
161	धीर सिंह	रूपडी	1	
162	आजाद	हलगोआ	2	9758014600
163	मुन्ना	पिरड	1	7351868027
164	भीम	धारकी	1	
165	सन्दीप	जौला	2	9690708104
166	विक्रम	जन्धेडा	1	9675503386
167	सुभाष			
168	सिकन्दर			

Hindusthan Sugar Limited
Bhagnauli, Post. Tanshipur
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कृषक सं०	कृषक का नाम मय पिता	कृषक ग्राम का नाम	मात्रा (ट्राली) में	कृषक का मोबाईल न०
169	साजिक	छिदबना	1	
170	धीर सिंह	उमरी	1	
171	धीर सिंह	उमरी	1	
172	आजाद	हलगोआ	7	9758014600
173	अमित	घाटेडा	3	639820107
174	अर्जुन	धारकी	2	
175	मुन्ना	पिरड	1	7351868027
176	अनिल	नल्हेडा	2	8394963438
177	धीर सिंह	उमरी	1	
178	सचिन चौधरी	पनियाली	1	
179	दिनेश	नलहेडा	1	
180	अमित	घाटेडा	2	639820107
181	मुन्ना	पिरड	1	7351868027
182	आजाद	हलगोआ	4	9758014600
183	अमरीश	घाटेडा	1	
184	आदेश	जन्धेडा	1	9758996089
185	मुर्करम	छिदबना	2	999750206
186	सुभाष	पिलखनी	1	
187	ताहिर	मुन्डीखेडी	1	
188	विजयपाल	जौला	1	9719952763
189	नवाव	नस्तरपुर	1	
190	निखिल	पिलखनी	1	7599992282
191	मुन्ना	छिदबना	2	7351868027
192	देशराज	खानपुर	1	
193	मुनेश	बुढढाखेडा	1	
194	आजाद	हलगोआ	4	9758014600
195	मुन्ना	छिदबना	1	7351868027
196	अनिल	खानपुर	2	
197	आजाद	हलगोआ	4	9758014600
198	अनिल	खानपुर	3	
199	अमित	घाटेडा	2	639820107
200	आजाद	हलगोआ	4	9758014600
201	अमित	खानपुर	2	9675228328
202	रविन्द्र	खानपुर	1	9760523271

कृषक सं०	कृषक का नाम मय पिता	कृषक ग्राम का नाम	मात्रा (ट्राली) में	कृषक का मोबाईल न०
203	सुरेशपाल	मदनूकी	1	
204	अमित	खानपुर	2	9675228328
205	अमित	घाटेडा	1	639820107
206	मुन्ना	पिरड	1	
207	नरेन्द्र	जोला	1	9675128605
208	बावूराम	मोहनपुर	1	9568761535
209	अकित	जौला	1	
210	बावूराम	मोहनपुर	1	9568761535
211	अनिल	नल्हेडा	1	
212	विनोद	मोहनपुर	1	
213	चन्द्रपाल	मनानी	1	
214	आजाद	हलगोआ	2	9758014600
215	अमित	खानपुर	2	9675228328
216	मुन्ना	पिरड	1	
217	नजीर अहमद	खेडामुगल	1	
218	अमित	खानपुर	2	9675228328
219	संन्दीप	रामपुर	1	8279523872
220	अमित	घाटेडा	1	639820107
221	आजाद	हलगोआ	4	9758014600
222	अमित	खानपुर	1	9675228328
223	चन्द्रपाल	जौला	1	9675728605
224	नजीर अहमद	खेडामुगल	2	
225	रविन्द्र	पहान्सू	1	9760523271
226	अनिल	नल्हेडा	1	8399963438
227	मुन्ना	पिरड	1	
228	सुनील	पहान्सू	2	
229	मनोज	पहान्सू	1	
230	संन्दीप	रामपुर	1	8279523872
231	अमित	खानपुर	1	9675228328
232	विनोद	मोहनपुर	1	8410745555
233	सुनील	पहान्सू	2	
234	विट्टू	रामपुर	1	
235	राजवीर	सढौली हरिया	1	
236	पलटूराम	इरहाकपुर	1	

कृषक सं०	कृषक का नाम मय पिता	कृषक ग्राम का नाम	मात्रा (ट्राली) में	कृषक का मोबाईल न०
237	अमित	घाटेडा	1	6398200107
238	अमित	खानपुर	1	9675228328
239	अनिल	नल्हेडा	1	8399963938
240	सुनील	पहान्सू	2	9897962605
241	विश्वास	जौला	1	
242	अमित	घाटेडा	1	6398200107
243	मोनू	पहान्सू	2	
244	राजकुमार	कुतबपुर	1	
245	बेदपाल	चादनपुर	1	
246	अमित	घाटेडा	1	6398200107
247	संन्दीप	रामपुर	1	8279523872
248	संजय	जोला	1	9758763191
249	मनोज	पहान्सू	1	9760141399
250	मोनू	पहान्सू	1	847586031
251	विनीत कुमार	जन्धेडा	1	9057574000
252	सचिन कुमार	जन्धेडा	1	
253	मुन्बर	ताहरपुर	1	8433180756
254	संन्दीप	रामपुर	1	8279523872
255	अमित	घाटेडा	1	6398200107
256	रविन्द्र	पहान्सू	1	9760523271
257	गौरव	सीडकी	1	9720096139
258	आयुष	मदनूकी	2	
259	विनीत कुमार	जन्धेडा	1	9057574000
260	यशपाल	जन्धेडा	1	9057574000
261	गौरव	सीडकी	2	9720096139
262	अनुजा	पन्डौली	1	9837683486


Bajaj Hindusthan Sugar Limited
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 Dist. Saharanpur (U.P.)
 Pin Code-247551

Bajaj Hindusthan Sugar Ltd ²⁰²³ Gangnuli

Summary of Grower wise Fly Ash distribution in Cane plantation-Season -2023-24

क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मात्रा (ट्राली) में	कृषक का मोबाईल न०
1	अमित	घाटेडा	1	6398200107
2	शुभम	धारकी	1	7017406123
3	अमित	घाटेडा	1	6398200107
4	अमित	घाटेडा	1	6398200107
5	शुभम	धारकी	1	7017406123
6	शुभम	धारकी	1	7017406123
7	राजू	धारकी	1	8057033985
8	राजू	धारकी	1	8057033985
9	अमित	घाटेडा	1	6398200107
10	अमित	घाटेडा	1	6398200107
11	शुभम	धारकी	1	7017406123
12	राजू	धारकी	1	8057033985
13	राजू	धारकी	1	8057033985
14	अमित	घाटेडा	1	6398200107
15	अमित	घाटेडा	1	6398200107
16	शुभम	धारकी	1	7017406123
17	राजू	धारकी	1	8057033985
18	राजू	धारकी	1	8057033985
19	ललित	धारकी	1	8057033985
20	अमित	घाटेडा	1	6398200107
21	अमित	घाटेडा	1	6398200107
22	ललित	धारकी	1	8057033985
23	ललित	धारकी	1	8057033985
24	ललित	धारकी	1	8057033985
25	राजू	धारकी	1	8057033985
26	राजू	धारकी	1	8057033985
27	शुभम	धारकी	1	7017406123
28	मुस्तफा	घाटेडा	1	8006591940
29	मुस्तफा	घाटेडा	1	8006591940
30	राजू	धारकी	1	8057033985
31	मुस्तफा	घाटेडा	1	8006591940
32	मुस्तफा	घाटेडा	1	8006591940
33	ललित	धारकी	1	8057033985
34	ललित	धारकी	1	8057033985
35	पीन्दू	धारकी	1	9758012356
36	ललित	धारकी	1	8057033985
37	ललित	धारकी	1	8057033985
38	अमित	घाटेडा	1	6398200107
39	राजू	धारकी	1	8057033985
40	शुभम	धारकी	1	7017406123
41	मुस्तफा	घाटेडा	1	8006591940
42	शुभम	धारकी	1	7017406123
43	अमित	घाटेडा	1	6398200107
44	मुस्तफा	घाटेडा	1	8006591940
45	राजू	धारकी	1	8057033985
46	विजय	धारकी	1	9758012356
47	अमित	घाटेडा	1	6398200107
48	मुस्तफा	घाटेडा	1	8006591940
49	मुस्तफा	घाटेडा	1	8006591940
50	मुस्तफा	घाटेडा	1	8006591940
51	पीन्दू	धारकी	1	9758012356
52	पीन्दू	धारकी	1	9758012356
53	पीन्दू	धारकी	1	9758012356
54	राजू	धारकी	1	8057033985
55	सुभाष	पिलखनी	1	8559475962

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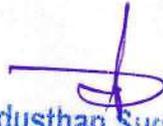
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क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मंडल (ग्रामी) में	कृषक का मोबाईल न०
56	शुभम	धारकी	1	7017406123
57	आजाद	हलगोआ	1	7500580000
58	अमित	घाटेडा	1	6398200107
59	राजू	धारकी	1	8057033985
60	शुभम	धारकी	1	7017406123
61	शुभम	धारकी	1	7017406123
62	शुभम	धारकी	1	7017406123
63	ललित	धारकी	1	8057033985
64	ललित	धारकी	1	8057033985
65	पीन्टू	धारकी	1	9758012356
66	अमित	घाटेडा	1	6398200107
67	ललित	धारकी	1	8057033985
68	ललित	धारकी	1	8057033985
69	पीन्टू	धारकी	1	9758012356
70	पीन्टू	धारकी	1	9758012356
71	राजू	धारकी	1	8057033985
72	शुभम	धारकी	1	7017406123
73	आजाद	हलगोआ	1	7500580000
74	आजाद	हलगोआ	1	7500580000
75	विजय	धारकी	1	9758012356
76	मुस्तफा	घाटेडा	1	8006591940
77	नाजिम	पहान्सू	1	7500589000
78	राजू	धारकी	1	8057033985
79	अमित	घाटेडा	1	6398200107
80	आदेश	पहान्सू	1	9719264242
81	सुशील	धारकी	1	9719170001
82	सुभाष	पिलखनी	1	8559475962
83	वासिद	हलगोआ	1	9660302926
84	विजय	धारकी	1	9758012356
85	मुस्तफा	घाटेडा	1	8006591940
86	सुभाष	पिलखनी	1	8559475962
87	राजू	धारकी	1	8057033985
88	अमित	घाटेडा	1	6398200107
89	आदेश	पहान्सू	1	9719264242
90	वासिद	हलगोआ	1	9660302926
91	विजय	धारकी	1	9758012356
92	सुशील	धारकी	1	9719170001
93	राजू	धारकी	1	8057033985
94	आदेश	पहान्सू	1	9719264242
95	सुभाष	पिलखनी	1	8559475962
96	अमित	घाटेडा	1	6398200107
97	सुशील	धारकी	1	9719170001
98	आजाद	हलगोआ	1	7500580000
99	ललित	धारकी	1	8057033985
100	ललित	धारकी	1	8057033985
101	मुस्तफा	घाटेडा	1	8006591940
102	विजय	धारकी	1	9758012356
103	सुशील	धारकी	1	9719170001
104	राजू	धारकी	1	8057033985
105	आदेश	पहान्सू	1	9719264242
106	सुभाष	पिलखनी	1	8559475962
107	अमित	घाटेडा	1	6398200107
108	मुस्तफा	घाटेडा	1	8006591940
109	वासिद	हलगोआ	1	9660302926
110	ब्रजपाल	पहान्सू	1	9758606145
111	राजकुमार	धारकी	1	8057033985
112	चहुड सिंह	घाटेडा	1	9720773216
113	बिटटू	धारकी	1	9758466541

क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मंडल (ग्रामी) में	कृषक का मोबाईल न०
114	वकील	पहान्सू	1	7253800942
115	मुस्तफा	घाटेडा	1	8006541940
116	अमित	घाटेडा	1	6398200107
117	मुस्तफा	घाटेडा	1	8006541940
118	पीन्दू	धारकी	1	9758012356
119	आजाद	हलगोआ	1	7500580000
120	विजय	धारकी	1	9758012356
121	नितेश	धारकी	1	9719264242
122	मोनू	धारकी	1	8761889052
123	चहुड सिंह	घाटेडा	1	9720773216
124	सुभाष	पिलखनी	1	8559475962
125	विमल	पहान्सू	1	7253800942
126	रजत	धारकी	1	8859945583
127	पीन्दू	धारकी	1	9758012356
128	पप्पू	धारकी	1	7618661620
129	ब्रजपाल	पहान्सू	1	9758606145
130	आजाद	हलगोआ	1	7500580000
131	मुस्तफा	घाटेडा	1	8006541940
132	आदेश	पहान्सू	1	9719264242
133	आजाद	हलगोआ	1	7500580000
134	मुस्तफा	घाटेडा	1	8006541940
135	पीन्दू	धारकी	1	9758012356
136	अमित	घाटेडा	1	6398200107
137	रजत	धारकी	1	8859945583
138	मुस्तफा	घाटेडा	1	8006541940
139	वासिद	हलगोआ	1	9660302926
140	आदेश	पहान्सू	1	9719264242
141	पप्पू	धारकी	1	7618661620
142	आदेश	पहान्सू	1	9719264242
143	अमित	घाटेडा	1	6398200107
144	मुस्तफा	घाटेडा	1	8006541940
145	आजाद	हलगोआ	1	7500580000
146	पीन्दू	धारकी	1	9758012356
147	नोशाद	नैनखेडा	1	8868055692
148	सचिन	धारकी	1	9719537460
149	वकील	पहान्सू	1	72538002421
150	रजत	धारकी	1	8859945583
151	आदेश	पहान्सू	1	9719264242
152	सजय	पहान्सू	1	9715804655
153	रजत	धारकी	1	8859945583
154	आदेश	पहान्सू	1	9719264242
155	अमित	घाटेडा	1	6398200107
156	पीन्दू	धारकी	1	9758012356
157	आजाद	हलगोआ	1	7500580000
158	सुभाष	पिलखनी	1	8559475962
159	महेन्द्र	धारकी	1	7500693626
160	मुस्तफा	घाटेडा	1	8006541940
161	सजय	पहान्सू	1	9715804655
162	नोशाद	नैनखेडा	1	8868055692
163	रजत	धारकी	1	8859945583
164	वकील	पहान्सू	1	72538002421
165	आदेश	पहान्सू	1	9719264242
166	अमित	घाटेडा	1	6398200107
167	सुभाष	पिलखनी	1	8559475962
168	पीन्दू	धारकी	1	9758012356
169	सजय	पहान्सू	1	9715804655
170	नोशाद	नैनखेडा	1	8868055692
171	मुस्तफा	घाटेडा	1	8006541940

क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मोबाइल (हाली) में	कृषक का मोबाईल न०
172	रजत	धारकी	1	8859945583
173	वकील	पहान्सू	1	72538002421
174	आजाद	हलगोआ	1	7500580000
175	सचिन	धारकी	1	9719537460
176	चन्द्रपाल	मनानी	1	8006063577
177	रजत	धारकी	1	8859945583
178	आदेश	पहान्सू	1	9719264242
179	अमित	घाटेडा	1	6398200107
180	मुस्तफा	घाटेडा	1	8006541940
181	आजाद	हलगोआ	1	7500580000
182	आजाद	हलगोआ	1	7500580000
183	इन्तजार	नैनखेडा	1	8077286339
184	वकील	पहान्सू	1	72538002421
185	अमित	घाटेडा	1	6398200107
186	मुस्तफा	घाटेडा	1	8006541940
187	आजाद	हलगोआ	1	7500580000
188	नोशाद	नैनखेडा	1	8868055692
189	भीम	धारकी	1	9675672609
190	सुभाष	पिलखनी	1	8559475962
191	संजय	पहान्सू	1	9715804655
192	महेन्द्र	धारकी	1	7500693626
193	विकास	सकतपुर	1	8077721552
194	सन्दीप	जन्धेडा	1	9719804655
195	नितिन	पहान्सू	1	9719264242
196	फूल सिंह	घाटेडा	1	9720775216
197	धर्मेन्द्र	धारकी	1	8938957961
198	छोटा	पिलखनी	1	8859475962
199	संजय	पहान्सू	1	9719804655
200	पिन्टू	धारकी	1	9758012356
201	विपिन	नवादा भजड़	1	9658582829
202	आदेश	पहान्सू	1	9719264242
203	धर्मेन्द्र	धारकी	1	8938957961
204	महेन्द्र	धारकी	1	7500693626
205	वकील	पहान्सू	1	72538002421
206	सुभाष	पिलखनी	1	8559475962
207	आजाद	हलगोआ	1	7500580000
208	अमित	घाटेडा	1	6398200107
209	संजय	पहान्सू	1	9719804655
210	सुशील	धारकी	1	9719170001
211	ललित	धारकी	1	8057033985
212	इन्तजार	नैनखेडा	1	8077286339
213	सुशील	धारकी	1	9719170001
214	ललित	धारकी	1	8057033985
215	आजाद	हलगोआ	1	7500580000
216	अमित	घाटेडा	1	6398200107
217	आदेश	पहान्सू	1	9719264242
218	संजय	पहान्सू	1	9719804655
219	सुभाष	पिलखनी	1	8559475962
220	मुस्तफा	घाटेडा	1	8006541940
221	सुशील	धारकी	1	9719170001
222	इन्तजार	नैनखेडा	1	8077286339
223	नोशाद	नैनखेडा	1	8868055692
224	विमला	हलगोआ	1	7500580000
225	अमित	घाटेडा	1	6398200107
226	सुभाष	पिलखनी	1	8559475962
227	भीम	धारकी	1	9675672609
228	रजत	धारकी	1	8859945583
229	विजयपाल	पहान्सू	1	9758606145


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क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मंडल (ब्लाक) में	कृषक का मोबाईल न०
230	सुशील	धारकी	1	9719170001
231	ललित	धारकी	1	8057033985
232	मुस्तफा	घाटेडा	1	8006541940
233	महेन्द्र	धारकी	1	7500693626
234	वकील	पहान्सू	1	72538002421
235	आशीष	पहान्सू	1	9719264242
236	रोशनलाल	मनानी	1	8006063577
237	विकान्त	पहान्सू	1	7353800942
238	अमित	घाटेडा	1	6398200107
239	संजय	पहान्सू	1	9719804655
240	जसवीर	पहान्सू	1	9719198172
241	मुस्तफा	घाटेडा	1	8006541940
242	सुशील	धारकी	1	9719170001
243	इन्तजार	नैनखेडा	1	8077286339
244	आदेश	पहान्सू	1	9719264242
245	आदेश	पहान्सू	1	9719264242
246	सुभाष	पिलखनी	1	8559475962
247	सन्दीप	जम्हेडा	1	9719804655
248	भीम	धारकी	1	9675672609
249	आदेश	पहान्सू	1	9719264242
250	अमित	घाटेडा	1	6398200107
251	संजय	पहान्सू	1	9719804655
252	वकील	पहान्सू	1	72538002421
253	आजाद	हलगोआ	1	7500580000
254	मुस्तफा	घाटेडा	1	8006541940
255	नोशाद	नैनखेडा	1	8868055692
256	सुशील	धारकी	1	9719170001
257	गुफरान	नैनखेडा	1	9548424952
258	आदेश	पहान्सू	1	9719264242
259	अमित	घाटेडा	1	6398200107
260	संजय	पहान्सू	1	9719804655
261	मुस्तफा	घाटेडा	1	8006541940
262	नोशाद	नैनखेडा	1	8868055692
263	वकील	पहान्सू	1	72538002421
264	गुफरान	नैनखेडा	1	9548424952
265	आजाद	हलगोआ	1	7500580000
266	अमित	घाटेडा	1	6398200107
267	गुफरान	नैनखेडा	1	9548424952
268	आदेश	पहान्सू	1	9719264242
269	अमित	घाटेडा	1	6398200107
270	संजय	पहान्सू	1	9719804655
271	मुस्तफा	घाटेडा	1	8006541940
272	इन्तजार	नैनखेडा	1	8077286339
273	आजाद	हलगोआ	1	7500580000
274	सन्दीप	जम्हेडा	1	9719804655
275	चन्द्रपाल	मनानी	1	8006063577
276	आजाद	हलगोआ	1	7500580000
277	अमित	घाटेडा	1	6398200107
278	गुफरान	नैनखेडा	1	9548424952
279	आदेश	पहान्सू	1	9719264242
280	अमित	घाटेडा	1	6398200107
281	आदेश	पहान्सू	1	9719264242
282	वकील	पहान्सू	1	72538002421
283	सुशील	धारकी	1	9719170001
284	अमित	घाटेडा	1	6398200107
285	आदेश	पहान्सू	1	9719264242
286	वकील	पहान्सू	1	72538002421
287	संजय	पहान्सू	1	9719804655



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क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मंडल (ट्राली) में	कृषक का मोबाईल न०
283	नोशाद	नैनखेडा	1	8868055692
289	गुफरान	नैनखेडा	1	9548424952
290	अमित	घाटेडा	1	6398200107
291	सुशील	धारकी	1	9719170001
292	अमित	घाटेडा	1	6398200107
293	आदेश	पहान्सू	1	9719264242
294	वकील	पहान्सू	1	72538002421
295	सुशील	धारकी	1	9719170001
296	मुस्तफा	घाटेडा	1	8006541940
297	नोशाद	नैनखेडा	1	8868055692
298	इन्तजार	नैनखेडा	1	8077286339
299	अमित	घाटेडा	1	6398200107
300	अमित	घाटेडा	1	6398200107
301	आदेश	पहान्सू	1	9719264242
302	वकील	पहान्सू	1	72538002421
303	सुशील	धारकी	1	9719170001
304	मुस्तफा	घाटेडा	1	8006541940
305	नोशाद	नैनखेडा	1	8868055692
306	इन्तजार	नैनखेडा	1	8077286339
307	अमित	घाटेडा	1	6398200107
308	अमित	घाटेडा	1	6398200107
309	आदेश	पहान्सू	1	9719264242
310	वकील	पहान्सू	1	72538002421
311	सुशील	धारकी	1	9719170001
312	नोशाद	नैनखेडा	1	8868055692
313	इन्तजार	नैनखेडा	1	8077286339
314	चन्द्रपाल	मनानी	1	8006063577
315	अमित	घाटेडा	1	6398200107
316	आदेश	पहान्सू	1	9719264242
317	वकील	पहान्सू	1	72538002421
318	संजय	पहान्सू	1	9719804655
319	नोशाद	नैनखेडा	1	8868055692
320	इन्तजार	नैनखेडा	1	8077286339
321	राकेश	अहमदपुर	1	9758823089
322	राकेश	अहमदपुर	1	9758823089
323	राकेश	अहमदपुर	1	9758823089
324	अमित	घाटेडा	1	6398200107
325	आदेश	पहान्सू	1	9719264242
326	नोशाद	नैनखेडा	1	8868055692
327	इन्तजार	नैनखेडा	1	8077286339
328	सुशील	धारकी	1	9719170001
329	जसवीर	पहान्सू	1	9719198172
330	अमित	घाटेडा	1	6398200107
331	सुशील	धारकी	1	9719170001
332	वकील	पहान्सू	1	72538002421
333	संजय	पहान्सू	1	9719804655
334	अमित	घाटेडा	1	6398200107
335	आदेश	पहान्सू	1	9719264242
336	जसवीर	पहान्सू	1	9719198172
337	संजय	पहान्सू	1	9719804655
338	आदेश	पहान्सू	1	9719264242
339	निकल	पहान्सू	1	7253800942
340	सन्नी	घाटेडा	1	9720773216
341	सुभाष	पिलखनी	1	8859475962
342	अमित	घाटेडा	1	6398200107
343	नितिन	पहान्सू	1	9719264242
344	सचिन	जन्धेडा	1	7037374000
345	चन्द्रपाल	मनानी	1	8006063577



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क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मि० (हाली) में	कृषक का मोबाईल न०
346	सुमाष	पिलखनी	1	8859475962
347	अमित	घाटेडा	1	6398200107
348	आदेश	पहान्सू	1	9719264242
349	वकील	पहान्सू	1	7253802421
350	सचिन	जन्धेडा	1	7037374000
351	सचिन	जन्धेडा	1	7037374000
352	अमित	घाटेडा	1	6398200107
353	बिक्रम सिंह	जन्धेडा	1	9675503386
354	सुमाष	पिलखनी	1	8859475962
355	अमित	घाटेडा	1	6398200107
356	आदेश	पहान्सू	1	9719264242
357	अमित	घाटेडा	1	6398200107
358	अमित	घाटेडा	1	6398200107
359	गौरव	सिकन्दरपुर	1	8273877041
360	विपिन्न	जन्धेडा	1	9386172726
361	मुनेश	बुढडाखेडा	1	9756890272
362	चन्द्रपाल	मनानी	1	8006063577
363	सुमाष	पिलखनी	1	8859475962
364	अमित	घाटेडा	1	6398200107
365	वकील	पहान्सू	1	72538002421
366	अमित	घाटेडा	1	6398200107
367	आदेश	पहान्सू	1	9719264242
368	गौरव	सिकन्दरपुर	1	873877041
369	चन्द्रपाल	मनानी	1	8006063577
370	मुनेश	बुढडाखेडा	1	9756890272
371	अमित	घाटेडा	1	6398200107
372	नितेश	जन्धेडा	1	7536008182
373	सुमाष	पिलखनी	1	8859475962
374	वकील	पहान्सू	1	72538002421
375	आदेश	पहान्सू	1	9719264242
376	विनीत	जन्धेडा	1	9389172726
377	विनेश	जन्धेडा	1	7536008182
378	सागर	जन्धेडा	1	7536008182
379	गौरव	सिकन्दरपुर	1	873877041
380	अमित	घाटेडा	1	6398200107
381	आदेश	पहान्सू	1	9719264242
382	वकील	पहान्सू	1	72538002421
383	अमित	घाटेडा	1	6398200107
384	नेकीराम	जन्धेडा	1	72538002421
385	चन्द्रपाल	मनानी	1	8006063577
386	गौरव	सिकन्दरपुर	1	873877041
387	अमित	घाटेडा	1	6398200107
388	नेकीराम	जन्धेडा	1	72538002421
389	इन्तजार	नैनखेडा	1	8077286339
390	आदेश	पहान्सू	1	9719264242
391	वकील	पहान्सू	1	72538002421
392	अमित	घाटेडा	1	6398200107
393	चन्द्रपाल	मनानी	1	8006063577
394	आदेश	पहान्सू	1	9719264242
395	वकील	पहान्सू	1	72538002421
396	अमित	घाटेडा	1	6398200107
397	चन्द्रपाल	मनानी	1	8006063577
398	अमित	घाटेडा	1	6398200107
399	लीलू	घाटेडा	1	9758746829
400	आदेश	पहान्सू	1	9719264242
401	वकील	पहान्सू	1	72538002421
402	अमित	घाटेडा	1	6398200107
403	लीलू	घाटेडा	1	9758746829


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404	आदेश	पहान्सू	1	9719264242
405	अमित	घाटेडा	1	6398200107
406	अमित	घाटेडा	1	6398200107
407	अमित	घाटेडा	1	6398200107
408	लीलू	घाटेडा	1	9758746829
409	आदेश	पहान्सू	1	9719264242
410	वकील	पहान्सू	1	72538002421
411	अमित	घाटेडा	1	6398200107
412	आदेश	पहान्सू	1	9719264242
413	वकील	पहान्सू	1	72538002421
414	विपिन्न	नवादा मजडू	1	9758582824
415	विपिन्न	नवादा मजडू	1	9758582824
416	अमित	घाटेडा	1	6398200107
417	लीलू	घाटेडा	1	9758746829
418	आदेश	पहान्सू	1	9719264242
419	वकील	पहान्सू	1	72538002421
420	विपिन्न	नवादा मजडू	1	9758582824
421	विपिन्न	नवादा मजडू	1	9758582824
422	विपिन्न	नवादा मजडू	1	9758582824
423	बिकम सिंह	जन्धेडा	1	9675503386
424	अमित	घाटेडा	1	6398200107
425	बिकम सिंह	जन्धेडा	1	9675503386
426	आदेश	पहान्सू	1	9719264242
427	अमित	घाटेडा	1	6398200107
428	संजय	जन्धेडा	1	8410812351
429	आदेश	पहान्सू	1	9719264242
430	अमित	घाटेडा	1	6398200107
431	बिकम सिंह	जन्धेडा	1	9675503386
432	आदेश	पहान्सू	1	9719264242
433	संजय	जन्धेडा	1	8410812351
434	वकील	पहान्सू	1	72538002421
435	आदेश	पहान्सू	1	9719264242
436	अमित	घाटेडा	1	6398200107
437	लीलू	घाटेडा	1	9758746829
438	संजय	जन्धेडा	1	8410812351
439	रोहित पवार	नल्हेडा गुर्जर	1	7500370068
440	अमित	घाटेडा	1	6398200107
441	बिल्लू	घाटेडा	1	9627233871
442	आदेश	पहान्सू	1	9719264242
443	वकील	पहान्सू	1	72538002421
444	लीलू	घाटेडा	1	9758746829
445	अमित	घाटेडा	1	6398200107
446	बिल्लू	घाटेडा	1	9627233871
447	सन्दीप	शीतलाखेडा	1	9758739406
448	आदेश	पहान्सू	1	9719264242
449	वकील	पहान्सू	1	72538002421
450	अमित	घाटेडा	1	6398200107
451	सन्दीप	शीतलाखेडा	1	9758739406
452	नितेश	घसौती	1	9760552952
453	अनुज	घसौती	1	9760552952
454	सन्दीप	शीतलाखेडा	1	9758739406
455	बिल्लू	घाटेडा	1	9627233871
456	आदेश	पहान्सू	1	9719264242
457	वकील	पहान्सू	1	72538002421
458	अमित	घाटेडा	1	6398200107
459	बिल्लू	घाटेडा	1	9627233871
460	आदेश	पहान्सू	1	9719264242
461	वकील	पहान्सू	1	72538002421

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क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मंडल (ग्रामी) में	कृषक का मोबाईल न०
462	आदेश	पहान्सू	1	9719264242
463	वकील	पहान्सू	1	72538002421
464	अमित	घाटेडा	1	6398200107
465	ओम पवार	भीकनपुर	1	8057109060
466	बिल्लू	घाटेडा	1	9627233871
467	उत्तम कुमार	भीकनपुर	1	8057109060
468	आदेश	पहान्सू	1	9719264242
469	बिल्लू	घाटेडा	1	9627233871
470	मनोज	नेनसीव	1	9719653235
471	बिल्लू	घाटेडा	1	9627233871
472	अमित	घाटेडा	1	6398200107
473	चन्द्रपाल	मनानी	1	8006063577
474	बिल्लू	घाटेडा	1	9627233871
475	अमित	घाटेडा	1	6398200107
476	कुनाल	पहान्सू	1	7895369721
477	विपिन्न	पहान्सू	1	7895369721
478	बिक्रम सिंह	जन्धेडा	1	9675503386
479	सुरेन्द्र	जन्धेडा	1	9675503386
480	अमित	घाटेडा	1	6398200107
481	ओमवीर	पहान्सू	1	9927910033
482	कुनाल	पहान्सू	1	7895369721
483	ओमवीर	पहान्सू	1	9927910033
484	चन्द्रपाल	मनानी	1	8006063577
485	बिक्रम सिंह	जन्धेडा	1	9675503386
486	राजेन्द्र	जन्धेडा	1	7454827027
487	अमित	घाटेडा	1	6398200107
488	बिक्रम सिंह	जन्धेडा	1	9675503386
489	शैलेन्द्र	जन्धेडा	1	7454807027
490	बिल्लू	घाटेडा	1	9627233871
491	अमित	घाटेडा	1	6398200107
492	चन्द्रपाल	मनानी	1	8006063577
493	बिक्रम सिंह	जन्धेडा	1	9675503386
494	शैलेन्द्र	जन्धेडा	1	7454807027
495	बिल्लू	घाटेडा	1	9627233871
496	अमित	घाटेडा	1	6398200107
497	चन्द्रपाल	मनानी	1	8006063577
498	बिक्रम सिंह	जन्धेडा	1	9675503386
499	शैलेन्द्र	जन्धेडा	1	7454807027
500	अमित	घाटेडा	1	6398200107
501	वकील	पहान्सू	1	72538002421
502	अखिल	पहान्सू	1	7300612070
503	सदाकत	ताहरपुर	1	745203472
504	अनस	ताहरपुर	1	9027043565
505	अनस	ताहरपुर	1	9027043565
506	अमित	घाटेडा	1	6398200107
507	अमित	पहान्सू	1	6398200107
508	अजीत	पहान्सू	1	7300612070
509	वकील	पहान्सू	1	7300612070
510	सदाकत	ताहरपुर	1	7452039472
511	अजीत	पहान्सू	1	7300612070
512	वकील	पहान्सू	1	7300612070
513	रवि	ताहरपुर	1	7452039472
514	सदाकत	ताहरपुर	1	7452039472
515	उत्तम कुमार	भिकनपुर	1	8057109060
516	अजीत	पहान्सू	1	7300612070
517	सदाकत	ताहरपुर	1	7452039472
518	अजीत	पहान्सू	1	7300612070
519	अजय	शीतलाखेडा	1	9759499316


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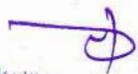
क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मंडल (ब्रांली) में	कृषक का मोबाईल न०
520	अजय	शीतलाखेडा	1	9759499316
521	सदाकत	ताहरपुर	1	7452039472
522	अजय	शीतलाखेडा	1	9759499316
523	अमित	पहान्सू	1	6398200107
524	सदाकत	ताहरपुर	1	7452039472
525	अजीत	पहान्सू	1	7300612070
526	वकील	पहान्सू	1	7300612070
527	अमित	पहान्सू	1	6398200107
528	सदाकत	ताहरपुर	1	7452039472
529	अजीत	पहान्सू	1	7300612070
530	वकील	पहान्सू	1	7300612070
531	अजीत	पहान्सू	1	7300612070
532	विजय	मिर्जापुर	1	9761830601
533	टीलू	पहान्सू	1	9997767572
534	वकील	पहान्सू	1	7300612070
535	अजीत	पहान्सू	1	7300612070
536	अमित	पहान्सू	1	6398200107
537	अमित	पहान्सू	1	6398200107
538	उत्तम कुमार	भीकनपुर	1	8057102060
539	जसवीर	पहान्सू	1	9719198172
540	रविन्द्र	पहान्सू	1	9760523271
541	प्रबेन्द्र	पहान्सू	1	8192442634
542	राजेश्वर	पहान्सू	1	9927952765
543	मोंगा	अहमदपुर	1	9675886141
544	वकील	अहमदपुर	1	7300612070
545	जसवीर	पहान्सू	1	9719198172
546	विनय	मिर्जापुर	1	9761830601
547	अमित	पहान्सू	1	6398200107
548	अमित	पहान्सू	1	6398200107
549	रविन्द्र	पहान्सू	1	9760523271
550	प्रबेन्द्र	पहान्सू	1	8192442634
551	मोंगा	अहमदपुर	1	9675886141
552	प्रबेन्द्र	पहान्सू	1	8192442634
553	मोंगा	अहमदपुर	1	9675886141
554	दुष्यन्त	खटोली	1	9634991189
555	रहीस	गागनौली	1	8218967725
556	सोनु	पहान्सू	1	7457026822
557	अशोक कुमार	शीतलाखेडा	1	9758138290
558	अशोक कुमार	शीतलाखेडा	1	9758138290
559	बिटटू	पहान्सू	1	9761185470
560	अकृश	नल्हेडा गुर्जर	1	7351300451
561	शोकत	बलेडजुनारदार	1	7668810879
562	शोकत	बलेडजुनारदार	1	7668810879
563	राहुल	शीतलाखेडा	1	8433256943
564	आदेश	पहान्सू	1	9719264242
565	राहुल	शीतलाखेडा	1	8433256943
566	राहुल	शीतलाखेडा	1	8433256943
567	मोनु	शीतलाखेडा	1	9761337445
568	लीलू	घाटेडा	1	9758746829
569	मोनु	शीतलाखेडा	1	9761337445
570	बिक्रम सिंह	जन्हेडा	1	9675503386
571	अमित	घाटेडा	1	6398200107
572	लीलू	घाटेडा	1	9758746829
573	मोनु	शीतलाखेडा	1	9761337445
574	लुकमान	शीतलाखेडा	1	9720058230
575	मोनु	शीतलाखेडा	1	9761337445
576	मोहित	घाटेडा	1	7830585709
577	सोनु	पहान्सू	1	7457026822


Baja Hindusthan Sugar Limited
 Unit-Gangnauli, Post. Tanshipur
 Distt. Saharanpur (U.P.)
 Pin Code-247551

क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मंडल (ब्रांली) में	कृषक का मोबाईल न०
578	मोनू	शीतलाखेडा	1	9761337445
579	अमित	घाटेडा	1	6398200107
580	लीलू	घाटेडा	1	9758746829
581	मोनू	शीतलाखेडा	1	9761337445
582	बिक्रम सिंह	जम्हेडा	1	9675503386
583	अमित	घाटेडा	1	6398200107
584	लीलू	घाटेडा	1	9758746829
585	मोनू	शीतलाखेडा	1	9761337445
586	बिक्रम सिंह	जम्हेडा	1	9675503386
587	भूपेन्द्र	धारकी	1	9758583551
588	मोनू	पहान्सू	1	8475866131
589	फिरोज	बेलडा	1	9927585822
590	बिक्रम सिंह	जम्हेडा	1	9675503386
591	अमित	घाटेडा	1	6398200107
592	भूपेन्द्र	धारकी	1	9758583551
593	मोनू	पहान्सू	1	8475866131
594	बिल्लू	घाटेडा	1	9627233871
595	बिक्रम सिंह	जम्हेडा	1	9675503386
596	बिल्लू	घाटेडा	1	9627233871
597	मोनू	पहान्सू	1	8475866131
598	अमित	घाटेडा	1	6398200107
599	भूपेन्द्र	धारकी	1	9758583551
600	फिरोज	बेलडा	1	9927585822
601	सोनू	पहान्सू	1	7457026822
602	बिक्रम सिंह	जम्हेडा	1	9675503386
603	बिल्लू	घाटेडा	1	9627233871
604	मोनू	पहान्सू	1	8475866131
605	अमित	घाटेडा	1	6398200107
606	मनोज	पहान्सू	1	9760141399
607	आजाद	अहमदपुर	1	7500580000
608	जसवीर	अहमदपुर	1	8923364251
609	इन्तजार	आमकी	1	9719999591
610	मुकेश	आमकी	1	8077940075
611	बिल्लू	घाटेडा	1	9627233871
612	मोनू	पहान्सू	1	8475866131
613	अमित	घाटेडा	1	6398200107
614	आजाद	अहमदपुर	1	
615	बिक्रम सिंह	जम्हेडा	1	9675503386
616	कपिल	फिरोजपुर	1	8865828713
617	बिक्रम सिंह	जम्हेडा	1	9675503386
618	अमित	घाटेडा	1	6398200107
619	बिल्लू	घाटेडा	1	9627233871
620	इन्तजार	नैनखेडा	1	9548424952
621	अमित	घाटेडा	1	6398200107
622	बिल्लू	घाटेडा	1	9627233871
623	इन्तजार	नैनखेडा	1	9548424952
624	संन्दीप	शीतलाखेडा	1	9758739406
625	मन्नान	चहलोली	1	9927666241
626	रुकमान	हलगोआ	1	9720058239
627	अमित	घाटेडा	1	6398200107
628	संन्दीप	शीतलाखेडा	1	9758739406
629	इन्तजार	नैनखेडा	1	9548424952
630	जसवीर	अहमदपुर	1	8923364251
631	संन्दीप	शीतलाखेडा	1	9758739406
632	जसवीर	अहमदपुर	1	8923364251
633	अमित	घाटेडा	1	6398200107
634	इन्तजार	नैनखेडा	1	9548424952
635	बिक्रम सिंह	जम्हेडा	1	9675503386


Bajaj Hindusthan Sugar Limited
 Unit Gangnauli, Post. Tanshipur
 Distt. Saharanpur (U.P.)
 Pin Code-247551

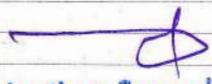
क्र० संख्या	कृषक का नाम मंथ पिता	कृषक ग्राम का नाम	मौज (ग्रामी) में	कृषक का मोबाईल न०
636	आजाद	हलगोआ	1	7500580000
637	जसवीर	अहमदपुर	1	8923364251
638	अमित	घाटेडा	1	6398200107
639	सन्दीप	शीतलाखेडा	1	9758739406
640	सागर	जन्धेडा	1	8445075036
641	इन्तजार	नैनखेडा	1	9548424952
642	मन्नान	चहलोली	1	9927666241
643	जसवीर	अहमदपुर	1	8923364251
644	अमित	घाटेडा	1	6398200107
645	जसवीर	अहमदपुर	1	8923364251
646	अमित	घाटेडा	1	6398200107
647	सागर	जन्धेडा	1	8445075036
648	जसवीर	अहमदपुर	1	8923364251
649	अमित	घाटेडा	1	6398200107
650	सागर	जन्धेडा	1	8445075036
651	कपिल	फिरोजपुर	1	8865828713
652	आजाद	हलगोआ	1	7500580000
653	जसवीर	अहमदपुर	1	8923364251
654	अमित	घाटेडा	1	6398200107
655	सन्दीप	शीतलाखेडा	1	9758739406
656	बिक्रम सिंह	जन्धेडा	1	9675503386
657	सागर	जन्धेडा	1	8445075036
658	इन्तजार	नैनखेडा	1	9548424952
659	श्याम सिंह	जन्धेडा	1	8445075036
660	कनक	अहमदपुर	1	7010654212
661	आजाद	हलगोआ	1	7500580000
662	जसवीर	अहमदपुर	1	8923364251
663	अमित	घाटेडा	1	6398200107
664	जसवीर	अहमदपुर	1	8923364251
665	अमित	घाटेडा	1	6398200107
666	बिक्रम सिंह	जन्धेडा	1	9675503386
667	श्याम सिंह	जन्धेडा	1	8445075036
668	इन्तजार	नैनखेडा	1	9548424952
669	कनक	अहमदपुर	1	7010654212
670	मन्नान	चहलोली	1	9927666241
671	जसवीर	अहमदपुर	1	8923364251
672	अमित	घाटेडा	1	6398200107
673	इन्तजार	नैनखेडा	1	9548424952
674	कनक	अहमदपुर	1	7010654212
675	मन्नान	चहलोली	1	9927666241
676	जसवीर	अहमदपुर	1	8923364251
677	अमित	घाटेडा	1	6398200107
678	मुरसलीन	बेलडा	1	9927535594
679	जसवीर	अहमदपुर	1	8923364251
680	अमित	घाटेडा	1	6398200107
681	इन्तजार	नैनखेडा	1	9548424952
682	आजाद	हलगोआ	1	7500580000
683	सत्यम	मदनूकी	1	7078173800
684	राजेन्द्र	पहान्सू	1	7500739300
685	जसवीर	अहमदपुर	1	8923364251
686	अमित	घाटेडा	1	6398200107
687	बिक्रम सिंह	जन्धेडा	1	9675503386
688	आजाद	हलगोआ	1	7500580000
689	राजेन्द्र	पहान्सू	1	7500739300
690	जसवीर	अहमदपुर	1	8923364251
691	आजाद	हलगोआ	1	7500580000
692	कनक	अहमदपुर	1	7010654212
693	जसवीर	अहमदपुर	1	8923364251


 Jajaj Hindustani Sugar Limited
 Unit-Gangnauli, Post. Tanshipur
 Distt. Saharanpur (U.P.)
 Pin Code-247551

क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मंडल (ग्रामी) में	कृषक का मोबाईल न०
694	अमित	घाटेडा	1	6398200107
695	बिक्रम सिंह	जम्हेडा	1	9675503386
696	सत्यम	मदनूकी	1	7078173800
697	राजेन्द्र	पहान्सू	1	7500739300
698	जसवीर	अहमदपुर	1	8923364251
699	अमित	घाटेडा	1	6398200107
700	सत्यम	मदनूकी	1	7078173800
701	आदेश	पहान्सू	1	9719264242
702	अन्नू	पहान्सू	1	7500717172
703	जसवीर	अहमदपुर	1	8923364251
704	अमित	घाटेडा	1	6398200107
705	बिक्रम सिंह	जम्हेडा	1	9675503386
706	अन्नू	पहान्सू	1	7500717172
707	शराफत	खेडामुगल	1	9627375180
708	इन्तजार	नैनखेडा	1	9548424952
709	अन्नू	पहान्सू	1	7500717172
710	बिक्रम सिंह	जम्हेडा	1	9675503386
711	जसवीर	घाटेडा	1	8923364251
712	अमित	घाटेडा	1	6398200107
713	जसवीर	घाटेडा	1	8923364251
714	अमित	घाटेडा	1	6398200107
715	अमित	घाटेडा	1	6398200107
716	अन्नू	पहान्सू	1	7500717172
717	अमित	घाटेडा	1	6398200107
718	जसवीर	घाटेडा	1	8923364251
719	अन्नू	पहान्सू	1	7500717172
720	इन्तजार	नैनखेडा	1	9548424952
721	आजाद	हलगोआ	1	7500580000
722	अमित	घाटेडा	1	6398200107
723	जसवीर	घाटेडा	1	8923364251
724	इन्तजार	नैनखेडा	1	9548424952
725	अमित	घाटेडा	1	6398200107
726	जसवीर	घाटेडा	1	8923364251
727	अमित	घाटेडा	1	6398200107
728	जसवीर	घाटेडा	1	8923364251
729	जसवीर	घाटेडा	1	8923364251
730	आजाद	हलगोआ	1	7500580000
731	अन्नू	पहान्सू	1	7500717172
732	मैनपाल	पहान्सू	1	9997821203
733	अमित	घाटेडा	1	6398200107
734	जसवीर	घाटेडा	1	8923364251
735	अन्नू	पहान्सू	1	7500717172
736	जसवीर	घाटेडा	1	8923364251
737	आजाद	हलगोआ	1	7500580000
738	अमित	घाटेडा	1	6398200107
739	अनुराग	पहान्सू	1	7500717172
740	अमित	घाटेडा	1	6398200107
741	जसवीर	घाटेडा	1	8923364251
742	महेन्द्र	जम्हेडा	1	9058353961
743	इन्तजार	नैनखेडा	1	9548424952
744	अनुराग	पहान्सू	1	7500717172
745	अमित	घाटेडा	1	6398200107
746	जसवीर	घाटेडा	1	8923364251
747	महेन्द्र	जम्हेडा	1	9058353961
748	अन्नू	पहान्सू	1	7500717172
749	महेन्द्र	जम्हेडा	1	9058353961
750	अमित	घाटेडा	1	6398200107
751	जसवीर	घाटेडा	1	8923364251


 Rajaj Hindusthan S. Jar Limited
 Unit-Gangnauli, Post. Tanshipur
 Distt. Saharanpur (U.P.)
 Pin Code-247551

क्र० संख्या	कृषक का नाम मंय पिता	कृषक ग्राम का नाम	मंडल (ग्रामी) में	कृषक का मोबाईल न०
752	इन्तजार	नैनखेडा	1	9548424952
753	आजाद	हलगोआ	1	7500580000
754	जसवीर	पहान्सू	1	8923364251
755	सुरेशपाल	मदनूकी	1	8923364251
756	अमित	घाटेडा	1	6398200107
757	जसवीर	घाटेडा	1	8923364251
758	आजाद	हलगोआ	1	7500580000
759	इन्तजार	नैनखेडा	1	9548424952
760	इस्राइल	पन्डोली	1	8895900859
	कुल		760	


Bajaj Hindusthan Sugar Limited
 Unit-Gangnauli, Post. Tanshipur
 Distt. Saharanpur (U.P.)
 Pin Code-247554

KCPL SPUR HARIDWAR HIGHWAY PRIVAT LIMITEDRegistered Office: B-901, 9th Floor, Golden Heights, Green Wood City, Near Subharti University, Meerut 250002

CIN: U45400UP2022PTC159392

*Email:kcpl.799@gmail.com*Phone No.: 0121- 2439399

KCPL/2023-24/SO/SPUR-HARIDWAR/1404

दिनांक: 15.12.2023

सेवा में

आदरणीय इकाई प्रमुख महोदय
बजाज हिंदुस्तान शुगर लिमिटेड
गंगनौली सहारनपुर (उत्तर प्रदेश)

विषय: उत्तर प्रदेश और उत्तराखंड राज्य में दिल्ली –सहारनपुर –देहरादून –पथ से हरिद्वार तक -6 लेन एक्सेस नियंत्रित स्पर का विकास और भारतमाला परियोजना के तहत हाइब्रिड वार्षिक का विकास (किमी 0+000 से किमी 50+700)- **राख प्राप्त करने के सम्बन्ध में।**

महोदय -

सविनय निवेदन यह है कि मैं हाईवे निर्माण में चीनी मील से निकलने वाली राख का उपयोग भराव के रूप में करना चाहता हूँ। अतः आपसे निवेदन है कि मुझे राख प्रदान करने की कृपा करें। आपकी अति कृपा होगी।

भवदीय -



अधिकृत हस्ताक्षर कर्ता
के.सी.पी.एल.स्पर हरिद्वार प्रा.लि.

KCPL Spur Haridwar Highway Private Limited, Sidiki Jabreda Marg, Km. 10 Akbarpur,
Kheda Mugal, Tehsil Deoband Distt. Saharanpur (U.P)

(2) पीएच मीटर का कांच और संदर्भ इलेक्ट्रोड हमेशा पानी में डूबी रहनी चाहिए।

(3) बफर विलयन विशुद्ध रूप से तैयार किया और कांच के आधान में अच्छी तरह भंडारित किया जाना चाहिए।

(4) यह वांछनीय है कि कुछ दिनों के पश्चात् नया बफर विलयन तैयार किया जाना चाहिए। पीएच पठन में उतार-चढ़ाव से बचने के लिए पीएच मीटर को स्टेबलाइजर पर जोर देना चाहिए। पीएच के सही अवधारण के लिए पीएच मीटर की घुण्डी को कमरे के ताप पर समायोजित करना चाहिए।

4. अनुसूची 4 के भाग क में क्रम संख्यांक 9 और उससे संबंधित प्रविष्टियों के पश्चात् निम्नलिखित क्रम संख्यांक और प्रविष्टियां अंतःस्थापित की जाएंगी, अर्थात्:-

“10. तरल किण्वित जैविक खाद :

क्र.सं.	प्राचल	विशिष्टताएं
(i)	भार द्वारा आर्द्रता प्रतिशत	90-97
(ii)	भार द्वारा कुल जैविक कार्बन का प्रतिशत, न्यूनतम	14(शुष्क आधार पर)
(iii)	कुल एन, पी ₂ ओ ₂ और के ₂ ओ पोषक तत्व, न्यूनतम	1.2(शुष्क आधार पर)
(iv)	सी:एन	<20
(v)	पीएच	6.5-8.0
(vi)	से अनधिक चालकता (डी एसएम-1 के रूप में)	4
(vii)	भारी धातु तत्व मि.ग्रा./कि.ग्रा.	
	आर्सेनिक (एस ₂ ओ ₃ के रूप में)	10 (शुष्क आधार पर)
	कैडमियम (सीडी के रूप में)	5 (शुष्क आधार पर)
	क्रोमियम (सीआर के रूप में)	50 (शुष्क आधार पर)
	कॉपर (सीयू के रूप में)	300 (शुष्क आधार पर)
	एचजी के रूप में पारा	0.15 (शुष्क आधार पर)
	पीबी के रूप में सीसा	50 (शुष्क आधार पर)
	जैड एन के रूप में जस्ता	1000(शुष्क आधार पर)

[फा.सं. 2-6/2020 उर्व. विधि]

नीरजा अड्डिम, संयुक्त सचिव

टिप्पण: मूल आदेश भारत के राजपत्र में सा.का.नि. सं. 758(अ), तारीख 25 सितंबर, 1985 द्वारा प्रकाशित किया गया था और उसका अंतिम संशोधन का.आ. 884(अ), तारीख 24 फरवरी, 2021 द्वारा किया गया।

MINISTRY OF AGRICULTURE AND FARMERS WELFARE

(Department of Agriculture, Cooperation and Farmers Welfare)

ORDER

New Delhi, the 31st May, 2021

S.O. 2126(E).—In exercise of the powers conferred by section 3 of the Essential Commodities Act, 1955 (10 of 1955), the Central Government hereby makes the following Order further to amend the Fertiliser (Inorganic, Organic or Mixed) (Control) Order, 1985, namely:-

1. (1) This Order may be called the Fertiliser (Inorganic, Organic or Mixed) (Control) Third Amendment Order, 2021.

(2) It shall come into force on the date of its publication in the Official Gazette.

2. In the Fertiliser (Inorganic, Organic or Mixed) (Control) Order, 1985 (hereinafter referred to as the said Order), in Schedule –I, in Part-A, under the heading “SPECIFICATIONS OF FERTILIZERS”,-

(i) under the sub-heading “1(c) **STRAIGHT POTASSIUM FERTILIZERS**”, after serial number 6 and the entries relating thereto, the following serial number and entries shall be inserted namely:-

“7. Potassium Magnesium Sulphate (granular)

(i)	Moisture per cent. by weight, maximum	0.5
(ii)	Magnesium as MgO per cent. by weight, minimum	10.0
(iii)	Potash as K ₂ O per cent. by weight, minimum	30.0
(iv)	Sulphate Sulphur as S per cent. by weight, minimum	17.0
(v)	Total Chlorides per cent. by weight, maximum	2.5
(vi)	Particle Size 90% of the material shall be retained between 5 mm IS sieve and on 2 mm IS sieve”	

(ii) under sub-heading 1(g) relating to “**MICRONUTRIENTS** “, after serial number 23 and entries related thereto, the following serial number and entries shall be inserted, namely:-

“24. Magnesium Hydroxide and Zinc Phosphate

(i)	Magnesium as Mg per cent. by weight minimum	24.0
(ii)	Zinc as Zn per cent. by weight minimum	10.0
(iii)	pH (50 g/L)	8.5+/-1
(iv)	Available Phosphorus as P ₂ O ₅ , per cent. by weight minimum	2.5.”

(ii) under sub- heading “1 (i) 100% Water Soluble Complex Fertilisers”, in serial number 7 relating to Potassium Nitrate (prilled) (soil application), in item (vi) for figure “0.5”, the figure “1.5” shall be substituted;

(iii) under the sub-heading “1(j) Beneficial Element Fertilisers”, after serial number (2) and the entries relating thereto, the following serial number and entries shall be inserted namely,-

“3 Sodium Silicate (liquid)

i.	Silicon as SiO ₂ per cent. by weight minimum	23.8
ii.	Sodium as Na per cent. by weight minimum	6.0
iii.	Specific gravity	1.3.”

(iv) under sub-heading “1 (k) LIQUID FERTILISER”, after serial number 5 and the entries relating thereto, the following serial number and entries shall be inserted namely:-

“6. NK 6:0:18 Fortified with Calcium, Magnesium & Boron (suspension)

(i)	Total nitrogen per cent. by weight, minimum	6.0
(ii)	Nitrate Nitrogen as N per cent by weight minimum	5.8
(iii)	Water Soluble potassium as K ₂ O per cent by	18.0

	weight minimum	
(iv)	Water soluble Calcium (as CaO), per cent by weight, minimum	5.0
(v)	Water soluble Magnesium (as MgO), per cent by weight, minimum	2.0
(vi)	Boron as B	0.5-0.8
(vii)	pH (1 % Solution) at 200 C	8 to 9

7. NPK 11: 11: 8 Fortified with Zinc & Boron (suspension)

(i)	Total nitrogen per cent. by weight minimum	11.0
(ii)	urea nitrogen, per cent by weight, minimum	7.2
(iii)	Ammonical nitrogen, per cent. by weight maximum	3.0
(iv)	Water soluble phosphorus (as P ₂ O ₅), per cent. By weight minimum	11.0
(iii)	Water Soluble potassium (as K ₂ O) per cent. By weight minimum	8.0
(iv)	Zinc as Zn percent by weight minimum in the form of Zn-EDTA	0.7
(vi)	Boron as B	0.5-0.7
(vii)	pH (1 % Solution) at 200 C	7.0-8.0

8. Calcium Nitrate Fortified with Magnesium (suspension)

(i)	Total nitrogen per cent. by weight minimum	10.0
(ii)	Nitrate Nitrogen per cent by weight, minimum	8.5
(iii)	Water soluble calcium as CaO per cent. by weight minimum	15.0
(iv)	Water Soluble magnesium as MgO per cent,by weight minimum	2.0
(v)	Total chloride as Cl per cent. by weight maximum	2.5
(vi)	pH (1 % Solution) at 200 C	8.0-9.0"

3. In the said order, in schedule II, in part- B, in serial number 26,-

(i) for item (i), the following entry shall be substituted, namely,-

“ (i) Determination of total zinc

Scope: Total extraction of Zinc (Zn), Arsenic (As), Lead (Pb) and Cadmium (Cd) from Zinc Oxide Suspension Concentrate.

Principle: Zinc and heavy metal impurities are extracted from the sample with boiling Aqua Regia.

(a) Sample preparation:

The details of the procedure for drawl of samples of fertilizers have been provided in Schedule II Part A, Serial No. 9 (Method for sampling of liquid fertilizers (other than anhydrous ammonia), however importance of proper shaking and mixing of contents before withdrawal of sample and before drawing aliquot for analysis is particularly emphasized. Since in suspension formulation

insoluble materials might settle down over time, thorough mixing of contents would ensure representative composition along the entire depth of the container.

(b) Reagents:

All the reagents should be of analytical grade to ensure negligible concentration of the elements to be determined.

- (1) Glass double distilled water (free from micronutrients)
- (2) Hydrochloric acid 37% HCl (ρ = 1.18 g/ml)
- (3) Nitric acid 65% HNO₃ { $c(\text{HNO}_3) = 14.3 \text{ mol/l}$, $\rho = 1.4 \text{ g/ml}$ }

(c) Apparatus:

Apparatus for thermal heating digestion – with reaction vessel and reflux condenser.

The vessel should be at least 5 times the volume of the aqua regia used.

In case reaction vessel with reflux condenser is not available, Erlenmeyer flask or high beakers covered with watch glass can be used for the purpose.

Ash free filter paper is required if filtration is necessary.

(d) Procedure:

- (1) Weight one gram ($1 \pm 0.001 \text{ g}$) of the sample and transfer quantitatively to the reaction vessel
- (2) Moisten the sample with about 0.5 to 1.0 ml distilled water
- (3) Mix the contents well and add 21 ml of HCl followed by 7 ml of HNO₃ (reagent grade) drop wise to reduce foaming.
- (4) Connect the condenser to the reaction vessel and let the mixture stand at laboratory room temperature until effervescence ceases.
- (5) Turn on the heating device and slowly raise the temperature of the reaction mixture to reflux condition. Maintain for 2 hours.
- (6) Ensure that the condensation zone is lower than half of the height of the condenser.
- (7) After 2 hours of reflux, allow to cool and rinse the condenser with 10 ml of distilled water.
- (8) Transfer the contents quantitatively into a 500 ml volumetric flask and dilute to the mark with water. The test solution corresponds to a 500 times dilution of the sample.
- (9) Test solution can be filtered, if necessary (should not be required for Zinc Oxide Suspension concentrate). If filtered, discard the first 20 ml (approx) portion for analysis
- (10) Prepare a blank test solution following the same procedure as the sample. This is to be used for background correction of analysis, in case of any possible contamination through reagents.
- (11) Measurement can be carried out immediately, or can be stored in tightly closed plastic vessels for up to 15 day.

Note:- Addition of one drop of octanol to the reaction vessel can be used as an antifoaming agent.

(e) Determination of Zinc in the extracted material:

Process for analysis of Zinc shall be as per the procedure specified at Method no. 7 (iii) (b) (2) step (B) onwards or method No. 8 (ii) (b) step (2) onward.

Note :- Calculation need to be adjusted accordingly, in view of extent of dilution of original sample.

(2) In item (ii) for the words, figures and brackets “specified in 8 (v)” the words, figures and brackets “specified in 8(v) after extraction through aqua regia as specified in sub-item (d) of item (i)” shall be inserted;

(3) After entry (iii) the following entries shall be inserted, namely,-

“(iv) For determination of Arsenic

By the method specified as 8 (ix) after extraction through aqua regia as specified in sub-item (d) of item (i).

(v) For determination through Cadmium

By the method specified as 8 (x) after extraction through aqua regia as specified in sub-item (d) of item (i).”

(4) after serial number 29, and entries relating the following serial numbers and entries shall be inserted, namely,-

“30. Method of analysis of Sodium Silicate

(i) Determination of Silicon

(a) Chemicals and Glasswares :

- (1) Conc. HCl
- (2) Conc. HNO₃
- (3) Hot Plate
- (4) Platinum Crucible
- (5) Muffle Furnace (Temp. capacity by 10000C)
- (6) Desiccators and other routine laboratory glasswares

(b) Procedure :

- (1) Take 1 gm of prepared sample in Teflon or corning beaker, add 2-3 ml HCl solution (1:1) and 2-3 ml HNO₃ solution (1:1).
- (2) Digest the solution on a hot plate till it becomes semi-solid, cool it and again add 3-4 ml HNO₃ solution. Dry it completely on hot plate.
- (3) Add 2-3 ml HCl solution (1:1) and boil it till yellow fumes cease. Filter it with Filter Paper No. 1, wash with 10 ml HCl solution (1:1) one time and 2-3 washing with hot water of 10 ml portion each till yellow colour disappear.
- (4) Transfer the filter paper alongwith residue in pre-weighed platinum crucible, dry for one and half hour in muffle furnace at 250°C temperature and finally ignite the residue at 950°C temperature for 30 minutes.
- (5) Cool the crucible in desiccator and re-weigh and calculate

Calculation :

$$\% \text{ Si as SiO}_2 = \frac{\text{Final weight of crucible- empty weight of crucible}}{\text{Weight of sample}} \times 100$$

(i) Determination of sodium

By the method as specified in serial number 17

(ii) Determination of Specific gravity

By the method as specified in serial number 21

31. Method of analysis of nano Nitrogen

(1) Determination of Nitrogen – Total Kjeldahl Nitrogen

(a) Procedure:

- (1) Liquid Nano Fertilizer sample : Take aliquot quantity (10 ml) of sample in the Kjeldahl flask.
- (2) In case of solid Nano Fertilizer Sample : Take one gram of powdered nano-fertilizer sample is transferred to the Kjeldahl flask
- (3) Add 15 g K_2SO_4 or 12 g anhydrous Na_2SO_4 , 0.4g anhydrous $CuSO_4$, or 0.6g $CuSO_4 \cdot 5H_2O$, and approximately 0.8g alundum granules.
- (4) Add 37 ml diluted Sulfuric acid with water $H_2SO_4 + H_2O(1+1, v/v)$ or 20 ml concentrated Sulfuric acid, if adequate ventilation is available.
- (5) Add sufficient test portion mass, precisely 0.1000 to 2.800 g for fertilizers with 30 to 5% nitrogen, respectively. Rinse the inner wall with about 10ml water.
- (6) Transfer the flask to a preheated (400°C) Kjeldahl block digester and digest test portions for 75 minutes.
- (7) Remove the flask from the heating block and upon cooling (the reaction mixed must be near room temperature). Wash the inner wall with 20-30 ml water and mix.
- (8) Prepare the distillate receiving flask (300ml Erlenmeyer flask) by adding 30ml of 0.25 N standardized Sulfuric acid to trap the expected total Nitrogen in the test portion.
- (9) Add 2-3 drops of Methyl purple indicator and install the receiver on the outlet tube of the distillation unit, being sure that the distillate outlet tube end is totally immersed in the standardized acid solution.
- (10) Install the digestion tube on the distillation unit. Initiate steam generation and slowly dispense about 80ml (30 -35%) Sodium Hydroxide into the flask.
- (11) Continue steam distillation until about 250 ml or more of steam condensate has been collected in the receiving flask. This usually requires about 6-8 minutes.
- (12) If color changes to green, add more 0.25 N H_2SO_4 to bring the color back to purple and record the amount of acid added.
- (13) Titrate to a grey end point (pH5.7) with 0.25 N Standard NaOH. The color of the distillate depends upon the amount of total nitrogen in the test portion, which is a function of the amount of ammonia trapped in the receiver flask.
- (14) A green color indicates that the acid in the trap was neutralized by the Ammonia. At this point, add an additional known amount of standardized H_2SO_4 to get to the grey end point.
- (15) The net volume (in ml) of standardized acid would be equal to the total amount of acid initially added to the receiving flask plus the amount of the acid added, after distillation, to reach the grey end point. A blue or Purple colour indicates that there is still acid in the receiving flask, and back titration with NaOH is required.
- (16) The net volume standardized acid would be equal to the amount of acid in the receiving flask minus the amount of base added, after distillation, to reach to the grey end point.

(b) Calculations:

Weight percent total nitrogen is calculated as follows:

$$\text{Total N \%} = \frac{(\text{net mL std acid} \times \text{N of std acid}) - (\text{net mL std base} \times \text{N of std base}) \times 1.4008}{\text{Sample weight, g}}$$

(ii) Physical Particle Size (as per Transmission Electron Microscope (TEM) Analysis)**(a) Equipment and Apparatus:**

- (1) Transmission Electron Microscope
- (2) Sample grid
- (3) Tweezers, Petri dish, Ethanol and Deionized water

(b) Procedure:

- (1) TEM sample grids carbon coated film that is electron transparent supported by copper mesh or equivalent are suitable.
- (2) Glassware and apparatus used for sample preparation should be cleaned with filtered, demineralized water and stored dry.
- (3) The apparatus used for dispersion and deposition of particles consists of a small glass vial with a screw-on cap, a teflon pillar about 10 mm high that may be inserted into the vial, a petri dish, and a teflon block about 40 mm by 40 mm square.
- (4) Hold the grid with tweezers, dip rinse the grid thoroughly with ethanol. Wick the excess liquid off the grid using filter paper. Place the dried grid onto the clean Teflon block.
- (5) Place a 10 μ L drop of the nanoparticle solution onto the grid.
- (6) Cover the grid with a petri dish lid and let stand at room temperature for getting the grid dry, typically from 5 to 30 minutes, depending on solvent type.
- (7) Transfer the grid on TEM sample holder. Record enough micrographs to image a minimum of 200 nanoparticles per sample per grid square from a minimum of 2 widely separated regions of the grid using a well-aligned and stable TEM, operated at a fixed magnification that allows a large number of nanoparticles to be visible within the micrograph field of view, while ensuring that each individual nanoparticle is recorded with a large number of image pixels.

(c) Precautions:

- (1) Transmission Electron Microscope grids (especially thin film membranes) are very fragile and must be held by their edges with fine tweezers so as not to damage or crack the membrane.
- (2) Exposure of Transmission Electron Microscope grids to the ambient environment should be minimized to reduce the likelihood of dust contamination. Grids should be stored in suitable boxes in dust-free or desiccating cabinets.
- (3) A well-aligned Transmission Electron Microscope is essential to obtain accurate particle size results.
- (4) A minimum of 200 discrete particles should be measured from each of at least two widely separated regions of the sample (that is, different grid squares or membrane regions). Foreign debris in a given image (e.g., dust particles or residues from the rinsing and drying process) should be avoided.
- (5) Particle size results obtained from Transmission Electron Microscope measurements may not coincide with those obtained from other techniques (e.g., dynamic light scattering). This is due in part to differences in the weighted averages determined in each case (e.g., number for Transmission Electron Microscope versus intensity for dynamic light scattering), as well as differences in the physical property that is actually measured (e.g., projected area versus hydrodynamic diffusion area).

(iii) Hydrodynamic particle size (as per Dynamic Light Scattering (DLS) Analysis)**(a) Equipment and Apparatus:**

(1) Dynamic Light Scattering Equipment

(2) Sample Cuvettes of size

(3) Deionized water

(b) Procedure:

- (1) For liquid nano-fertilizer sample, 10 ml is sonicated for one minute and used for the analysis. In case for solid nano-fertilizer, fertilizer : distilled water (1:10 ratio) suspension is prepared, sonicated for one minute
- (2) Known standard samples (either one of the nano particles such as Ag, Au or TiO₂) are used to set the machine
- (3) Load sample into the Cuvette
- (4) Pre-rinse filter with solvent (at least 1 ml, depending on filter size and dead volume of filter holder or cartridge).
- (5) After loading syringe with sample and inserting syringe filter, allow the first 4 drops to go to waste. Use the next 4 drops to pre-rinse the cuvette, and discard. The remainder can be used for the sample measurement.
- (6) Load sample into cuvette using minimum amount necessary to ensure liquid level is at least 2 mm above the entrance height of the laser beam for your particular instrument configuration.
- (7) Take care not to touch the cuvette windows with your bare hands while loading. Wipe outside of quartz or glass cuvette with lens paper if needed. Cap the cuvette to prevent dust contamination and solvent evaporation.
- (8) Inspect the cuvette to ensure that air bubbles are not clinging to the optical window area.
- (9) Load the sample into Dynamic Light Scattering machine.
- (10) Perform 3 to 10 independent measurements per sample.

(c) Precautions:

- (1) To measure the size of solid phase nano nitrogen particles, 1 gram of nanoparticles sample should be suspended in 20 ml water followed by 1 minute ultra-sonication before the size measurement carried out by the Dynamic Light Scattering.
- (2) Measurement cuvettes should be cleaned with filtered demineralized water and stored dry.
- (3) The choice of pore size depends on the maximum dimension of the test particles and their tendency to adhere to the filter membrane. μ Suspended medium (such as solvent, dispersant, solution) should be filtered prior to sample preparation using a 0.1 or 0.2 .
- (4) A typical starting sample concentration is 1 mg/ml.
- (5) Use cuvette with quartz or equivalent optical-quality windows.
- (6) Pre-rinse cuvette with filtered solvent at least 3 times.

(iv) Zeta Potential Analysis

(a) Equipment and Apparatus:

- (1) Dynamic Light Scattering (DLS).
- (2) Sample Cuvettes of zeta.
- (3) Deionized water.

(b) Procedure:

- (1) For liquid nano-fertilizer sample, 10 ml is sonicated for one minute and used for analysis and in case for solid nano-fertilizer, fertilizer : distilled water (1:10 ratio) suspension is prepared, sonicated for one minute.
- (2) Known standard samples (either one of the nano particles such as Ag, Au or TiO₂) are used to set the machine.
- (3) Loading Sample into the Cuvette.
- (4) Pre-rinse filter with solvent (at least 1 ml, depending on filter size and dead volume of filter holder or cartridge).
- (5) After loading syringe with sample and inserting syringe filter, allow the first 4 drops to go waste. Use the next 4 drops to pre-rinse the cuvette, and discard. The remainder can be used for the sample measurement.
- (6) Load sample into cuvette using minimum amount necessary to ensure liquid level is at least 2 mm above the entrance height of the laser beam for your particular instrument configuration.
- (7) Take care not to touch the cuvette windows with your bare hands while loading. Wipe outside of quartz or glass cuvette with lens paper if needed.
- (8) Cap the cuvette to prevent dust contamination and solvent evaporation.
- (9) Inspect the cuvette to ensure that air bubbles are not clinging to the optical window area.
- (10) Load the sample into Dynamic Light Scattering machine.
- (11) Perform 3 to 10 independent measurements per sample.

(c) Precautions:

- (1) Measurement cuvettes should be cleaned with filtered demineralized water and stored dry. The choice of pore size depends on the maximum dimension of the test particles and their tendency to adhere to the filter membrane. μ suspending medium (such as solvent, dispersant, solution) should be filtered prior to sample preparation using a 0.1 or 0.2
- (2) A typical starting sample concentration is 1 mg/ml.
- (3) Use cuvette with quartz or equivalent optical-quality windows.
- (4) Pre-rinse cuvette with filtered solvent at least 3 times.

(v) Viscosity Measurement:

(a) Equipment and Apparatus:

- (1) Demineralised water.
- (2) Viscometer.
- (3) Measuring cylinder.
- (4) Bottle Adapter.

(b) Procedure:

- (1) Calibrate the viscometer with distilled water to set the machine as 1 cps.
- (2) Viscometer Assembly.
- (3) Attach vertical pole to the base using the wrench provided in the case.
- (4) Attach the viscometer to the vertical pole.
- (5) Connect power cable to the viscometer.
- (6) Turn on the viscometer and calibrate.

- (7) Starting up – Select and attach required spindle.
- (8) Raise the viscometer to the highest level using a screw on the vertical pole.
- (9) Place beaker with liquid under the spindle.
- (10) Lower the viscometer until the spindle is submerged to the spindle's mark.
- (11) Viscometer Operation:- This depend on the software of the instrument make. The analyst should follow the manufacturer's operating instructions for a particular instrument. Set the viscometer using distilled water to measure 1cps at room temperature.

(c) Precautions:

- (1) Wait for 30-60 sec before reading.
- (2) Good results are in range 60%-80% of torque.
- (3) Results depend on beaker and volume of liquid so use the same beakers for comparison measurements. Viscosity of a Liquid nano-fertilizer N is measured directly.
- (4) For solid nano-fertilizer, fertilizer: water suspension should be in 1:10 ratio with distilled water.

(vi) Measurement of pH

(a) Apparatus:

pH meter, vacuum pump, beaker, pipette, glass rod, china dish, spatula etc.

(b) Reagents:

Buffer solutions of pH 4.0, 7.0 and 9.2: One buffer tablet of the respective pH is dissolved in water and the volume is made to 100 ml.

(c) Procedure:

- (1) Take 10 ml of liquid sample, homogenise it and take the pH measurement. For solid / powder samples (1 g dry sample / 10 ml water) homogenisation or ultrasonic agitation of the sample for 1 minute followed by pH measurement should be taken after settling of the samples
- (2) pH meter is set at room temperature and calibrated by immersing the electrodes in different buffer solutions of pH 4.0, 7.0 and 9.2.
- (3) Take the beaker of homogenised samples and dip the electrodes into it and note the pH reading.
- (4) After each determination the electrodes must be washed with distilled water and wiped out by ordinary filter paper.

(d) Precautions:

- (1) Proper homogenisation / sonication must be done.
- (2) The glass and reference electrode of pH meter should always remain dipped in water.
- (3) Buffer solutions should be prepared accurately and stored well in glass container.
- (4) It is desirable to prepare fresh buffer solutions after few days. Connect the pH meter to the stabilizer to avoid the fluctuations in pH readings. Adjust the temperature knob of pH meter at room temperature for correct pH determination”.

4. In Schedule IV, Part-A, after serial number 9 and the entries relating thereto, the following serial numbers and entries shall be inserted namely,-

“10. Liquid Fermented Organic manure

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S.No.	Parameters	Specifications
(i)	Moisture, per cent. by weight	90-97
(ii)	Total organic Carbon per cent. by weight minimum	14 (on dry basis)
(iii)	Total N, P ₂ O ₅ and K ₂ O nutrient minimum	1.2 (on dry basis)
(iv)	C:N	<20
(v)	pH	6.5-8.0
(vi)	Conductivity (as dsm ⁻¹) not more than	4
(vii)	Heavy Metal content mg/kg	
	Arsenic As (As ₂ O ₃)	10 (on dry basis)
	Cadmium (as Cd)	5 (on dry basis)
	Chromium (as Cr)	50(on dry basis)
	Copper (as Cu)	300(on dry basis)
	Mercury as Hg	0.15(on dry basis)
	Lead as Pb	50 (on dry basis)
	Zinc as Zn	1000 (on dry basis)

[F.No. 2-6/2020 Fert.Law]

NEERAJA ADDIDAM, Jt. Secy.

Note: The principal Order was published in the Gazette of India vide number G.S.R. 758(E) dated the 25th September, 1985 and last amended vide number S.O 884(E) dated 24th February, 2021.



ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

Recognised by MOEF & CC(Ministry of Environment Forest and Climate Change)

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Test Report of	Report Code	Date of Issue
FLY ASH	MS-100324-11	15/03/2024

Issued To: M/S. BAJAJ HINDUSTHAN SUGAR LTD (DISTILLARY UNIT)
GANGNAULI, P.O.-, TANSHIPUR,
DISTRICT. -SAHARANPUR (U.P) - INDIA

Sample Received On : 10/03/2024
Sample Description : Incineration Boiler Fly Ash
Sample Drawn By : ITS Laboratory Representative (Mr. Amit Sharma)
Sample Quantity & Packaging : 1.0 Kg in Zip Poly bag
Analysis Duration : 10/03/2024 to 15/03/2024

ANALYSIS TEST RESULTS

S.No.	Parameters	Protocol Used	Results
1.	pH	IS:2720(Part-26)	7.34
2.	Electrical Conductivity at 25°C (dsm ⁻¹)	IS:2720(Part-21)	1.7
3.	Loss of ignition (% by mass)	IS:4032:1985	2.81
4.	Potassium (as K) (% by mass)	USEPA-3050B Followed by FPM	27.88
5.	Potassium Oxide (as K ₂ O) (% by mass)	USEPA-3050B Followed by FPM	33.52
6.	Phosphate Content (as P ₂ O ₅) (% by mass)	IS:3025 (Part-31):1988	0.025
7.	Total Nitrogen Content (% by mass)	IS:1350(Pt-IV/ Sec-1) 2011	0.27

CHECKED BY



Terms & Conditions :

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.



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Test Report of	Report Code	Date of Issue
BOTTOM ASH	MS-100324-10	15/03/2024

Issued To: M/S. BAJAJ HINDUSTHAN SUGAR LTD (DISTILLARY UNIT)
GANGNAULI, P.O-, TANSHIPUR,
DISTRICT. -SAHARANPUR (U.P) - INDIA

Sample Received On : 10/03/2024
Sample Description : Incineration Boiler Bottom Ash
Sample Drawn By : ITS Laboratory Representative (Mr. Amit Sharma)
Sample Quantity & Packaging : 1.0 Kg in Zip Poly Bag
Analysis Duration : 10/03/2024 to 15/03/2024

ANALYSIS TEST RESULTS

S.No.	Parameters	Protocol Used	Results
1.	pH	IS:2720(Part-26)	7.76
2.	Electrical Conductivity at 25 ^o C (dsm ⁻¹)	IS:2720(Part-21)	1.5
3.	Loss of Ignition (% by mass)	IS:4032:1985	5.68
4.	Potassium (as K) (% by mass)	USEPA-3050B Followed by FPM	12.44
5.	Potassium Oxide (as K ₂ O) (% by mass)	US EPA-305B Followed by FPM	14.90
6.	Phosphate Content (as P ₂ O ₅) (% by mass)	IS:3025(Part-31):1988	0.020
7.	Total Nitrogen Content (% by mass)	IS:1350(Pt-IV/ Sec-1) 2011	0.24

CHECKED BY

AUTHORIZED SIGNATORY

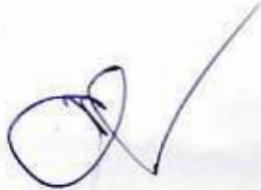


Terms & Conditions :

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.

Incinerator boiler ash status - Gangnauli Distillery

S.No.	Particulars	2022-23		2023-24 (up to 31.03.24)	
		Generation	Sale	Generation	Sale
1	Bottom ash	9775.80	9775.80	4865.86	4865.86
2	Fly Ash	8470.01	8470.01	4405.98	4405.98
	Total	18245.81	18245.81	9271.84	9271.84



(V. P Gaur)
Vice President-Distillery
Bajaj Hindusthan Sugar Ltd.
Gangnauli (Saharanpur)

bajaj hindusthan sugar ltd

VIII. Gangnauli, Teh. : Deoria

Daily Stock Account

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB45150

75

Name of

Name of Product : BOTTLED SUGAR (December)

UOM :

UOM : MT

Date	Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
					On Payment of GST		
					Supply / Clearance		
					Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	6	7	
01-12-22	0.00	22.18	22.18	22.18	-	-	
02-12-22	0.00	30.64	30.64	30.64	-	-	
03-12-22	0.00	29.03	29.03	29.03	-	-	
04-12-22	0.00	31.86	31.86	31.86	-	-	
05-12-22	0.00	28.88	28.88	28.88	-	-	
06-12-22	0.00	22.89	22.89	22.89	-	-	
07-12-22	0.00	09.32	09.32	09.32	-	-	
08-12-22	0.00	26.79	26.79	26.79	-	-	
09-12-22	0.00	19.64	19.64	19.64	-	-	
10-12-22	0.00	27.66	27.66	27.66	-	-	
11-12-22	0.00	29.54	29.54	29.54	-	-	
12-12-22	0.00	28.06	28.06	28.06	-	-	
13-12-22	0.00	32.31	32.31	32.31	-	-	
14-12-22	0.00	30.66	30.66	30.66	-	-	
15-12-22	0.00	32.51	32.51	32.51	-	-	
16-12-22	0.00	36.34	36.34	36.34	-	-	
17-12-22	0.00	29.71	29.71	29.71	-	-	
18-12-22	0.00	30.62	30.62	30.62	-	-	
19-12-22	0.00	41.42	41.42	41.42	-	-	
20-12-22	0.00	33.42	33.42	33.42	-	-	
21-12-22	0.00	30.59	30.59	30.59	-	-	
22-12-22	0.00	28.40	28.40	28.40	-	-	
23-12-22	0.00	27.89	27.89	27.89	-	-	
24-12-22	0.00	32.14	32.14	32.14	-	-	
25-12-22	0.00	30.58	30.58	30.58	-	-	
26-12-22	0.00	36.59	36.59	36.59	-	-	
27-12-22	0.00	34.84	34.84	34.84	-	-	
28/12/22	0.00	29.02	29.02	29.02	-	-	
29/12/22	0.00	34.37	34.37	34.37	-	-	
31/12/22	0.00	28.87	28.87	28.87	-	-	
31/12/22	0.00	32.18	32.18	32.18	-	-	
		918.95	918.95	918.95			
		Open Balance	0.00				
		Add Generation	918.95				
		Total	918.95				
		Less Clearance	918.95				
		Closing Balance	=	0.00			

Clearances			Other Reduction in Stock		Closing Balance	Remarks / Signature	
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Purpose			Quantity
	Purpose	Quantity					
8	9	10	11	12	13	14	15
-	-	-	22.18	-	-	0.00	A
-	-	-	30.64	-	-	0.00	A
-	-	-	29.03	-	-	0.00	A
-	-	-	31.86	-	-	0.00	A
-	-	-	28.88	-	-	0.00	A
-	-	-	22.89	-	-	0.00	A
-	-	-	09.32	-	-	0.00	A
-	-	-	26.79	-	-	0.00	A
-	-	-	19.64	-	-	0.00	A
-	-	-	27.66	-	-	0.00	A
-	-	-	29.54	-	-	0.00	A
-	-	-	28.06	-	-	0.00	A
-	-	-	32.31	-	-	0.00	A
-	-	-	30.66	-	-	0.00	A
-	-	-	32.51	-	-	0.00	A
-	-	-	36.34	-	-	0.00	A
-	-	-	29.71	-	-	0.00	A
-	-	-	30.62	-	-	0.00	A
-	-	-	41.42	-	-	0.00	A
-	-	-	33.42	-	-	0.00	A
-	-	-	30.59	-	-	0.00	A
-	-	-	28.40	-	-	0.00	A
-	-	-	27.89	-	-	0.00	A
-	-	-	32.14	-	-	0.00	A
-	-	-	30.58	-	-	0.00	A
-	-	-	36.59	-	-	0.00	A
-	-	-	34.84	-	-	0.00	A
-	-	-	29.02	-	-	0.00	A
-	-	-	34.37	-	-	0.00	A
-	-	-	28.87	-	-	0.00	A
-	-	-	32.18	-	-	0.00	A
-	-	-	918.95	-	-		

bajaj hindusthan sugar ltd

Vill. Gangnauli, Teh. : Deoria

Daily Stock Account

183

Name of

UOM :

Name of Product : BOTTOM ASH (January 23)

UOM : MT

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB351ZQ **76**

Date	Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
					On Payment of GST		
					Supply / Clearance		
			Within State	Interstate	For Export unde claim of refund of IGST		
1	2	3	4	5	6	7	
01-01-23	0.00	33.09	33.09	33.09	-	-	
02-01-23	0.00	45.78	45.78	45.78	-	-	
03-01-23	0.00	34.79	34.79	34.79	-	-	
04-01-23	0.00	32.84	32.84	32.84	-	-	
05-01-23	0.00	36.46	36.46	36.46	-	-	
06-01-23	0.00	29.50	29.50	29.50	-	-	
07-01-23	0.00	25.33	25.33	25.33	-	-	
08-01-23	0.00	34.13	34.13	34.13	-	-	
09-01-23	0.00	34.18	34.18	34.18	-	-	
10/01/23	0.00	37.31	37.31	37.31	-	-	
11/01/23	0.00	30.70	30.70	30.70	-	-	
12/01/23	0.00	23.66	23.66	23.66	-	-	
13/01/23	0.00	37.51	37.51	37.51	-	-	
14/01/23	0.00	35.9	35.9	35.9	-	-	
15/01/23	0.00	41.56	41.56	41.56	-	-	
16/01/23	0.00	28	28	28	-	-	
17/01/23	0.00	32	32	32	-	-	
18/01/23	0.00	32.84	32.84	32.84	-	-	
19/01/23	0.00	29.03	29.03	29.03	-	-	
20/01/23	0.00	35.61	35.61	35.61	-	-	
21/01/23	0.00	32.46	32.46	32.46	-	-	
22/01/23	0.00	40.17	40.17	40.17	-	-	
23/01/23	0.00	34.19	34.19	34.19	-	-	
24/01/23	0.00	36.31	36.31	36.31	-	-	
25/01/23	0.00	31.84	31.84	31.84	-	-	
26/01/23	0.00	32.60	32.60	32.60	-	-	
27/01/23	0.00	33.75	33.75	33.75	-	-	
28/01/23	0.00	27.09	27.09	27.09	-	-	
29/01/23	0.00	34.25	34.25	34.25	-	-	
30/01/23	0.00	33.15	33.15	33.15	-	-	
31/01/23	0.00	49.85	49.85	49.85	-	-	
		1060.11	1060.11	1060.11			
			ABSTRACT				
		open bal.		0.00			
		Add. Quantity		1060.11			
		Total		1060.11			
		less. clearance		1060.11			
		Closing Balance	=	0.00			

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
	8	9		10	11		
-	-	-	33.09	-	-	0.00	ST.
-	-	-	45.78	-	-	0.00	ST.
-	-	-	34.79	-	-	0.00	ST.
-	-	-	32.84	-	-	0.00	ST.
-	-	-	36.46	-	-	0.00	ST.
-	-	-	29.50	-	-	0.00	ST.
-	-	-	25.33	-	-	0.00	ST.
-	-	-	34.13	-	-	0.00	ST.
-	-	-	34.18	-	-	0.00	ST.
-	-	-	37.31	-	-	0.00	ST.
-	-	-	30.70	-	-	0.00	ST.
-	-	-	23.66	-	-	0.00	ST.
-	-	-	37.51	-	-	0.00	ST.
-	-	-	35.9	-	-	0.00	ST.
-	-	-	41.56	-	-	0.00	ST.
-	-	-	28	-	-	0.00	ST.
-	-	-	32	-	-	0.00	ST.
-	-	-	32.84	-	-	0.00	ST.
-	-	-	29.03	-	-	0.00	ST.
-	-	-	35.61	-	-	0.00	ST.
-	-	-	32.46	-	-	0.00	ST.
-	-	-	40.17	-	-	0.00	ST.
-	-	-	34.19	-	-	0.00	ST.
-	-	-	36.31	-	-	0.00	ST.
-	-	-	31.84	-	-	0.00	ST.
-	-	-	32.60	-	-	0.00	ST.
-	-	-	33.75	-	-	0.00	ST.
-	-	-	27.09	-	-	0.00	ST.
-	-	-	34.25	-	-	0.00	ST.
-	-	-	33.15	-	-	0.00	ST.
-	-	-	49.85	-	-	0.00	ST.
-	-	-	1060.11	-	-	0.00	

bajaj hindusthan sugar ltd.

Vill. Gangnauli, Teh. : Deoria

Daily Stock Account

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P.) - 247001

GSTIN No. 09AAACB48511ZQ

Name of UOM : MT

Name of Product : BOTTIMASH (February)

UOM : MT

Details of Supply /

Date	Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	On Payment of GST Supply / Clearance		
					Within State	Interstate	For Export under claim of refund of IGST
1							
	01-02-23	0.00	35.99	35.99	35.99	-	-
	02-02-23	0.00	37.34	37.34	37.34	-	-
	03-02-23	0.00	37.91	37.91	37.91	-	-
	04-02-23	0.00	39.75	39.75	39.75	-	-
	05-02-23	0.00	38.29	38.29	38.29	-	-
	06-02-23	0.00	34.38	34.38	34.38	-	-
	07-02-23	0.00	39.02	39.02	39.02	-	-
	08-02-23	0.00	14.16	14.16	14.16	-	-
	09-02-23	0.00	0.00	0.00	0.00	-	-
	10-02-23	0.00	0.00	0.00	0.00	-	-
	11-02-23	0.00	0.00	0.00	0.00	-	-
	12-02-23	0.00	4.82	4.82	4.82	-	-
	13-02-23	0.00	31.21	31.21	31.21	-	-
	14-02-23	0.00	27.72	27.72	27.72	-	-
	15-02-23	0.00	27.54	27.54	27.54	-	-
	16-02-23	0.00	32.10	32.10	32.10	-	-
	17-02-23	0.00	26.04	26.04	26.04	-	-
	18-02-23	0.00	28.13	28.13	28.13	-	-
	19-02-23	0.00	36.41	36.41	36.41	-	-
	20-02-23	0.00	46.62	46.62	46.62	-	-
	21/02/23	0.00	39.04	39.04	39.04	-	-
	22/02/23	0.00	44.91	44.91	44.91	-	-
	23/02/23	0.00	39.55	39.55	39.55	-	-
	24/02/23	0.00	33.65	33.65	33.65	-	-
	25/02/23	0.00	33.78 40.59	33.78 40.59	33.78 40.59	-	-
	26/02/23	0.00	31.36	31.36	31.36	-	-
	27/02/23	0.00	29.05	29.05	29.05	-	-
	28/02/23	0.00	28.36	28.36	28.36	-	-
			843.94	843.94	843.94	-	-
			ABSTRACT				
			Open Bal.	-	0.00		
			Add Generation	-	843.94		
			Total	-	843.94		
			Less Clearance	-	843.94		
			Closing balance	-	0.00		

Clearances			Other Reduction in Stock		Closing Balance	Remarks / Signature	
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Purpose			Quantity
	Purpose	Quantity					
8	9	10	11	12	13	14	15
-	-	-	35.99	-	-	0.00	
-	-	-	37.34	-	-	0.00	
-	-	-	37.91	-	-	0.00	
-	-	-	39.75	-	-	0.00	
-	-	-	38.29	-	-	0.00	
-	-	-	34.38	-	-	0.00	
-	-	-	39.02	-	-	0.00	
-	-	-	14.16	-	-	0.00	
-	-	-	0.00	-	-	0.00	
-	-	-	0.00	-	-	0.00	
-	-	-	0.00	-	-	0.00	
-	-	-	4.82	-	-	0.00	
-	-	-	31.21	-	-	0.00	
-	-	-	27.72	-	-	0.00	
-	-	-	27.54	-	-	0.00	
-	-	-	32.10	-	-	0.00	
-	-	-	26.04	-	-	0.00	
-	-	-	28.13	-	-	0.00	
-	-	-	36.41	-	-	0.00	
-	-	-	46.62	-	-	0.00	
-	-	-	39.04	-	-	0.00	
-	-	-	44.91	-	-	0.00	
-	-	-	39.55	-	-	0.00	
-	-	-	33.65	-	-	0.00	
-	-	-	33.78 40.59	-	-	0.00	
-	-	-	31.36	-	-	0.00	
-	-	-	29.05	-	-	0.00	
-	-	-	28.36	-	-	0.00	
-	-	-	843.94	-	-	0.00	

bajaj hindusthan sugar ltd

VIII. Gangnauli, Teh. : Deoria

Daily Stock Account

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P.) - 247001

GSTIN No. 09AAACB43619200

78

Name of UOM : _____

Name of Product : Bajaj Ash (March)

UOM : MT

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	5	7
01/03/23	0.00	35.87	35.87	35.87	-	-
02/03/23	0.00	35.73	35.73	35.73	-	-
03/03/23	0.00	23.75	23.75	23.75	-	-
04/03/23	0.00	43.01	43.01	43.01	-	-
05/03/23	0.00	35.35	35.35	35.35	-	-
06/03/23	0.00	35.31	35.31	35.31	-	-
07/03/23	0.00	46.27	46.27	46.27	-	-
08/03/23	0.00	34.92	34.92	34.92	-	-
09/03/23	0.00	35.16	35.16	35.16	-	-
10/03/23	0.00	35.05	35.05	35.05	-	-
11/03/23	0.00	38.81	38.81	38.81	-	-
12/03/23	0.00	33.42	33.42	33.42	-	-
13/03/23	0.00	39.97	39.97	39.97	-	-
14/03/23	0.00	33.16	33.16	33.16	-	-
15/03/23	0.00	29.34	29.34	29.34	-	-
16/03/23	0.00	38.83	38.83	38.83	-	-
17/03/23	0.00	39.27	39.27	39.27	-	-
18/03/23	0.00	40.25	40.25	40.25	-	-
19/03/23	0.00	33.24	33.24	33.24	-	-
20/03/23	0.00	33.39	33.39	33.39	-	-
21/03/23	0.00	29.68	29.68	29.68	-	-
22/03/23	0.00	50.71	50.71	50.71	-	-
23/03/23	0.00	40.21	40.21	40.21	-	-
24/03/23	0.00	37.87	37.87	37.87	-	-
25/03/23	0.00	32.38	32.38	32.38	-	-
26/03/23	0.00	41.79	41.79	41.79	-	-
27/03/23	0.00	28.82	28.82	28.82	-	-
28/03/23	0.00	35.95	35.95	35.95	-	-
29/03/23	0.00	48.63	48.63	48.63	-	-
30/03/23	0.00	38.26	38.26	38.26	-	-
31/03/23	0.00	43.33	43.33	43.33	-	-
		<u>Open Balance</u>	-	-	-	-
		<u>Add. Generation</u>	-	1147.83 MT	-	-
		<u>Total</u>	-	1147.83 MT	-	-
		<u>Less. clearance</u>	-	-	-	-
		<u>Closing Balance</u>	-	0.00	-	-
		<u>Open Balance</u>	-	0.00	-	-

Clearances			Other Reduction in Stock		Closing Balance	Remarks / Signature	
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Purpose			Quantity
	Purpose	Quantity					
8	9	10	11	12	13	14	15
-	-	-	35.87	-	-	0.00	
-	-	-	35.73	-	-	0.00	
-	-	-	23.75	-	-	0.00	
-	-	-	43.01	-	-	0.00	
-	-	-	35.35	-	-	0.00	
-	-	-	35.31	-	-	0.00	
-	-	-	46.27	-	-	0.00	
-	-	-	34.92	-	-	0.00	
-	-	-	35.16	-	-	0.00	
-	-	-	35.05	-	-	0.00	
-	-	-	38.81	-	-	0.00	
-	-	-	33.42	-	-	0.00	
-	-	-	39.97	-	-	0.00	
-	-	-	33.16	-	-	0.00	
-	-	-	29.34	-	-	0.00	
-	-	-	38.83	-	-	0.00	
-	-	-	39.27	-	-	0.00	
-	-	-	40.25	-	-	0.00	
-	-	-	33.24	-	-	0.00	
-	-	-	33.39	-	-	0.00	
-	-	-	29.68	-	-	0.00	
-	-	-	50.71	-	-	0.00	
-	-	-	40.21	-	-	0.00	
-	-	-	37.87	-	-	0.00	
-	-	-	32.38	-	-	0.00	
-	-	-	41.79	-	-	0.00	
-	-	-	28.82	-	-	0.00	
-	-	-	35.95	-	-	0.00	
-	-	-	48.63	-	-	0.00	
-	-	-	38.26	-	-	0.00	
-	-	-	43.33	-	-	0.00	

bajaj hindusthan sugar ltd

VIII. Gangnauli, Teh. : Devband,

Daily Stock Account

Name of Product: BOTTOM ASH (APPL)

UOM: MT

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	5	7
01-04-23	0.00	34.73	34.73	34.73	-	-
02-04-23	0.00	34.02	34.02	34.02	-	-
03-04-23	0.00	19.45	19.45	19.45	-	-
04-04-23	0.00	38.19	38.19	38.19	-	-
05-04-23	0.00	34.34	34.34	34.34	-	-
06-04-23	0.00	42.58	42.58	42.58	-	-
07-04-23	0.00	27.72	27.72	27.72	-	-
08-04-23	0.00	39.58	39.58	39.58	-	-
09-04-23	0.00	35.49	35.49	35.49	-	-
10-04-23	0.00	31.48	31.48	31.48	-	-
11-04-23	0.00	39.99	39.99	39.99	-	-
12-04-23	0.00	30.69	30.69	30.69	-	-
13-04-23	0.00	33.64	33.64	33.64	-	-
14-04-23	0.00	33.17	33.17	33.17	-	-
15-04-23	0.00	27.78	27.78	27.78	-	-
16-04-23	0.00	20.21	20.21	20.21	-	-
17-04-23	0.00	34.04	34.04	34.04	-	-
18-04-23	0.00	36.61	36.61	36.61	-	-
19-04-23	0.00	32.23	32.23	32.23	-	-
20-04-23	0.00	36.21	36.21	36.21	-	-
21-04-23	0.00	31.37	31.37	31.37	-	-
22-04-23	0.00	36.37	36.37	36.37	-	-
23-04-23	0.00	42.09	42.09	42.09	-	-
24-04-23	0.00	33.36	33.36	33.36	-	-
25-04-23	0.00	35.64	35.64	35.64	-	-
26-04-23	0.00	37.04	37.04	37.04	-	-
27-04-23	0.00	38.06	38.06	38.06	-	-
28-04-23	0.00	26.59	26.59	26.59	-	-
29-04-23	0.00	43.74	43.74	43.74	-	-
30-04-23	0.00	37.36	37.36	37.36	-	-
		1023.77	1023.77	1023.77		
			ABSTRACT			
		Opening Balance	=	0.00 MT		
		Add: Generation	=	1023.77 MT		
		Total	=	1023.77 MT		
		Less: Clearance	=	1023.77 MT		
		Closing Balance	=	0.00 MT		

86

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB43510124

79

(Quantity)

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
	8	9		10	11		
-	-	-	34.73	-	-	0.00	
-	-	-	34.02	-	-	0.00	
-	-	-	19.45	-	-	0.00	
-	-	-	38.19	-	-	0.00	
-	-	-	34.34	-	-	0.00	
-	-	-	42.58	-	-	0.00	
-	-	-	27.72	-	-	0.00	
-	-	-	39.58	-	-	0.00	
-	-	-	35.49	-	-	0.00	
-	-	-	31.48	-	-	0.00	
-	-	-	39.99	-	-	0.00	
-	-	-	30.69	-	-	0.00	
-	-	-	33.64	-	-	0.00	
-	-	-	33.17	-	-	0.00	
-	-	-	27.78	-	-	0.00	
-	-	-	20.21	-	-	0.00	
-	-	-	34.04	-	-	0.00	
-	-	-	36.61	-	-	0.00	
-	-	-	32.23	-	-	0.00	
-	-	-	36.21	-	-	0.00	
-	-	-	31.37	-	-	0.00	
-	-	-	36.37	-	-	0.00	
-	-	-	42.09	-	-	0.00	
-	-	-	33.36	-	-	0.00	
-	-	-	35.64	-	-	0.00	
-	-	-	37.04	-	-	0.00	
-	-	-	38.06	-	-	0.00	
-	-	-	26.59	-	-	0.00	
-	-	-	43.74	-	-	0.00	
-	-	-	37.36	-	-	0.00	
-	-	-	1023.77	-	-	0.00	

bajaj hindusthan sugar ltd

VIII. Gangnauli, Teh. : Devband

Daily Stock Account

Name of Product : BOTTLED MASH (May)

UOM : MT

187

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB4351922

80

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
			Within State	Interstate	For Export under claim of refund of IGST	
1	2	3	4	5	6	7
01/05/23	0.00	33.37	33.37	33.37	-	-
02/05/23	0.00	38.18	38.18	38.18	-	-
03/05/23	0.00	30.19	30.19	30.19	-	-
04/05/23	0.00	39.73	39.73	39.73	-	-
05/05/23	0.00	40.99	40.99	40.99	-	-
06/05/23	0.00	36.70	36.70	36.70	-	-
07/05/23	0.00	28.42	28.42	28.42	-	-
08/05/23	0.00	28.73	28.73	28.73	-	-
09/05/23	0.00	36.10	36.10	36.10	-	-
10/05/23	0.00	25.87	25.87	25.87	-	-
11/05/23	0.00	28.38	28.38	28.38	-	-
12/05/23	0.00	35.07	35.07	35.07	-	-
13/05/23	0.00	37.69	37.69	37.69	-	-
14/05/23	0.00	33.27	33.27	33.27	-	-
15/05/23	0.00	25.94	25.94	25.94	-	-
16/05/23	0.00	20.52	20.52	20.52	-	-
17/05/23	0.00	-	-	-	-	-
18/05/23	0.00	-	-	-	-	-
19/05/23	0.00	-	-	-	-	-
20/05/23	0.00	5.83	5.83	5.83	-	-
21/05/23	0.00	23.29	23.29	23.29	-	-
22/05/23	0.00	28.83	28.83	28.83	-	-
23/05/23	0.00	47.24	47.24	47.24	-	-
24/05/23	0.00	44.77	44.77	44.77	-	-
25/05/23	0.00	41.16	41.16	41.16	-	-
26/05/23	0.00	47.04	47.04	47.04	-	-
27/05/23	0.00	42.18	42.18	42.18	-	-
28/05/23	0.00	47.99	47.99	47.99	-	-
29/05/23	0.00	45.70	45.70	45.70	-	-
30/05/23	0.00	45.40	45.40	45.40	-	-
31/05/23	0.00	47.77	47.77	47.77	-	-
		<u>1006.36</u>	<u>1006.36</u>	<u>1006.36</u>		
		1006.36	ABSTRACT			
		Opening Balance	=	0.00	MT	
		Att. Generation	=	1006.36	MT	
		Total	=	1006.36	MT	
		Less clearance	=	1006.36	MT	
		Closing Balance	=	0.00	MT	

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
-	-	-	33.37	-	-	-	
-	-	-	38.18	-	-	-	
-	-	-	30.19	-	-	-	
-	-	-	39.73	-	-	-	
-	-	-	40.99	-	-	-	
-	-	-	36.70	-	-	-	
-	-	-	28.42	-	-	-	
-	-	-	28.73	-	-	-	
-	-	-	36.10	-	-	-	
-	-	-	25.87	-	-	0.00	
-	-	-	28.38	-	-	0.00	
-	-	-	35.07	-	-	0.00	
-	-	-	37.69	-	-	0.00	
-	-	-	33.27	-	-	0.00	
-	-	-	25.94	-	-	0.00	
-	-	-	20.52	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	5.83	-	-	0.00	
-	-	-	23.29	-	-	0.00	
-	-	-	28.83	-	-	0.00	
-	-	-	47.24	-	-	0.00	
-	-	-	44.77	-	-	0.00	
-	-	-	41.16	-	-	0.00	
-	-	-	47.04	-	-	0.00	
-	-	-	42.18	-	-	0.00	
-	-	-	47.99	-	-	0.00	
-	-	-	45.70	-	-	0.00	
-	-	-	45.40	-	-	0.00	
-	-	-	47.77	-	-	0.00	
-	-	-	<u>1006.36</u>	-	-	<u>1006.36</u>	

bajaj hindusthan sugar ltd

VIII. Gangnauli, Teh. : Devband

Daily Stock Account

Name of Product : Bottom Ash (June)

UOM : MT

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	6	7
01-06-23	0.00	41.12	41.12	41.12	-	-
02-06-23	0.00	44.48	44.48	44.48	-	-
03-06-23	0.00	52.63	52.63	52.63	-	-
04-06-23	0.00	45.81	45.81	45.81	-	-
05-06-23	0.00	37.59	37.59	37.59	-	-
06-06-23	0.00	53.62	53.62	53.62	-	-
07-06-23	0.00	55.02	55.02	55.02	-	-
08-06-23	0.00	46.05	46.05	46.05	-	-
09-06-23	0.00	38.85	38.85	38.85	-	-
10-06-23	0.00	50.38	50.38	50.38	-	-
11-06-23	0.00	37.45	37.45	37.45	-	-
12-06-23	0.00	45.07	45.07	45.07	-	-
13-06-23	0.00	35.31	35.31	35.31	-	-
14-06-23	0.00	50.44	50.44	50.44	-	-
15-06-23	0.00	37.91	37.91	37.91	-	-
16-06-23	0.00	40.74	40.74	40.74	-	-
17-06-23	0.00	46.92	46.92	46.92	-	-
18-06-23	0.00	40.26	40.26	40.26	-	-
19-06-23	0.00	38.81	38.81	38.81	-	-
20-06-23	0.00	42.68	42.68	42.68	-	-
21-06-23	0.00	42.37	42.37	42.37	-	-
22-06-23	0.00	52.26	52.26	52.26	-	-
23-06-23	0.00	42.62	42.62	42.62	-	-
24-06-23	0.00	48.21	48.21	48.21	-	-
25-06-23	0.00	40.33	40.33	40.33	-	-
26-06-23	0.00	40.19	40.19	40.19	-	-
27-06-23	0.00	43.67	43.67	43.67	-	-
28-06-23	0.00	34.01	34.01	34.01	-	-
29-06-23	0.00	39.42	39.42	39.42	-	-
30-06-23	0.00	44.00	44.00	44.00	-	-
		<u>1309.22</u>	<u>1309.22</u>	<u>1309.22</u>		
			ABSTRACT			
		Open Balance	=	0.00	MT	
		Add Generation	=	1309.22	MT	
		Total	=	1309.22	MT	
		Less clearance	=	1309.22	MT	
		Closing bal	=	0.00	MT	

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Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

(Quantity)

GSTIN No. 09AAACB435192G

81

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
	8	9		10	11		
-	-	-	41.12	-	-	0.00	(A)
-	-	-	44.48	-	-	0.00	(A)
-	-	-	52.63	-	-	0.00	(A)
-	-	-	45.81	-	-	0.00	(A)
-	-	-	37.59	-	-	0.00	(A)
-	-	-	53.62	-	-	0.00	(A)
-	-	-	55.02	-	-	0.00	(A)
-	-	-	46.05	-	-	0.00	(A)
-	-	-	38.85	-	-	0.00	(A)
-	-	-	50.38	-	-	0.00	(A)
-	-	-	37.45	-	-	0.00	(A)
-	-	-	45.07	-	-	0.00	(A)
-	-	-	35.31	-	-	0.00	(A)
-	-	-	50.44	-	-	0.00	(A)
-	-	-	37.91	-	-	0.00	(A)
-	-	-	40.74	-	-	0.00	(A)
-	-	-	46.92	-	-	0.00	(A)
-	-	-	40.26	-	-	0.00	(A)
-	-	-	38.81	-	-	0.00	(A)
-	-	-	42.68	-	-	0.00	(A)
-	-	-	42.37	-	-	0.00	(A)
-	-	-	52.26	-	-	0.00	(A)
-	-	-	42.62	-	-	0.00	(A)
-	-	-	48.21	-	-	0.00	(A)
-	-	-	40.33	-	-	0.00	(A)
-	-	-	40.19	-	-	0.00	(A)
-	-	-	43.67	-	-	0.00	(A)
-	-	-	34.01	-	-	0.00	(A)
-	-	-	39.42	-	-	0.00	(A)
-	-	-	44.00	-	-	0.00	(A)
-	-	-	<u>1309.22</u>	-	-		

bajaj hindusthan sugar ltd.

VIII. Gangnauli, Teh. : Devband,

Daily Stock Account

Name of Product : Botten Ash (July)

UOM : MT

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	6	7
01-07-23	0.00	50.38	50.38	50.38	-	-
02-07-23	0.00	40.63	40.63	40.63	-	-
03-07-23	0.00	37.16	37.16	37.16	-	-
04-07-23	0.00	23.48	23.48	23.48	-	-
05-07-23	0.00	19.57	19.57	19.57	-	-
06-07-23	0.00	29.13	29.13	29.13	-	-
07-07-23	0.00	-	-	-	-	-
08-07-23	0.00	-	-	-	-	-
09-07-23	0.00	-	-	-	-	-
10-07-23	0.00	47.54	47.54	47.54	-	-
11-07-23	0.00	41.41	41.41	41.41	-	-
12-07-23	0.00	40.63	40.63	40.63	-	-
13-07-23	0.00	60.22	60.22	60.22	-	-
14-07-23	0.00	46.95	46.95	46.95	-	-
15-07-23	0.00	54.66	54.66	54.66	-	-
16-07-23	0.00	55.98	55.98	55.98	-	-
17-07-23	0.00	55.30	55.30	55.30	-	-
18-07-23	0.00	47.58	47.58	47.58	-	-
19-07-23	0.00	45.98	45.98	45.98	-	-
20-07-23	0.00	50.27	50.27	50.27	-	-
21-07-23	0.00	47.89	47.89	47.89	-	-
22-07-23	0.00	53.35	53.35	53.35	-	-
23-07-23	0.00	55.57	55.57	55.57	-	-
24-07-23	0.00	56.71	56.71	56.71	-	-
25-07-23	0.00	46.23	46.23	46.23	-	-
26-07-23	0.00	45.73	45.73	45.73	-	-
27-07-23	0.00	48.75	48.75	48.75	-	-
28-07-23	0.00	45.70	45.70	45.70	-	-
29-07-23	0.00	45.68	45.68	45.68	-	-
30-07-23	0.00	53.48	53.48	53.48	-	-
31-07-23	0.00	38.98	38.98	38.98	-	-
		1284.94	1284.94	1284.94		
			ABSTRACT			
		Open Balance	=	0.00	MT	
		Add Generation	=	1284.94	MT	
		Total	=	1284.94	MT	
		Less Clearance	=	1284.94	MT	
		Closing Balance	=	0.00	MT	

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB43518982

(Quantity)

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balances	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
	8	9		10	11		
-	-	-	50.38	-	-	0.00	
-	-	-	40.63	-	-	0.00	
-	-	-	37.16	-	-	0.00	
-	-	-	23.48	-	-	0.00	
-	-	-	19.57	-	-	0.00	
-	-	-	29.13	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	47.54	-	-	0.00	
-	-	-	41.41	-	-	0.00	
-	-	-	40.63	-	-	0.00	
-	-	-	60.22	-	-	0.00	
-	-	-	46.95	-	-	0.00	
-	-	-	54.66	-	-	0.00	
-	-	-	55.98	-	-	0.00	
-	-	-	55.30	-	-	0.00	
-	-	-	47.58	-	-	0.00	
-	-	-	45.98	-	-	0.00	
-	-	-	50.27	-	-	0.00	
-	-	-	47.89	-	-	0.00	
-	-	-	53.35	-	-	0.00	
-	-	-	55.57	-	-	0.00	
-	-	-	56.71	-	-	0.00	
-	-	-	46.23	-	-	0.00	
-	-	-	45.73	-	-	0.00	
-	-	-	48.75	-	-	0.00	
-	-	-	45.70	-	-	0.00	
-	-	-	45.68	-	-	0.00	
-	-	-	53.48	-	-	0.00	
-	-	-	38.98	-	-	0.00	
-	-	-	1284.94	-	-	0.00	

bajaj hindusthan sugar Ltd.

Vill. Gangnauli, Teh. : Devbarra

Daily Stock Account

Name of Product : CLY Ash (Decmbox)

UOM : MT

Unit :- Gangnauli (Distillery Division)
Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB4386

193

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	5	7
01-12-22	0.00	29.94	29.94	29.94	-	-
02-12-22	0.00	37.76	37.76	37.76	-	-
03-12-22	0.00	33.00	33.00	33.00	-	-
04-12-22	0.00	26.51	26.51	26.51	-	-
05-12-22	0.00	36.16	36.16	36.16	-	-
06-12-22	0.00	27.17	27.17	27.17	-	-
07-12-22	0.00	17.01	17.01	17.01	-	-
08-12-22	0.00	24.09	24.09	24.09	-	-
09-12-22	0.00	25.47	25.47	25.47	-	-
10-12-22	0.00	17.05	17.05	17.05	-	-
11-12-22	0.00	24.09	24.09	24.09	-	-
12-12-22	0.00	17.42	17.42	17.42	-	-
13-12-22	0.00	34.52	34.52	34.52	-	-
14-12-22	0.00	32.93	32.93	32.93	-	-
15-12-22	0.00	23.65	23.65	23.65	-	-
16-12-22	0.00	18.38	18.38	18.38	-	-
17-12-22	0.00	32.76	32.76	32.76	-	-
18-12-22	0.00	31.14	31.14	31.14	-	-
19-12-22	0.00	16.04	16.04	16.04	-	-
20-12-22	0.00	14.72	14.72	14.72	-	-
21-12-22	0.00	29.98	29.98	29.98	-	-
22-12-22	0.00	36.30	36.30	36.30	-	-
23-12-22	0.00	25.08	25.08	25.08	-	-
24-12-22	0.00	22.78	22.78	22.78	-	-
25-12-22	0.00	22.93 27.66	27.66	27.66	-	-
26-12-22	0.00	21.64	21.64	21.64	-	-
27-12-22	0.00	26.49	26.49	26.49	-	-
28-12-22	0.00	21.16	21.16	21.16	-	-
29-12-22	0.00	23.31	23.31	23.31	-	-
30-12-22	0.00	21.58	21.58	21.58	-	-
31-12-22	0.00	28.13	28.13	28.13	-	-
		803.92	803.92	803.92		
		ABSTRACT				
		Open Balance	=	0.00	MT	
		Add-inventin	=	803.92	MT	
		Total	=	803.92	MT	
		less: Clearances	=	803.92	MT	
		Closing Balance	=	0.00	MT	

Clearances			Other Reduction in Stock		Closing Balance	Remarks / Signature			
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Purpose			Quantity		
	Purpose	Quantity			8	9		10	11
-	-	-	29.94	-	-	0.00	As		
-	-	-	37.76	-	-	0.00	As		
-	-	-	33.00	-	-	0.00	As		
-	-	-	26.51	-	-	0.00	As		
-	-	-	36.16	-	-	0.00	As		
-	-	-	27.17	-	-	0.00	As		
-	-	-	17.01	-	-	0.00	As		
-	-	-	24.09	-	-	0.00	As		
-	-	-	25.47	-	-	0.00	As		
-	-	-	17.05	-	-	0.00	As		
-	-	-	24.09	-	-	0.00	As		
-	-	-	17.42	-	-	0.00	As		
-	-	-	34.52	-	-	0.00	As		
-	-	-	32.93	-	-	0.00	As		
-	-	-	23.65	-	-	0.00	As		
-	-	-	18.38	-	-	0.00	As		
-	-	-	32.76	-	-	0.00	As		
-	-	-	31.14	-	-	0.00	As		
-	-	-	16.04	-	-	0.00	As		
-	-	-	14.72	-	-	0.00	As		
-	-	-	29.98	-	-	0.00	As		
-	-	-	36.30	-	-	0.00	As		
-	-	-	25.08	-	-	0.00	As		
-	-	-	22.78	-	-	0.00	As		
-	-	-	27.66	-	-	0.00	As		
-	-	-	21.64	-	-	0.00	As		
-	-	-	26.49	-	-	0.00	As		
-	-	-	21.16	-	-	0.00	As		
-	-	-	23.31	-	-	0.00	As		
-	-	-	21.58	-	-	0.00	As		
-	-	-	28.13	-	-	0.00	As		
-	-	-	803.92	-	-	0.00	As		

bajaj hindusthan sugar ltd.

VIII. Gangnauli, Teh. : Devband

Daily Stock Account

Name of Product : Fly Ash (January)

UOM : MT

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB438172

94

87

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
			Within State	Interstate	For Export under claim of refund of IGST	
1	2	3	4	5	6	7
01-01-23	0.00	28.69	28.69	28.69	-	-
02-01-23	0.00	23.41	23.41	23.41	-	-
03-01-23	0.00	35.07	35.07	35.07	-	-
04-01-23	0.00	27.90	27.90	27.90	-	-
05-01-23	0.00	26.81	26.81	26.81	-	-
06-01-23	0.00	21.16	21.16	21.16	-	-
07-01-23	0.00	29.35	29.35	29.35	-	-
08-01-23	0.00	28.80	28.80	28.80	-	-
09-01-23	0.00	27.23	27.23	27.23	-	-
10-01-23	0.00	28.32	28.32	28.32	-	-
11-01-23	0.00	21.44	21.44	21.44	-	-
12-01-23	0.00	28.11	28.11	28.11	-	-
13-01-23	0.00	22.53	22.53	22.53	-	-
14-01-23	0.00	39.98	39.98	39.98	-	-
15-01-23	0.00	27.12	27.12	27.12	-	-
16-01-23	0.00	30.29	30.29	30.29	-	-
17-01-23	0.00	26.21	26.21	26.21	-	-
18-01-23	0.00	41.80	41.80	41.80	-	-
19-01-23	0.00	30.32	30.32	30.32	-	-
20-01-23	0.00	24.72	24.72	24.72	-	-
21-01-23	0.00	27.64	27.64	27.64	-	-
22-01-23	0.00	26.56	26.56	26.56	-	-
23-01-23	0.00	26.17	26.17	26.17	-	-
24-01-23	0.00	26.56	26.56	26.56	-	-
25-01-23	0.00	23.15	23.15	23.15	-	-
26-01-23	0.00	18.87	18.87	18.87	-	-
27-01-23	0.00	33.66	33.66	33.66	-	-
28-01-23	0.00	27.81	27.81	27.81	-	-
29-01-23	0.00	27.06	27.06	27.06	-	-
30-01-23	0.00	21.40	21.40	21.40	-	-
31-01-23	0.00	34.92	34.92	34.92	-	-
		<u>873.06</u>	<u>873.06</u>	<u>873.06</u>		
		ABSTRACT				
		Open Balance	=	0.00	MT	
		Add: Generation	=	873.06	MT	
		Total	=	873.06	MT	
		less: clearance	=	873.06	MT	
		Closing Balance	=	0.00	MT	

Clearances			Other Reduction in Stock		Closing Balance	Remarks / Signature	
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Quantity			
	Purpose	Quantity					
8	9	10	11	12	13	14	15
-	-	-	28.69	-	-	0.00	
-	-	-	23.41	-	-	0.00	
-	-	-	35.07	-	-	0.00	
-	-	-	27.90	-	-	0.00	
-	-	-	26.81	-	-	0.00	
-	-	-	21.16	-	-	0.00	
-	-	-	29.35	-	-	0.00	
-	-	-	28.80	-	-	0.00	
-	-	-	27.23	-	-	0.00	
-	-	-	28.32	-	-	0.00	
-	-	-	21.44	-	-	0.00	
-	-	-	28.11	-	-	0.00	
-	-	-	22.53	-	-	0.00	
-	-	-	39.98	-	-	0.00	
-	-	-	27.12	-	-	0.00	
-	-	-	30.29	-	-	0.00	
-	-	-	26.21	-	-	0.00	
-	-	-	41.80	-	-	0.00	
-	-	-	30.32	-	-	0.00	
-	-	-	24.72	-	-	0.00	
-	-	-	27.64	-	-	0.00	
-	-	-	26.56	-	-	0.00	
-	-	-	26.17	-	-	0.00	
-	-	-	26.56	-	-	0.00	
-	-	-	23.15	-	-	0.00	
-	-	-	18.87	-	-	0.00	
-	-	-	33.66	-	-	0.00	
-	-	-	27.81	-	-	0.00	
-	-	-	27.06	-	-	0.00	
-	-	-	21.40	-	-	0.00	
-	-	-	34.92	-	-	0.00	
-	-	-	<u>873.06</u>	-	-		

Name of Product : FLY ASH (Fly ash)

UOM : MT

95

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P.) - 247001

GSTIN No. 09AAACB43

88

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	5	7
01/01/23	0.00	27.63	27.63	27.63	-	-
02/01/23	0.00	28.14	28.14	28.14	-	-
03/01/23	0.00	28.68	28.68	28.68	-	-
04/01/23	0.00	38.29	38.29	38.29	-	-
05/01/23	0.00	40.26	40.26	40.26	-	-
06/01/23	0.00	28.82	28.82	28.82	-	-
07/01/23	0.00	27.64	27.64	27.64	-	-
08/01/23	0.00	21.04	21.04	21.04	-	-
09/01/23	0.00	0.00	0.00	0.00	-	-
10/01/23	0.00	0.00	0.00	0.00	-	-
11/01/23	0.00	0.00	0.00	0.00	-	-
12/01/23	0.00	9.09	9.09	9.09	-	-
13/01/23	0.00	26.43	26.43	26.43	-	-
14/01/23	0.00	25.12	25.12	25.12	-	-
15/01/23	0.00	35.43	35.43	35.43	-	-
16/01/23	0.00	32.35	32.35	32.35	-	-
17/01/23	0.00	32.63	32.63	32.63	-	-
18/01/23	0.00	40.42	40.42	40.42	-	-
19/01/23	0.00	24.52	24.52	24.52	-	-
20/01/23	0.00	22.90	22.90	22.90	-	-
21/01/23	0.00	37.24	37.24	37.24	-	-
22/01/23	0.00	38.55	38.55	38.55	-	-
23/01/23	0.00	29.82	29.82	29.82	-	-
24/01/23	0.00	31.33	31.33	31.33	-	-
25/01/23	0.00	37.78	37.78	37.78	-	-
26/01/23	0.00	36.51	36.51	36.51	-	-
27/01/23	0.00	39.87	39.87	39.87	-	-
28/01/23	0.00	23.27	23.27	23.27	-	-
		763.76	763.76	763.76	-	-
ABSTRACT						
	Open Bal.	-	0.00	MT		
	Add-function	-	763.76	MT		
	Total	-	763.76	MT		
	Less clearance	-	763.76	MT		
	Closing balance	-	0.00	MT		

Clearances				Other Reduction in Stock		Closing Balance	Remarks / Signature
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Purpose	Quantity		
	Purpose	Quantity					
8	9	10	11	12	13	14	15
-	-	-	27.63	-	-	0.00	
-	-	-	28.14	-	-	0.00	
-	-	-	28.68	-	-	0.00	
-	-	-	38.29	-	-	0.00	
-	-	-	40.26	-	-	0.00	
-	-	-	28.82	-	-	0.00	
-	-	-	27.64	-	-	0.00	
-	-	-	21.04	-	-	0.00	
-	-	-	0.00	-	-	0.00	
-	-	-	0.00	-	-	0.00	
-	-	-	0.00	-	-	0.00	
-	-	-	9.09	-	-	0.00	
-	-	-	26.43	-	-	0.00	
-	-	-	25.12	-	-	0.00	
-	-	-	35.43	-	-	0.00	
-	-	-	32.35	-	-	0.00	
-	-	-	32.63	-	-	0.00	
-	-	-	40.42	-	-	0.00	
-	-	-	24.52	-	-	0.00	
-	-	-	22.90	-	-	0.00	
-	-	-	37.24	-	-	0.00	
-	-	-	38.55	-	-	0.00	
-	-	-	29.82	-	-	0.00	
-	-	-	31.33	-	-	0.00	
-	-	-	37.78	-	-	0.00	
-	-	-	36.51	-	-	0.00	
-	-	-	39.87	-	-	0.00	
-	-	-	23.27	-	-	0.00	
-	-	-	763.76	-	-	0.00	

bajaj hindusthan sugar ltd.

VIII. Gangnauli, Teh. : Devband

Daily Stock Account

Name of Product : FLY ASH (March)

UOM : MT

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
			Within State	Interstate	For Export under claim of refund of IGST	
1	2	3	4	5	6	7
01/03/23	0.00	21.91	21.91	21.91	-	-
02/03/23	0.00	31.74	31.74	31.74	-	-
03/03/23	0.00	40.09	40.09	40.09	-	-
04/03/23	0.00	46.14	46.14	46.14	-	-
05/03/23	0.00	32.30	32.30	32.30	-	-
06/03/23	0.00	24.81	24.81	24.81	-	-
07/03/23	0.00	34.66	34.66	34.66	-	-
08/03/23	0.00	23.22	23.22	23.22	-	-
09/03/23	0.00	30.47	30.47	30.47	-	-
10/03/23	0.00	29.35	29.35	29.35	-	-
11/03/23	0.00	37.53	37.53	37.53	-	-
12/03/23	0.00	31.76	31.76	31.76	-	-
13/03/23	0.00	28.05	28.05	28.05	-	-
14/03/23	0.00	33.04	33.04	33.04	-	-
15/03/23	0.00	35.54	35.54	35.54	-	-
16/03/23	0.00	31.25	31.25	31.25	-	-
17/03/23	0.00	40.61	40.61	40.61	-	-
18/03/23	0.00	24.09	24.09	24.09	-	-
19/03/23	0.00	32.08	32.08	32.08	-	-
20/03/23	0.00	23.68	23.68	23.68	-	-
21/03/23	0.00	32.77	32.77	32.77	-	-
22/03/23	0.00	33.79	33.79	33.79	-	-
23/03/23	0.00	45.67	45.67	45.67	-	-
24/03/23	0.00	49.44	49.44	49.44	-	-
25/03/23	0.00	30.51	30.51	30.51	-	-
26/03/23	0.00	39.45	39.45	39.45	-	-
27/03/23	0.00	35.07	35.07	35.07	-	-
28/03/23	0.00	32.51	32.51	32.51	-	-
29/03/23	0.00	43.44	43.44	43.44	-	-
30/03/23	0.00	36.30	36.30	36.30	-	-
31/03/23	0.00	30.75	30.75	30.75	-	-
ABSTRACT						
	Open Bal	-	0.00	MT		
	Add: Generation	-	1042.02	MT		
	Total	-	1042.02	MT		
	Less Clearance	-	1042.02	MT		
	Closing balance	-	0.00	MT		

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P.) - 247001

(Quantity)

GSTIN No. 09AAACB435

89

Clearances				Other Reduction in Stock		Closing Balance	Remarks / Signature
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Purpose	Quantity		
	Purpose	Quantity					
8	9	10	11	12	13	14	15
-	-	-	21.91	-	-	0.00	
-	-	-	31.74	-	-	0.00	
-	-	-	40.09	-	-	0.00	
-	-	-	46.14	-	-	0.00	
-	-	-	32.30	-	-	0.00	
-	-	-	24.81	-	-	0.00	
-	-	-	34.66	-	-	0.00	
-	-	-	23.22	-	-	0.00	
-	-	-	30.47	-	-	0.00	
-	-	-	29.35	-	-	0.00	
-	-	-	37.53	-	-	0.00	
-	-	-	31.76	-	-	0.00	
-	-	-	28.05	-	-	0.00	
-	-	-	33.04	-	-	0.00	
-	-	-	35.54	-	-	0.00	
-	-	-	31.25	-	-	0.00	
-	-	-	40.61	-	-	0.00	
-	-	-	24.09	-	-	0.00	
-	-	-	32.08	-	-	0.00	
-	-	-	23.68	-	-	0.00	
-	-	-	32.77	-	-	0.00	
-	-	-	33.79	-	-	0.00	
-	-	-	45.67	-	-	0.00	
-	-	-	49.44	-	-	0.00	
-	-	-	30.51	-	-	0.00	
-	-	-	39.45	-	-	0.00	
-	-	-	35.07	-	-	0.00	
-	-	-	32.51	-	-	0.00	
-	-	-	43.44	-	-	0.00	
-	-	-	36.30	-	-	0.00	
-	-	-	30.75	-	-	0.00	

bajaj hindusthan sugar Ltd.

Vill. Gangnauli, Teh. : Devbandh

Daily Stock Account

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB435

90

No
UC

Name of Product : FLY ASH (BAND)

UOM : MT

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	5	7
01/04/23	0.00	40.16	40.16	40.16	-	-
02/04/23	0.00	33.87	33.87	33.87	-	-
03/04/23	0.00	24.01	24.01	24.01	-	-
04/04/23	0.00	41.05	41.05	41.05	-	-
05/04/23	0.00	33.78	33.78	33.78	-	-
06/04/23	0.00	33.85	33.85	33.85	-	-
07/04/23	0.00	35.36	35.36	35.36	-	-
08/04/23	0.00	32.32	32.32	32.32	-	-
09/04/23	0.00	35.70	35.70	35.70	-	-
10/04/23	0.00	33.14	33.14	33.14	-	-
11/04/23	0.00	42.48	42.48	42.48	-	-
12/04/23	0.00	34.89	34.89	34.89	-	-
13/04/23	0.00	33.31	33.31	33.31	-	-
14/04/23	0.00	40.79	40.79	40.79	-	-
15/04/23	0.00	33.84	33.84	33.84	-	-
16/04/23	0.00	32.62	32.62	32.62	-	-
17/04/23	0.00	27.70	27.70	27.70	-	-
18/04/23	0.00	33.66	33.66	33.66	-	-
19/04/23	0.00	23.07	23.07	23.07	-	-
20/04/23	0.00	35.78	35.78	35.78	-	-
21/04/23	0.00	48.86	48.86	48.86	-	-
22/04/23	0.00	61.04	61.04	61.04	-	-
23/04/23	0.00	42.66	42.66	42.66	-	-
24/04/23	0.00	23.36 25.84	33.36 25.84	35.84	-	-
25/04/23	0.00	35.56 35.56	35.56 35.56	35.56	-	-
26/04/23	0.00	37.04 49.96	37.04 49.96	49.96	-	-
27/04/23	0.00	38.06 41.98	38.06 41.98	41.98	-	-
28/04/23	0.00	26.59 37.14	26.59 37.14	37.14	-	-
29/04/23	0.00	43.74 42.81	43.74 42.81	42.81	-	-
30/04/23	0.00	37.36 40.89	37.36 40.89	40.89	-	-
		1108.22	1108.22	1108.22		
		ABSTRACT				
		Opening Balance	=	0.00	MT	
		Add Generation	=	1108.22	MT	
		Total	=	1108.22	MT	
		Less: Clearances	=	1108.22	MT	
		Closing Balance	=	0.00	MT	

(Quantity)

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
-	-	-	40.16	-	-	0.00	
-	-	-	33.87	-	-	0.00	
-	-	-	24.01	-	-	0.00	
-	-	-	41.05	-	-	0.00	
-	-	-	33.78	-	-	0.00	
-	-	-	33.85	-	-	0.00	
-	-	-	35.36	-	-	0.00	
-	-	-	32.32	-	-	0.00	
-	-	-	35.70	-	-	0.00	
-	-	-	33.14	-	-	0.00	
-	-	-	42.48	-	-	0.00	
-	-	-	34.89	-	-	0.00	
-	-	-	33.31	-	-	0.00	
-	-	-	40.79	-	-	0.00	
-	-	-	33.84	-	-	0.00	
-	-	-	32.62	-	-	0.00	
-	-	-	27.70	-	-	0.00	
-	-	-	33.66	-	-	0.00	
-	-	-	23.07	-	-	0.00	
-	-	-	35.78	-	-	0.00	
-	-	-	48.86	-	-	0.00	
-	-	-	61.04	-	-	0.00	
-	-	-	42.66	-	-	0.00	
-	-	-	23.36 25.84	-	-	0.00	
-	-	-	35.56 35.56	-	-	0.00	
-	-	-	37.04 49.96	-	-	0.00	
-	-	-	38.06 41.98	-	-	0.00	
-	-	-	26.59 37.14	-	-	0.00	
-	-	-	43.74 42.81	-	-	0.00	
-	-	-	37.36 40.89	-	-	0.00	
-	-	-	1108.22	-	-	0.00	

bajaj hindusthan sugar ltd.

Vill. Gangnauli, Teh. : Devband

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB43312Q

Name of Product: FLYASH (May)

UOM: MT

Daily Stock Account

(Quantity)

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	6	7
01/05/23	0.00	41.71	41.71	41.71	-	-
02/05/23	0.00	41.08	41.08	41.08	-	-
03/05/23	0.00	25.83	25.83	25.83	-	-
04/05/23	0.00	48.64	48.64	48.64	-	-
05/05/23	0.00	40.65	40.65	40.65	-	-
06/05/23	0.00	41.69	41.69	41.69	-	-
07/05/23	0.00	24.74	24.74	24.74	-	-
08/05/23	0.00	22.99	22.99	22.99	-	-
09/05/23	0.00	54.89	54.89	54.89	-	-
10/05/23	0.00	25.61	25.61	25.61	-	-
11/05/23	0.00	40.79	40.79	40.79	-	-
12/05/23	0.00	33.63	33.63	33.63	-	-
13/05/23	0.00	28.98	28.98	28.98	-	-
14/05/23	0.00	33.71	33.71	33.71	-	-
15/05/23	0.00	28.92	28.92	28.92	-	-
16/05/23	0.00	24.53	24.53	24.53	-	-
17/05/23	0.00	-	-	-	-	-
18/05/23	0.00	4.44	4.44	4.44	-	-
19/05/23	0.00	-	-	-	-	-
20/05/23	0.00	17.53	17.53	17.53	-	-
21/05/23	0.00	19.29	19.29	19.29	-	-
22/05/23	0.00	13.72	13.72	13.72	-	-
23/05/23	0.00	35.91	35.91	35.91	-	-
24/05/23	0.00	28.51	28.51	28.51	-	-
25/05/23	0.00	36.60	36.60	36.60	-	-
26/05/23	0.00	29.09	29.09	29.09	-	-
27/05/23	0.00	27.67	27.67	27.67	-	-
28/05/23	0.00	31.21	31.21	31.21	-	-
29/05/23	0.00	34.27	34.27	34.27	-	-
30/05/23	0.00	29.39	29.39	29.39	-	-
31/05/23	10.00	29.24	29.24	29.24	-	-
		<u>895.26</u>	<u>895.26</u>	<u>895.26</u>		
			ABSTRACT			
		Opening Balance	=	0.00	MT	
		Add: Generation	=	895.26	MT	
		Total	=	895.26	MT	
		Less: Clearance	=	895.26	MT	
		Closing Balance	=	0.00	MT	

Clearances				Other Reduction in Stock		Closing Balance	Remarks / Signature
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Purpose	Quantity		
	Purpose	Quantity					
8	9	10	11	12	13	14	15
-	-	-	41.71	-	-	0.00	(Signature)
-	-	-	41.08	-	-	0.00	(Signature)
-	-	-	25.83	-	-	0.00	(Signature)
-	-	-	48.64	-	-	0.00	(Signature)
-	-	-	40.65	-	-	0.00	(Signature)
-	-	-	41.69	-	-	0.00	(Signature)
-	-	-	24.74	-	-	0.00	(Signature)
-	-	-	22.99	-	-	0.00	(Signature)
-	-	-	54.89	-	-	0.00	(Signature)
-	-	-	25.61	-	-	0.00	(Signature)
-	-	-	40.79	-	-	0.00	(Signature)
-	-	-	33.63	-	-	0.00	(Signature)
-	-	-	28.98	-	-	0.00	(Signature)
-	-	-	33.71	-	-	0.00	(Signature)
-	-	-	28.92	-	-	0.00	(Signature)
-	-	-	24.53	-	-	0.00	(Signature)
-	-	-	-	-	-	0.00	(Signature)
-	-	-	4.44	-	-	0.00	(Signature)
-	-	-	-	-	-	0.00	(Signature)
-	-	-	17.53	-	-	0.00	(Signature)
-	-	-	19.29	-	-	0.00	(Signature)
-	-	-	13.72	-	-	0.00	(Signature)
-	-	-	35.91	-	-	0.00	(Signature)
-	-	-	28.51	-	-	0.00	(Signature)
-	-	-	36.60	-	-	0.00	(Signature)
-	-	-	29.09	-	-	0.00	(Signature)
-	-	-	27.67	-	-	0.00	(Signature)
-	-	-	31.21	-	-	0.00	(Signature)
-	-	-	34.27	-	-	0.00	(Signature)
-	-	-	29.39	-	-	0.00	(Signature)
-	-	-	29.24	-	-	0.00	(Signature)
-	-	-	<u>895.26</u>	-	-	<u>895.26</u>	(Signature)

Name of Product : FLY ASH (June)

UOM : MT

Daily Stock Account

(Quantity)

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	6	7
01-06-23	0.00	20.40	20.40	20.40	-	-
02-06-23	0.00	29.60	29.60	29.60	-	-
03-06-23	0.00	36.66	36.66	36.66	-	-
04-06-23	0.00	31.09	31.09	31.09	-	-
05-06-23	0.00	27.37	27.37	27.37	-	-
06-06-23	0.00	35.50	35.50	35.50	-	-
07-06-23	0.00	38.50	38.50	38.50	-	-
08-06-23	0.00	31.34	31.34	31.34	-	-
09-06-23	0.00	29.06	29.06	29.06	-	-
10-06-23	0.00	30.59	30.59	30.59	-	-
11-06-23	0.00	36.10	36.10	36.10	-	-
12-06-23	0.00	21.91	21.91	21.91	-	-
13-06-23	0.00	22.59	22.59	22.59	-	-
14-06-23	0.00	42.09	42.09	42.09	-	-
15-06-23	0.00	37.19	37.19	37.19	-	-
16-06-23	0.00	37.23	37.23	37.23	-	-
17-06-23	0.00	36.64	36.64	36.64	-	-
18-06-23	0.00	23.07	23.07	23.07	-	-
19-06-23	0.00	29.42	29.42	29.42	-	-
20-06-23	0.00	27.21	27.21	27.21	-	-
21-06-23	0.00	22.93	22.93	22.93	-	-
22-06-23	0.00	30.36	30.36	30.36	-	-
23-06-23	0.00	31.56	31.56	31.56	-	-
24-06-23	0.00	36.68	36.68	36.68	-	-
25-06-23	0.00	35.90	35.90	35.90	-	-
26-06-23	0.00	29.82	29.82	29.82	-	-
27-06-23	0.00	29.37	29.37	29.37	-	-
28-06-23	0.00	31.42	31.42	31.42	-	-
29-06-23	0.00	29.50	29.50	29.50	-	-
30-06-23	0.00	35.93	35.93	35.93	-	-
		<u>938.03</u>	<u>938.03</u>	<u>938.03</u>		
			ABSTRACT			
		Open Balance	=	0.00	MT	
		Add. Generation	=	938.03	MT	
		Total	=	938.03	MT	
		Less - Clearance	=	938.03	MT	
		Closing Balance	=	0.00	MT	

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
	8	9		10	11		
-	-	-	20.40	-	-	0.00	
-	-	-	29.60	-	-	0.00	
-	-	-	36.66	-	-	0.00	
-	-	-	31.09	-	-	0.00	
-	-	-	27.37	-	-	0.00	
-	-	-	35.50	-	-	0.00	
-	-	-	38.50	-	-	0.00	
-	-	-	31.34	-	-	0.00	
-	-	-	29.06	-	-	0.00	
-	-	-	30.59	-	-	0.00	
-	-	-	36.10	-	-	0.00	
-	-	-	21.91	-	-	0.00	
-	-	-	22.59	-	-	0.00	
-	-	-	42.09	-	-	0.00	
-	-	-	37.19	-	-	0.00	
-	-	-	37.23	-	-	0.00	
-	-	-	36.64	-	-	0.00	
-	-	-	23.07	-	-	0.00	
-	-	-	29.42	-	-	0.00	
-	-	-	27.21	-	-	0.00	
-	-	-	22.93	-	-	0.00	
-	-	-	30.36	-	-	0.00	
-	-	-	31.56	-	-	0.00	
-	-	-	36.68	-	-	0.00	
-	-	-	35.90	-	-	0.00	
-	-	-	29.82	-	-	0.00	
-	-	-	29.37	-	-	0.00	
-	-	-	31.42	-	-	0.00	
-	-	-	29.50	-	-	0.00	
-	-	-	35.93	-	-	0.00	
-	-	-	<u>938.03</u>	-	-	<u>0.00</u>	

bajaj hindusthan sugar ltd.

VIII. Gangnauli, Teh. : Devband

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB43

93

Name of Product: ELY ACH (Jug)

UOM: MT

Daily Stock Account

(Quantity)

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	5	7
01/07/23	0.00	35.42	35.42	35.42	-	-
02/07/23	0.00	34.33	34.33	34.33	-	-
03/07/23	0.00	41.60	41.60	41.60	-	-
04/07/23	0.00	14.70	14.70	14.70	-	-
05/07/23	0.00	27.79	27.79	27.79	-	-
06/07/23	0.00	20.65	20.65	20.65	-	-
07/07/23	0.00	-	-	-	-	-
08/07/23	0.00	-	-	-	-	-
09/07/23	0.00	-	-	-	-	-
10/07/23	0.00	28.31	28.31	28.31	-	-
11/07/23	0.00	36.16	36.16	36.16	-	-
12/07/23	0.00	21.83	21.83	21.83	-	-
13/07/23	0.00	42.57	42.57	42.57	-	-
14/07/23	0.00	29.03	29.03	29.03	-	-
15/07/23	0.00	43.44	43.44	43.44	-	-
16/07/23	0.00	34.55	34.55	34.55	-	-
17/07/23	0.00	34.28	34.28	34.28	-	-
18/07/23	0.00	28.10	28.10	28.10	-	-
19/07/23	0.00	28.27	28.27	28.27	-	-
20/07/23	0.00	42.84	42.84	42.84	-	-
21/07/23	0.00	37.49	37.49	37.49	-	-
22/07/23	0.00	37.14	37.14	37.14	-	-
23/07/23	0.00	35.55	35.55	35.55	-	-
24/07/23	0.00	36.51	36.51	36.51	-	-
25/07/23	0.00	29.90	29.90	29.90	-	-
26/07/23	0.00	21.65	21.65	21.65	-	-
27/07/23	0.00	37.57	37.57	37.57	-	-
28/07/23	0.00	38.00	38.00	38.00	-	-
29/07/23	0.00	36.57	36.57	36.57	-	-
30/07/23	0.00	36.88	36.88	36.88	-	-
31/07/23	0.00	50.12	50.12	50.12	-	-
		<u>941.25</u>	<u>941.25</u>	<u>941.25</u>		
			ABSTRACT			
		Open Balance	=	0.00	MT	
		Add. Generation	=	941.25	MT	
		Total	=	941.25	MT	
		Less: Clearance	=	941.25	MT	
		Closing Balance	=	0.00	MT	

Clearances			Other Reduction in Stock		Closing Balance	Remarks / Signature	
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Purpose			Quantity
	Purpose	Quantity					
8	9	10	11	12	13	14	15
-	-	-	35.42	-	-	0.00	
-	-	-	34.33	-	-	0.00	
-	-	-	41.60	-	-	0.00	
-	-	-	14.70	-	-	0.00	
-	-	-	27.79	-	-	0.00	
-	-	-	20.65	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	28.31	-	-	0.00	
-	-	-	36.16	-	-	0.00	
-	-	-	21.83	-	-	0.00	
-	-	-	42.57	-	-	0.00	
-	-	-	29.03	-	-	0.00	
-	-	-	43.44	-	-	0.00	
-	-	-	34.55	-	-	0.00	
-	-	-	34.28	-	-	0.00	
-	-	-	28.10	-	-	0.00	
-	-	-	28.27	-	-	0.00	
-	-	-	42.84	-	-	0.00	
-	-	-	37.49	-	-	0.00	
-	-	-	37.14	-	-	0.00	
-	-	-	35.55	-	-	0.00	
-	-	-	36.51	-	-	0.00	
-	-	-	29.90	-	-	0.00	
-	-	-	21.65	-	-	0.00	
-	-	-	37.57	-	-	0.00	
-	-	-	38.00	-	-	0.00	
-	-	-	36.57	-	-	0.00	
-	-	-	36.88	-	-	0.00	
-	-	-	<u>50.12</u>	-	-	<u>0.00</u>	
-	-	-	<u>941.25</u>	-	-	<u>0.00</u>	

bajaj hindusthan sugar ltd.

VIII. Gangnauli, Teh. : Devband,

Daily Stock Account

Name of Product : Bottom Ash

UOM : MT

203

Unit :- Gangnauli (Distillery Division)

(Quantity)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB435

96

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export unde claim of refund of IGST
1	2	3	4	5	6	7
01-12-23	0.00	28.30	28.30	28.30	-	-
02-12-23	0.00	33.79	33.79	33.79	-	-
03-12-23	0.00	30.68	30.68	30.68	-	-
04-12-23	0.00	31.02	31.02	31.02	-	-
05-12-23	0.00	31.38	31.38	31.38	-	-
06-12-23	0.00	31.33	31.33	31.33	-	-
07-12-23	0.00	30.81	30.81	30.81	-	-
08-12-23	0.00	26.34	26.34	26.34	-	-
09-12-23	0.00	29.01	29.01	29.01	-	-
10-12-23	0.00	32.37	32.37	32.37	-	-
11-12-23	0.00	35.23	35.23	35.23	-	-
12-12-23	0.00	29.45	29.45	29.45	-	-
13-12-23	0.00	34.94	34.94	34.94	-	-
14-12-23	0.00	22.24	22.24	22.24	-	-
15-12-23	0.00	29.84	29.84	29.84	-	-
16-12-23	0.00	27.79	27.79	27.79	-	-
17-12-23	0.00	22.87	22.87	22.87	-	-
18-12-23	0.00	16.13	16.13	16.13	-	-
19-12-23	0.00	-	-	-	-	-
20-12-23	0.00	23.14	23.14	23.14	-	-
21-12-23	0.00	48.96	48.96	48.96	-	-
22-12-23	0.00	44.69	44.69	44.69	-	-
23-12-23	0.00	47.23	47.23	47.23	-	-
24-12-23	0.00	35.24	35.24	35.24	-	-
25-12-23	0.00	36.97	36.97	36.97	-	-
26-12-23	0.00	45.23	45.23	45.23	-	-
27-12-23	0.00	32.34	32.34	32.34	-	-
28-12-23	0.00	50.49	50.49	50.49	-	-
29-12-23	0.00	42.78	42.78	42.78	-	-
30-12-23	0.00	31.28	31.28	31.28	-	-
31-12-23	0.00	44.26	44.26	44.26	-	-
		<u>1006.13</u>	<u>1006.13</u>	<u>1006.13</u>		
			ABSTRACT			
		open balance	=	0.00	MT	
		Add generation	=	1006.13	MT	
		Total	=	1006.13	MT	
		less clearance	=	1006.13	MT	
		Closing balance	=	0.00	MT	

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
	8	9		10	11		
-	-	-	28.30	-	-	0.00	(A)
-	-	-	33.79	-	-	0.00	(A)
-	-	-	30.68	-	-	0.00	(A)
-	-	-	31.02	-	-	0.00	(A)
-	-	-	31.38	-	-	0.00	(A)
-	-	-	31.33	-	-	0.00	(A)
-	-	-	30.81	-	-	0.00	(A)
-	-	-	26.34	-	-	0.00	(A)
-	-	-	29.01	-	-	0.00	(A)
-	-	-	32.37	-	-	0.00	(A)
-	-	-	35.23	-	-	0.00	(A)
-	-	-	29.45	-	-	0.00	(A)
-	-	-	34.94	-	-	0.00	(A)
-	-	-	22.24	-	-	0.00	(A)
-	-	-	29.84	-	-	0.00	(A)
-	-	-	27.79	-	-	0.00	(A)
-	-	-	22.87	-	-	0.00	(A)
-	-	-	16.13	-	-	0.00	(A)
-	-	-	-	-	-	0.00	(A)
-	-	-	23.14	-	-	0.00	(A)
-	-	-	48.96	-	-	0.00	(A)
-	-	-	44.69	-	-	0.00	(A)
-	-	-	47.23	-	-	0.00	(A)
-	-	-	35.24	-	-	0.00	(A)
-	-	-	36.97	-	-	0.00	(A)
-	-	-	45.23	-	-	0.00	(A)
-	-	-	32.34	-	-	0.00	(A)
-	-	-	50.49	-	-	0.00	(A)
-	-	-	42.78	-	-	0.00	(A)
-	-	-	31.28	-	-	0.00	(A)
-	-	-	44.26	-	-	0.00	(A)
-	-	-	<u>1006.13</u>	-	-		

bajaj hindusthan sugar ltd.

VIII. Gangnauli, Teh. : Devband,

Daily Stock Account

Name of Product : Bottum Asil

UOM : MT

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P.) - 247001

GSTIN No. 09AAACB435

98

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export unde claim of refund of IGST
1	2	3	4	5	6	7
01/02/24	0.00	50.74	50.74	50.74	-	-
02/02/24	0.00	44.85	44.85	44.85	-	-
03/02/24	0.00	50.80	50.80	50.80	-	-
04/02/24	0.00	37.81	37.81	37.81	-	-
05/02/24	0.00	52.61	52.61	52.61	-	-
06/02/24	0.00	38.30	38.30	38.30	-	-
07/02/24	0.00	53.42	53.42	53.42	-	-
08/02/24	0.00	42.73	42.73	42.73	-	-
09/02/24	0.00	45.94	45.94	45.94	-	-
10/02/24	0.00	38.84	38.84	38.84	-	-
11/02/24	0.00	45.73	45.73	45.73	-	-
12/02/24	0.00	32.70	32.70	32.70	-	-
13/02/24	0.00	43.85	43.85	43.85	-	-
14/02/24	0.00	40.86	40.86	40.86	-	-
15/02/24	0.00	34.68	34.68	34.68	-	-
16/02/24	0.00	38.23	38.23	38.23	-	-
17/02/24	0.00	30.15	30.15	30.15	-	-
18/02/24	0.00	43.47	43.47	43.47	-	-
19/02/24	0.00	39.44	39.44	39.44	-	-
20/02/24	0.00	39.48	39.48	39.48	-	-
21/02/24	0.00	42.82	42.82	42.82	-	-
22/02/24	0.00	37.72	37.72	37.72	-	-
23/02/24	0.00	34.50	34.50	34.50	-	-
24/02/24	0.00	47.77	47.77	47.77	-	-
25/02/24	0.00	36.13	36.13	36.13	-	-
26/02/24	0.00	43.17	43.17	43.17	-	-
27/02/24	0.00	44.36	44.36	44.36	-	-
28/02/24	0.00	40.07	40.07	40.07	-	-
29/02/24	0.00	42.72	42.72	42.72	-	-
		1213.96	1213.96	1213.96		
		ABSTRACT				
		o/bal Balance	→	0.00	MT	
		Add. Generation	→	1213.96	MT	
		Total	→	1213.96	MT	
		Less Clearance	→	1213.96	MT	
		Closing Balance	→	0.00	MT	

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
	8	9		10	11		
-	-	-	50.74	-	-	0.00	
-	-	-	44.85	-	-	0.00	
-	-	-	50.80	-	-	0.00	
-	-	-	37.81	-	-	0.00	
-	-	-	52.61	-	-	0.00	
-	-	-	38.30	-	-	0.00	
-	-	-	53.42	-	-	0.00	
-	-	-	42.73	-	-	0.00	
-	-	-	45.94	-	-	0.00	
-	-	-	38.84	-	-	0.00	
-	-	-	45.73	-	-	0.00	
-	-	-	32.70	-	-	0.00	
-	-	-	43.85	-	-	0.00	
-	-	-	40.86	-	-	0.00	
-	-	-	34.68	-	-	0.00	
-	-	-	38.23	-	-	0.00	
-	-	-	30.15	-	-	0.00	
-	-	-	43.47	-	-	0.00	
-	-	-	39.44	-	-	0.00	
-	-	-	39.48	-	-	0.00	
-	-	-	42.82	-	-	0.00	
-	-	-	37.72	-	-	0.00	
-	-	-	34.50	-	-	0.00	
-	-	-	47.77	-	-	0.00	
-	-	-	36.13	-	-	0.00	
-	-	-	43.17	-	-	0.00	
-	-	-	44.36	-	-	0.00	
-	-	-	40.07	-	-	0.00	
-	-	-	42.72	-	-	0.00	
-	-	-	1213.96	-	-	0.00	

bajaj hindusthan sugar Ltd.

Vill. Gangnauli, Teh. : Devband,

Daily Stock Account

Name of Product : Bottom Ash

UOM : MT

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
				Within State	Interstate	For Export under claim of refund of IGST
1	2	3	4	5	5	7
01/03/24	0.00	33.66	33.66	33.66	-	-
02/03/24	0.00	41.72	41.72	41.72	-	-
03/03/24	0.00	35.86	35.86	35.86	-	-
04/03/24	0.00	43.10	43.10	43.10	-	-
05/03/24	0.00	41.91	41.91	41.91	-	-
06/03/24	0.00	32.42	32.42	32.42	-	-
07/03/24	0.00	11.51	11.51	11.51	-	-
08/03/24	0.00	-	-	-	-	-
09/03/24	0.00	-	-	-	-	-
10/03/24	0.00	-	-	-	-	-
11/03/24	0.00	-	-	-	-	-
12/03/24	0.00	18.34	18.34	18.34	-	-
13/03/24	0.00	32.42	32.42	32.42	-	-
14/03/24	0.00	41.50	41.50	41.50	-	-
15/3/24	0.00	40.51	40.51	40.51	-	-
16/3/24	0.00	42.39	42.39	42.39	-	-
17/3/24	0.00	40.41	40.41	40.41	-	-
18/3/24	0.00	43.74	43.74	43.74	-	-
19/3/24	0.00	37.89	37.89	37.89	-	-
20/3/24	0.00	48.75	48.75	48.75	-	-
21/3/24	0.00	46.41	46.41	46.41	-	-
22/03/24	0.00	45.94	45.94	45.94	-	-
23/03/24	0.00	36.90	36.90	36.90	-	-
24/03/24	0.00	32.92	32.92	32.92	-	-
25/03/24	0.00	42.33	42.33	42.33	-	-
26/03/24	0.00	47.36	47.36	47.36	-	-
27/03/24	0.00	47.17	47.17	47.17	-	-
28/03/24	0.00	45.92	45.92	45.92	-	-
29/03/24	0.00	33.99	33.99	33.99	-	-
30/03/24	0.00	35.30	35.30	35.30	-	-
31/03/24	0.00	56.20	56.20	56.20	-	-
		1056.47	1056.47	1056.47	-	-
			ABSTRACT			
		Opening Balance	⇒	0.00	MT	
		Closing Balance	⇒	0.00	MT	
		Add Generation	⇒	1056.47	MT	
		Total	⇒	1056.47	MT	
		Less clearance	⇒	1056.47	MT	

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P.) - 247001

GSTIN No. 09AAACB4351J1Z

(Quantity)

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
-	-	-	33.66	-	-	0.00	
-	-	-	41.72	-	-	0.00	
-	-	-	35.86	-	-	0.00	
-	-	-	43.10	-	-	0.00	
-	-	-	41.91	-	-	0.00	
-	-	-	32.42	-	-	0.00	
-	-	-	11.51	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	18.34	-	-	0.00	
-	-	-	32.42	-	-	0.00	
-	-	-	41.50	-	-	0.00	
-	-	-	40.51	-	-	0.00	
-	-	-	42.39	-	-	0.00	
-	-	-	40.41	-	-	0.00	
-	-	-	43.74	-	-	0.00	
-	-	-	37.89	-	-	0.00	
-	-	-	48.75	-	-	0.00	
-	-	-	46.41	-	-	0.00	
-	-	-	45.94	-	-	0.00	
-	-	-	36.90	-	-	0.00	
-	-	-	32.92	-	-	0.00	
-	-	-	42.33	-	-	0.00	
-	-	-	47.36	-	-	0.00	
-	-	-	47.17	-	-	0.00	
-	-	-	45.92	-	-	0.00	
-	-	-	33.99	-	-	0.00	
-	-	-	35.30	-	-	0.00	
-	-	-	56.20	-	-	0.00	
-	-	-	1056.47	-	-	0.00	

bajaj hindusthan sugar Ltd

Vill. Gangnauli, Teh. : Deoband,
Daily Stock Account

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB4351J1ZQ

101

N:
U:

Name of Product : FLY ASH

UOM : MT

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
			Within State	Interstate	For Export under claim of refund of IGST	
1	2	3	4	5	5	7
01-12-23	0.00	14.60	14.60	14.60	-	-
02-12-23	0.00	14.71	14.71	14.71	-	-
03-12-23	0.00	19.95	19.95	19.95	-	-
04-12-23	0.00	20.77	20.77	20.77	-	-
05-12-23	0.00	20.66	20.66	20.66	-	-
06-12-23	0.00	21.46	21.46	21.46	-	-
07-12-23	0.00	19.86	19.86	19.86	-	-
08-12-23	0.00	19.02	19.02	19.02	-	-
09-12-23	0.00	27.34	27.34	27.34	-	-
10-12-23	0.00	22.26	22.26	22.26	-	-
11-12-23	0.00	20.61	20.61	20.61	-	-
12-12-23	0.00	22.75	22.75	22.75	-	-
13-12-23	0.00	35.05	35.05	35.05	-	-
14-12-23	0.00	28.20	28.20	28.20	-	-
15-12-23	0.00	34.13	34.13	34.13	-	-
16-12-23	0.00	21.45	21.45	21.45	-	-
17-12-23	0.00	17.98	17.98	17.98	-	-
18-12-23	0.00	5.46	5.46	5.46	-	-
19-12-23	0.00	-	-	-	-	-
20-12-23	0.00	14.54	14.54	14.54	-	-
21-12-23	0.00	28.38	28.38	28.38	-	-
22-12-23	0.00	37.21	37.21	37.21	-	-
23-12-23	0.00	36.29	36.29	36.29	-	-
24-12-23	0.00	34.12	34.12	34.12	-	-
25-12-23	0.00	39.52	39.52	39.52	-	-
26-12-23	0.00	26.78	26.78	26.78	-	-
27-12-23	0.00	32.68	32.68	32.68	-	-
28-12-23	0.00	46.26	46.26	46.26	-	-
29-12-23	0.00	27.62	27.62	27.62	-	-
30-12-23	0.00	41.08	41.08	41.08	-	-
31-12-23	0.00	47.03	47.03	47.03	-	-
		797.77	797.77	797.77	-	-
			ABSTRACT			
		Open Balance	=	0.00	MT	
		Add Correction	=	797.77	MT	
		Total	=	797.77	MT	
		Less Clearance	=	797.77	MT	
		Closing Balance	=	0.00	MT	

Clearances				Other Reduction in Stock		Closing Balance	Remarks / Signature
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Purpose	Quantity		
	Purpose	Quantity					
8	9	10	11	12	13	14	15
-	-	-	14.60	-	-	0.00	
-	-	-	14.71	-	-	0.00	
-	-	-	19.95	-	-	0.00	
-	-	-	20.77	-	-	0.00	
-	-	-	20.66	-	-	0.00	
-	-	-	21.46	-	-	0.00	
-	-	-	19.86	-	-	0.00	
-	-	-	19.02	-	-	0.00	
-	-	-	27.34	-	-	0.00	
-	-	-	22.26	-	-	0.00	
-	-	-	20.61	-	-	0.00	
-	-	-	22.75	-	-	0.00	
-	-	-	35.05	-	-	0.00	
-	-	-	28.20	-	-	0.00	
-	-	-	34.13	-	-	0.00	
-	-	-	21.45	-	-	0.00	
-	-	-	17.98	-	-	0.00	
-	-	-	5.46	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	14.54	-	-	0.00	
-	-	-	28.38	-	-	0.00	
-	-	-	37.21	-	-	0.00	
-	-	-	36.29	-	-	0.00	
-	-	-	34.12	-	-	0.00	
-	-	-	39.52	-	-	0.00	
-	-	-	26.78	-	-	0.00	
-	-	-	32.68	-	-	0.00	
-	-	-	46.26	-	-	0.00	
-	-	-	27.62	-	-	0.00	
-	-	-	41.08	-	-	0.00	
-	-	-	47.03	-	-	0.00	
-	-	-	797.77	-	-		

bajaj hindusthan sugar Ltd

Vill. Gangnauli, Teh. : Devband,
Daily Stock Account

Unit :- Gangnauli (Distillery Division)
 Distt. SAHARANPUR, (U.P) - 247001
(Quantity)

102

GSTIN No. 09AAACB4351J1ZQ

Name of Product: ALY ASH
 UOM: MT

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
			Within State	Interstate	For Export under claim of refund of IGST	
1	2	3	4	5	6	7
01/01/24	0.00	42.07	42.07	42.07	-	-
02/01/24	0.00	34.46	34.46	34.46	-	-
03/01/24	0.00	47.79	47.79	47.79	-	-
04/01/24	0.00	33.02	33.02	33.02	-	-
05/01/24	0.00	39.24	39.24	39.24	-	-
06/01/24	0.00	33.36	33.36	33.36	-	-
07/01/24	0.00	40.33	40.33	40.33	-	-
08/01/24	0.00	32.66	32.66	32.66	-	-
09/01/24	0.00	24.25	24.25	24.25	-	-
10/01/24	0.00	19.18	19.18	19.18	-	-
11/01/24	0.00	11.97	11.97	11.97	-	-
12/01/24	0.00	19.29	19.29	19.29	-	-
13/01/24	0.00	33.75	33.75	33.75	-	-
14/01/24	0.00	32.46	32.46	32.46	-	-
15/01/24	0.00	41.28	41.28	41.28	-	-
16/01/24	0.00	26.71	26.71	26.71	-	-
17/01/24	0.00	41.48	41.48	41.48	-	-
18/01/24	0.00	44.11	44.11	44.11	-	-
19/01/24	0.00	41.62	41.62	41.62	-	-
20/01/24	0.00	43.36	43.36	43.36	-	-
21/01/24	0.00	41.19	41.19	41.19	-	-
22/01/24	0.00	34.85	34.85	34.85	-	-
23/01/24	0.00	32.86	32.86	32.86	-	-
24/01/24	0.00	33.59	33.59	33.59	-	-
25/01/24	0.00	26.51	26.51	26.51	-	-
26/01/24	0.00	41.96	41.96	41.96	-	-
27/01/24	0.00	41.47	41.47	41.47	-	-
28/01/24	0.00	32.58	32.58	32.58	-	-
29/01/24	0.00	38.91	38.91	38.91	-	-
30/01/24	0.00	31.42	31.42	31.42	-	-
31/01/24	0.00	1037.73	1037.73	1037.73	-	-
			ABSTRACT			
	Open Balance	⇒	0.00	MT		
	Add. Generation	⇒	1037.73	MT		
	Total	⇒	1037.73	MT		
	Less Clearance	⇒	1037.73	MT		
	Closing Balance	⇒	0.00	MT		

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
-	-	-	42.07	-	-	0.00	
-	-	-	34.46	-	-	0.00	
-	-	-	47.79	-	-	0.00	
-	-	-	33.02	-	-	0.00	
-	-	-	39.24	-	-	0.00	
-	-	-	33.36	-	-	0.00	
-	-	-	40.33	-	-	0.00	
-	-	-	32.66	-	-	0.00	
-	-	-	24.25	-	-	0.00	
-	-	-	19.18	-	-	0.00	
-	-	-	11.97	-	-	0.00	
-	-	-	19.29	-	-	0.00	
-	-	-	33.75	-	-	0.00	
-	-	-	32.46	-	-	0.00	
-	-	-	41.28	-	-	0.00	
-	-	-	26.71	-	-	0.00	
-	-	-	41.48	-	-	0.00	
-	-	-	44.11	-	-	0.00	
-	-	-	41.62	-	-	0.00	
-	-	-	43.36	-	-	0.00	
-	-	-	41.19	-	-	0.00	
-	-	-	34.85	-	-	0.00	
-	-	-	32.86	-	-	0.00	
-	-	-	33.59	-	-	0.00	
-	-	-	26.51	-	-	0.00	
-	-	-	41.96	-	-	0.00	
-	-	-	41.47	-	-	0.00	
-	-	-	32.58	-	-	0.00	
-	-	-	38.91	-	-	0.00	
-	-	-	31.42	-	-	0.00	
-	-	-	1037.73	-	-	0.00	

bajaj hindusthan sugar

Vill. Gangnauli, Teh. : Deoband,

Daily Stock Account

Name of Product : FLYASH

UOM : MT

Unit :- Gangnauli (Distillery Division)

Distt. SAHARANPUR, (U.P) - 247001

GSTIN No. 09AAACB4351J1ZQ

103

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
			Within State	Interstate	For Export under claim of refund of IGST	
1	2	3	4	5	5	7
01/02/24	0.00	39.64	39.64	39.64	-	-
02/02/24	0.00	40.96	40.96	40.96	-	-
03/02/24	0.00	46.74	46.74	46.74	-	-
04/02/24	0.00	32.88	32.88	32.88	-	-
05/02/24	0.00	47.64	47.64	47.64	-	-
06/02/24	0.00	33.42	33.42	33.42	-	-
07/02/24	0.00	39.91	39.91	39.91	-	-
08/02/24	0.00	46.55	46.55	46.55	-	-
09/02/24	0.00	47.36	47.36	47.36	-	-
10/02/24	0.00	42.02	42.02	42.02	-	-
11/02/24	0.00	47.24	47.24	47.24	-	-
12/02/24	0.00	35.86	35.86	35.86	-	-
13/02/24	0.00	47.97	47.97	47.97	-	-
14/02/24	0.00	42.19	42.19	42.19	-	-
15/02/24	0.00	40.15	40.15	40.15	-	-
16/02/24	0.00	39.14	39.14	39.14	-	-
17/02/24	0.00	33.06	33.06	33.06	-	-
18/02/24	0.00	60.98	60.98	60.98	-	-
19/02/24	0.00	40.50	40.50	40.50	-	-
20/02/24	0.00	40.22	40.22	40.22	-	-
21/02/24	0.00	46.81	46.81	46.81	-	-
22/02/24	0.00	56.36	56.36	56.36	-	-
23/02/24	0.00	36.50	36.50	36.50	-	-
24/02/24	0.00	46.82	46.82	46.82	-	-
25/02/24	0.00	39.71	39.71	39.71	-	-
26/02/24	0.00	44.90	44.90	44.90	-	-
27/02/24	0.00	36.49	36.49	36.49	-	-
28/02/24	0.00	40.93	40.93	40.93	-	-
29/02/24	0.00	30.56	30.56	30.56	-	-
		1223.51	1223.51	1223.51	-	-
			ABSTRACT			
		Open Balance	⇒	0.00	MT	
		Add. Generation	⇒	1223.51	MT	
		Total	⇒	1223.51	MT	
		Less clearance	⇒	1223.51	MT	
		Closing Balance	⇒	0.00	MT	

Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / clearance	Other Reduction in Stock		Closing Balance	Remarks / Signature
	Purpose	Quantity		Purpose	Quantity		
-	-	-	39.64	-	-	0.00	
-	-	-	40.96	-	-	0.00	
-	-	-	46.74	-	-	0.00	
-	-	-	32.88	-	-	0.00	
-	-	-	47.64	-	-	0.00	
-	-	-	33.42	-	-	0.00	
-	-	-	39.91	-	-	0.00	
-	-	-	46.55	-	-	0.00	
-	-	-	47.36	-	-	0.00	
-	-	-	42.02	-	-	0.00	
-	-	-	47.24	-	-	0.00	
-	-	-	35.86	-	-	0.00	
-	-	-	47.97	-	-	0.00	
-	-	-	42.19	-	-	0.00	
-	-	-	40.15	-	-	0.00	
-	-	-	39.14	-	-	0.00	
-	-	-	33.06	-	-	0.00	
-	-	-	60.98	-	-	0.00	
-	-	-	40.50	-	-	0.00	
-	-	-	40.22	-	-	0.00	
-	-	-	46.81	-	-	0.00	
-	-	-	56.36	-	-	0.00	
-	-	-	36.50	-	-	0.00	
-	-	-	46.82	-	-	0.00	
-	-	-	39.71	-	-	0.00	
-	-	-	44.90	-	-	0.00	
-	-	-	36.49	-	-	0.00	
-	-	-	40.93	-	-	0.00	
-	-	-	30.56	-	-	0.00	
-	-	-	1223.51	-	-	0.00	

Name of Product : Flv Ash

UOM : MT

Date	Opening Balance	Quantity Manufactured / Generated	Total (Col. 2 & 3)	Details of Supply /		
				On Payment of GST		
				Supply / Clearance		
			Within State	Interstate	For Export unde claim of refund of IGST	
1	2	3	4	5	5	7
01/03/24	0.00	62.51	62.51	62.51	-	-
02/03/24	0.00	39.0	39.0	39.0	-	-
03/03/24	0.00	32.84	32.84	32.84	-	-
04/03/24	0.00	32.39	32.39	32.39	-	-
05/03/24	0.00	46.74	46.74	46.74	-	-
06/03/24	0.00	32.87	32.87	32.87	-	-
07/03/24	0.00	32.67	32.67	32.67	-	-
08/03/24	0.00	-	-	-	-	-
09/03/24	0.00	-	-	-	-	-
10/03/24	0.00	-	-	-	-	-
11/03/24	0.00	-	-	-	-	-
12/03/24	0.00	14.91	14.91	14.91	-	-
13/03/24	0.00	34.63	34.63	34.63	-	-
14/03/24	0.00	44.02	44.02	44.02	-	-
15/3/24	0.00	31.59	31.59	31.59	-	-
16/3/24	0.00	38.94	38.94	38.94	-	-
17/3/24	0.00	45.79	45.79	45.79	-	-
18/3/24	0.00	32.77	32.77	32.77	-	-
19/3/24	0.00	32.66	32.66	32.66	-	-
20/3/24	0.00	38.77	38.77	38.77	-	-
21/3/24	0.00	31.50	31.50	31.50	-	-
22/3/24	0.00	33.25	33.25	33.25	-	-
23/03/24	0.00	53.05	53.05	53.05	-	-
24/03/24	0.00	27.21	27.21	27.21	-	-
25/03/24	0.00	49.15	49.15	49.15	-	-
26/03/24	0.00	45.63	45.63	45.63	-	-
27/3/24	0.00	43.64	43.64	43.64	-	-
28/03/24	0.00	27.09	27.09	27.09	-	-
29/03/24	0.00	33.48	33.48	33.48	-	-
30/03/24	0.00	30.25	30.25	30.25	-	-
31/03/24	0.00	44.33	44.33	44.33	-	-
		1011.68	1011.68	1011.68	-	-
			ABSTRACT			
		Open Balance	⇒	0.00	MT	
		Add Generation	⇒	1011.68	MT	
		Total	⇒	1011.68	MT	
		Less Clearance	⇒	1011.68	MT	
		Closing Balance	⇒	0.00	MT	

Clearances				Other Reduction in Stock		Closing Balance	Remarks / Signature
Without Payment of IGST for export under Bend / LUT	For other purpose		Total Supply / Clearance	Purpose	Quantity		
	Purpose	Quantity					
8	9	10	11	12	13	14	15
-	-	-	62.51	-	-	0.00	
-	-	-	39.0	-	-	0.00	
-	-	-	32.84	-	-	0.00	
-	-	-	32.39	-	-	0.00	
-	-	-	46.74	-	-	0.00	
-	-	-	32.87	-	-	0.00	
-	-	-	32.67	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	-	-	-	0.00	
-	-	-	14.91	-	-	0.00	
-	-	-	34.63	-	-	0.00	
-	-	-	44.02	-	-	0.00	
-	-	-	31.59	-	-	0.00	
-	-	-	38.94	-	-	0.00	
-	-	-	45.79	-	-	0.00	
-	-	-	32.77	-	-	0.00	
-	-	-	32.66	-	-	0.00	
-	-	-	38.77	-	-	0.00	
-	-	-	31.50	-	-	0.00	
-	-	-	33.25	-	-	0.00	
-	-	-	53.05	-	-	0.00	
-	-	-	27.21	-	-	0.00	
-	-	-	49.15	-	-	0.00	
-	-	-	45.63	-	-	0.00	
-	-	-	43.64	-	-	0.00	
-	-	-	27.09	-	-	0.00	
-	-	-	33.48	-	-	0.00	
-	-	-	30.25	-	-	0.00	
-	-	-	44.33	-	-	0.00	
-	-	-	1011.68	-	-	0.00	



ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

Recognised by MOEF & CC(Ministry of Environment Forest and Climate Change)

Website: www.itslab.in, Email: contact@itslab.in, itlrlab@gmail.com, info@itslab.in, itlrlab@gmail.com

+91 9911659800, 9305780312, 09958849764, 07210888634



Test Report of	Report Code	Date of Issue
PRESSMUD	MS-100324-13	15/03/2024

Issued To: M/S. BAJAJ HINDUSTHAN SUGAR LTD (SUGAR UNIT)
GANGNAULI, P.O.-, TANSHIPUR,
DISTRICT. -SAHARANPUR (U.P) - INDIA

Sample Received On : 10/03/2024
Sample Description : Press Mud
Sample Drawn By : ITS Laboratory Representative (Mr. Amit Sharma)
Sample Quantity & Packaging : 1.0 Kg in Zip Poly Bag
Analysis Duration : 10/03/2024 to 15/03/2024

ANALYSIS TEST RESULTS

S.No.	Parameters	Protocol Used	Results
1.	pH	IS:2720(Part-26)	6.70
2.	Electrical Conductivity at 25°C (dsm ⁻¹)	IS:2720(Part-21)	1.36
3.	Total Organic Carbon (% by mass)	IS:2720 (P-21)	18.3
4.	Total Nitrogen Content (% by mass)	IS:1350(Pt-IV/ Sec-1) 2011	0.82
5.	C/N Ratio	By calculation	22.3
6.	Total potassium (% by mass)	USEPA-3050B Followed by FPM	0.78
7.	Total phosphorous % by mass	IS:3025 Part-31 :1988	1.3
8.	Total Sulphur (% by mass)	IS:3025 Part-24 :1986	0.32
9.	Copper (as Cu) % (by Mass)	USEPA-3050B Followed by AAS	0.04
10	Zinc (as Zn) (% by Mass)	USEPA-3050B Followed by AAS	0.15

CHECKED BY

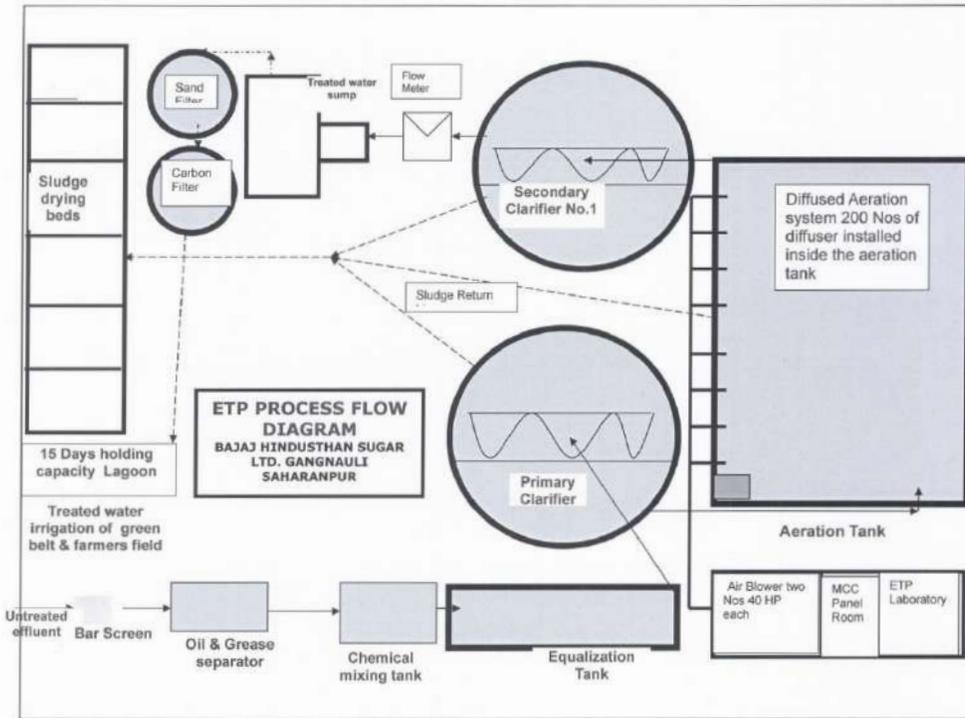
AUTHORIZED SIGNATORY



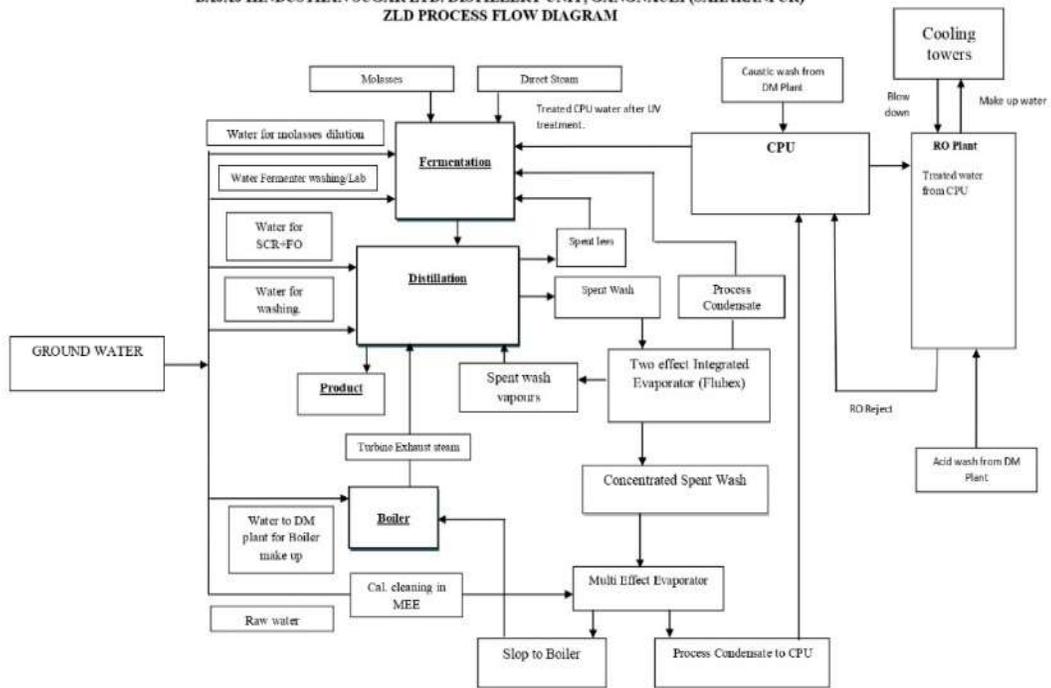
Terms & Conditions :

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.

Date	Opening Stock (New Press Mud)	Production (New Press Mud)	Sale Qty (New Press Mud)
01.03.2024	-	1,980.20	1,980.20
02.03.2024	-	2,332.50	2,332.50
03.03.2024	-	2,136.70	2,136.70
04.03.2024	-	1,007.90	1,007.90
05.03.2024	-	1,545.30	1,545.30
06.03.2024	-	2,357.70	2,357.70
07.03.2024	-	2,377.70	2,377.70
08.03.2024	-	2,529.40	2,529.40
09.03.2024	-	2,625.40	2,625.40
10.03.2024	-	2,418.90	2,418.90
11.03.2024	-	2,318.30	2,318.30
12.03.2024	-	1,149.00	1,149.00
13.03.2024	-	2,565.80	2,565.80
14.03.2024	-	1,159.70	1,159.70
15.03.2024	-	2,210.60	2,210.60
16.03.2024	-	2,265.60	2,265.60
17.03.2024	-	212.70	212.70
18.03.2024	-		-
19.03.2024	-		-
20.03.2024	-		-
21.03.2024	-		-
22.03.2024	-		-
23.03.2024	-		-
24.03.2024	-		-
25.03.2024	-		-
26.03.2024	-		-
27.03.2024	-		-
28.03.2024	-		-
29.03.2024	-		-
30.03.2024	-		-
31.03.2024	-		-
		33,193.40	33,193.40



BAJAJ HINDUSTHAN SUGAR LTD. DISTILLERY UNIT, GANGNAULI (SAHARANPUR)
ZLD PROCESS FLOW DIAGRAM

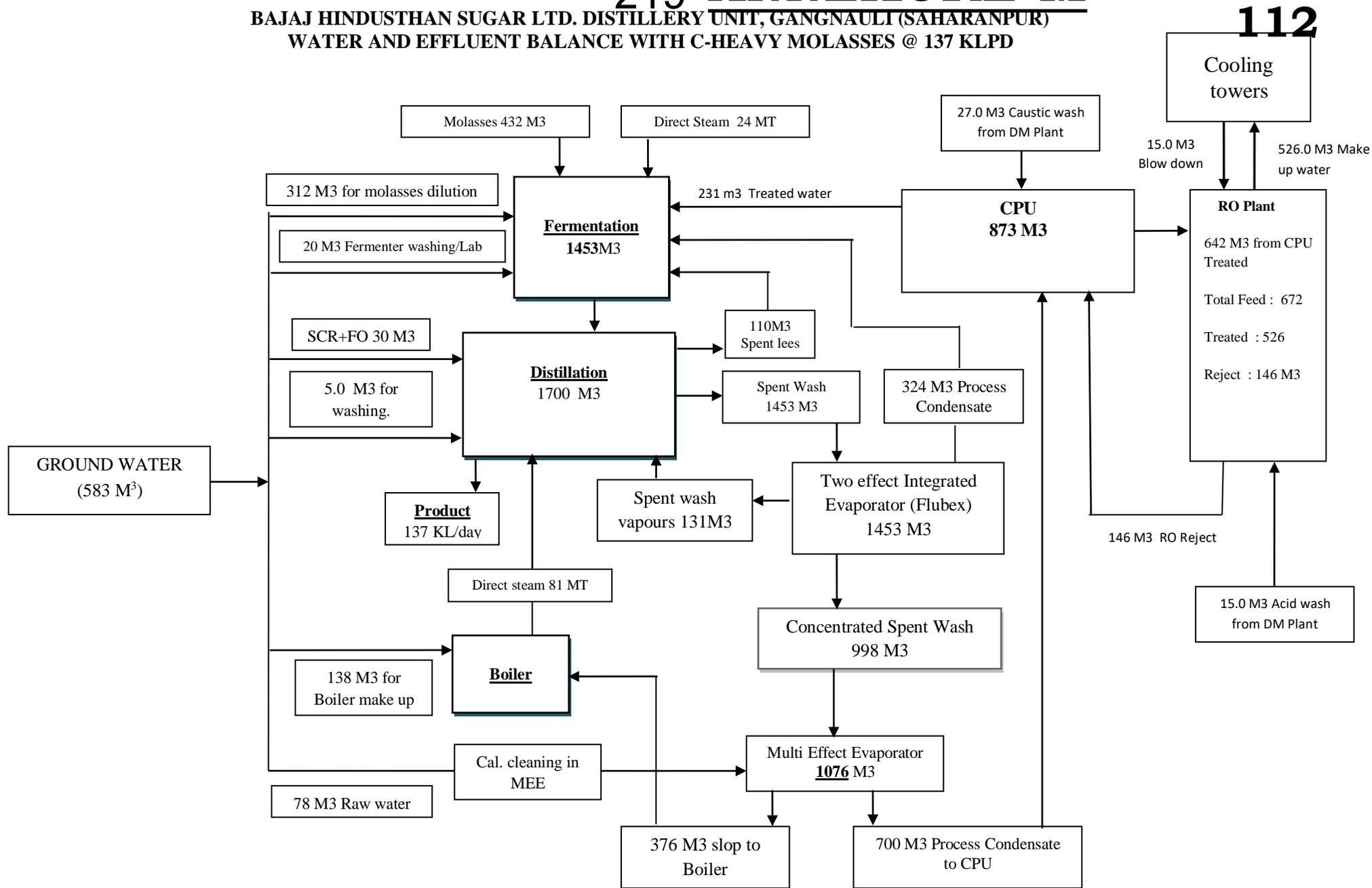


Yearly Total treated water balance with respect to land available for irrigation and loading rates for Sandy loam textures:

S. No.	Land Particular	Area (Hect.)	Area available at 70% land efficiency (Hect.)	Water Loading KL/Hect. Sandy Loam	Irrigation interval (days)	Average Crushing days	Water Requirement KL/annum
1.	Lawn & green belt of the factory	15	10.5	200	10	140	29400
2.	Farmer land (Sugarcan e)	200	140	200	15	140	261333
3.	Wheat	50	35	200	25	140	39200
		265	185.5		Total		329933

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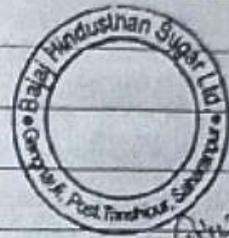
BAJAJ HINDUSTHAN SUGAR LTD. DISTILLERY UNIT, GANGNAULI (SAHARANPUR)
 WATER AND EFFLUENT BALANCE WITH C-HEAVY MOLASSES @ 137 KLPD



Bayaj Hindusthan Sugar Ltd; Unit - Gongnali Saharanpur
Lagoon Flow Meter Reading
Month - Oct 2023

Page No.
Date
PRADEEP

DATE	INITIAL READING	FINAL READING	DIFF.	REMARKS
30.10.23	14742	14742	0	
31.10.23	1472	14742	0	



Mayank Kumar

Bajaj

Hindusthan Sugar Co., Unit
Lagoon Flow Meter Reading
Month - Nov 2023

Page No.

Date

PRADEEP

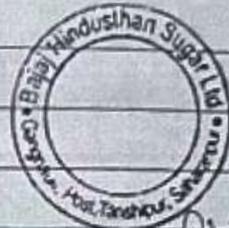
DATE	INITIAL READING	FINAL READING	DIFF.	REMARKS
01.11.23	14742	14742	0	
02.11.23	14742	14742	0	
03.11.23	14742	14742	0	
04.11.23	14742	14742	0	
05.11.23	14742	14982	240	
06.11.23	14982	15252	590	
07.11.23	15252	15842	590	
08.11.23	15842	16519	677	
09.11.23	16519	16909	390	
10.11.23	16909	17244	335	
11.11.23	17244	17364	120	
12.11.23	17364	17479	115	
13.11.23	17479	17624	145	
14.11.23	17624	17624	0	
15.11.23	17624	17624	0	
16.11.2023	17624	17624	0	
17.11.2023	17624	17624	0	
18.11.2023	17624	17804	180	
19.11.2023	17804	18309	505	
20.11.23	18309	18464	155	
21.11.23	18464	18984	520	
22.11.23	18984	19420	436	
23.11.23	19420	19933	513	
24.11.23	19933	20598	665	
25.11.23	20598	21128	530	
26.11.23	21128		630	

Bajaj Hindusthan Sugar Limited
Unit-Gangnauli Post, Janshipur
Distt. Saharanpur (U.P.)
Pin Code-247551

Bojay Hindusthan Sugar Ltd; Gangnauli Saharanpur
Lagoon flow Meter Reading
Month - Nov 2023

Page No.
Date
PRADEEP

DATE	INITIAL READING	FINAL READING	DIFF.	REMARKS
27.11.23	21758	22158	400	
28.11.23	22158	22660	502	
29.11.23	22660	23317	657	
30.11.23	23317	24016	699	



Mayank Misra

Bajaj Hindusthan Sugar Ltd; Unit - Gangnauli Saharanpur
Lagoon Flow Meter Reading
Month - DEC 2023

DATE	INITIAL READING	FINAL READING	DIFF.	REMARKS
01.12.23	24016	24554	538	
02.12.23	24554	25177	623	
03.12.23	25177	25627	450	
04.12.23	25627	26193	566	
05.12.23	26193	26782	589	
06.12.23	26782	27382	600	
07.12.23	27382	27932	550	
08.12.23	27932	28495	563	
09.12.23	28495	29050	555	
10.12.23	29050	29606	556	
11.12.23	29606	30411	805	
12.12.23	30411	31210	799	
13.12.23	31210	31693	483	
14.12.23	31693	32428	735	
15.12.23	32428	33188	760	
16.12.23	33188	33938	750	
17.12.23	33938	34789	851	
18.12.23	34789	35441	652	
19.12.23	35441	36196	755	
20.12.23	36196	36901	705	
21.12.23	36901	37653	752	
22.12.23	37653	38409	756	
23.12.23	38409	38819	410	
24.12.23	38819	39524	705	
25.12.23	39524	40334	810	
26.12.23	40334	41139	805	

Bajaj Hindusthan Sugar Limited
Unit - Gangnauli, Post - Tanshipur
Distt. Saharanpur (U.P.)
Pin Code - 247551

Bayaj Hindusthan Sugar Ltd; Unit - Gangnauli Saharanpur
 Lagoon Flow Meter Reading
 Month - DEC 2023

Page No
 Date
PRADEEP

DATE	INITIAL READING	FINAL READING	DIFF.	REMARKS
27.12.23	41139	41950		
28.12.23	41950	42739	811	
29.12.23	42739	43440	789	
30.12.23	43440	44290	701	
31.12.23	44290	45010	850	
			720	



Mayank Kumar

Bayaj

 Hindustan Sugar Ltd; Unit- Gangnauli Saharanpur
 Lagoon Flow Meter Reading
 Month- Jan 2024
Page No.
Date

PRADEEP

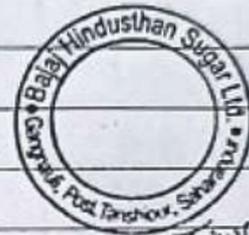
DATE	INITIAL READING	FINAL READING	DIFF.	REMARKS
01.01.24	45010	45897	887	
02.01.24	45897	46527	630	
03.01.24	46527	47239	712	
04.01.24	47239	47871	632	
05.01.24	47871	48513	642	
06.01.24	48513	49163	650	
07.01.24	49163	49790	627	
08.01.24	49790	50440	650	
09.01.24	50440	51018	578	
10.01.24	51018	51638	620	
11.01.24	51638	52659	1021	
12.01.24	52659	53489	830	
13.01.24	53489	54211	722	
14.01.24	54211	54956	745	
15.01.24	54956	55586	630	
16.01.24	55586	56118	532	
17.01.24	56118	56777	659	
18.01.24	56777	57482	705	
19.01.24	57482	58132	650	
20.01.24	58132	58922	790	
21.01.24	58922	59610	688	
22.01.24	59610	60350	740	
23.01.24	60350	61015	665	
24.01.24	61015	61686	671	
25.01.24	61686	62376	690	
26.01.24	62376	63066	690	

 Bajaj Hindusthan Sugar Limited
 Unit- Gangnauli, Saharanpur
 Distt. Saharanpur (U.P.)
 Pin Code 247551

Bajaj Hindusthan Sugar Ltd; Unit- Gangnauli Saharanpur
Lagoon Flow Meter Reading
Month - Jan 2024

Page No.
Date
PRADEEP

DATE	INITIAL READING	FINAL READING	DIFF.	REMARKS
27.01.24	63066	63767	701	
28.01.24	63767	64440	673	
29.01.24	64440	65148	708	
30.01.24	65148	65871	723	
31.01.24	65871	66581	710	



Mayank Tiwari

Bayaj Hindusthan Sugar Ltd; Gangnauli, Saharanpur 227 120
 Lagoon Flow Meter Reading
 Month - Feb 2024

Page No.
 Date
TRADEEP

DATE	INITIAL READING	FINAL READING	DIFF.	REMARKS
01.02.24	66581	67292	711	
02.02.24	67292	67986	694	
03.02.24	67986	68559	573	
04.02.24	68559	69049	490	
05.02.24	69049	69539	490	
06.02.24	69539	70150	611	
07.02.24	70150	70781	631	
08.02.24	70781	71270	489	
09.02.24	71270	71882	612	
10.02.24	71882	72471	589	
11.02.24	72471	73385	914	
12.02.24	73385	74485	1100	
13.02.24	74485	75395	910	
14.02.24	75395	76205	810	
15.02.24	76205	77025	820	
16.02.24	77025	77995	970	
17.02.24	77995	79049	1054	
18.02.24	79049	79983	934	
19.02.24	79983	80913	930	
20.02.24	80913	81843	930	
21.02.24	81843	82853	1010	
22.02.24	82853	83768	915	
23.02.24	83768	84679	911	
24.02.24	84679	85558	879	
25.02.24	85558	86478	920	
26.02.24	86478		909	

Bayaj Hindusthan Sugar Limited
 Unit - Gangnauli, Post. Tanshipur
 Dist. Saharanpur (U.P.)
 Pin Code - 247551

Bajaj

Hindusthan sugar Ltd. Unit - Bhangnoli Sahasrampur
Lagoon Flow meter Reading
month - Feb 2024

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Date

PRADEEP

Date	INITIAL READING	FINAL READING	DIFF	REMARK
27-02-24	87387	88277	890	
28-02-24	88277	89108	831	
29-02-24	89108	89948	840	



Mayank Tiwari

Bajaj Hindusthan Sugar Ltd, Unit - Gangnauli, Saharanpur

Lagoon Flow meter Reading
month - march 2024Issue No.
Date

PRADEEP

Date	Initial Reading	Final Reading	Diff	Remark
01.03.24	89948	90398	450	
02.03.24	90398	91008	610	
03.03.24	91008	91386	378	
04.03.24	91386	92097	711	
05.03.24	92097	92570	473	
06.03.24	92570	93273	703	
07.03.24	93273	93916	643	
08.03.24	93916	94460	544	
09.03.24	94460	95110	650	
10.03.24	95110	95864	754	
11.03.24	95864	96376	512	
12.03.24	96376	97188	812	
13.03.24	97188	98028	840	
14.03.24	98028	98404	376	
15.03.24	98404	99024	620	
16.03.24	99024	99745	721	
17.03.24	99745	100355	610	
18.03.24	100355	100921	566	
19.03.24	100921	101489	568	
20.03.24	101489	101785	296	
21.03.24				
22.03.24				
23.03.24				
24.03.24				
25.03.24				
26.03.24				
27.03.24				

Bajaj Hindusthan Sugar Limited
Unit - Gangnauli, Post. Tanshipur
Distt. Saharanpur (U.P.)
Pin Code-24755

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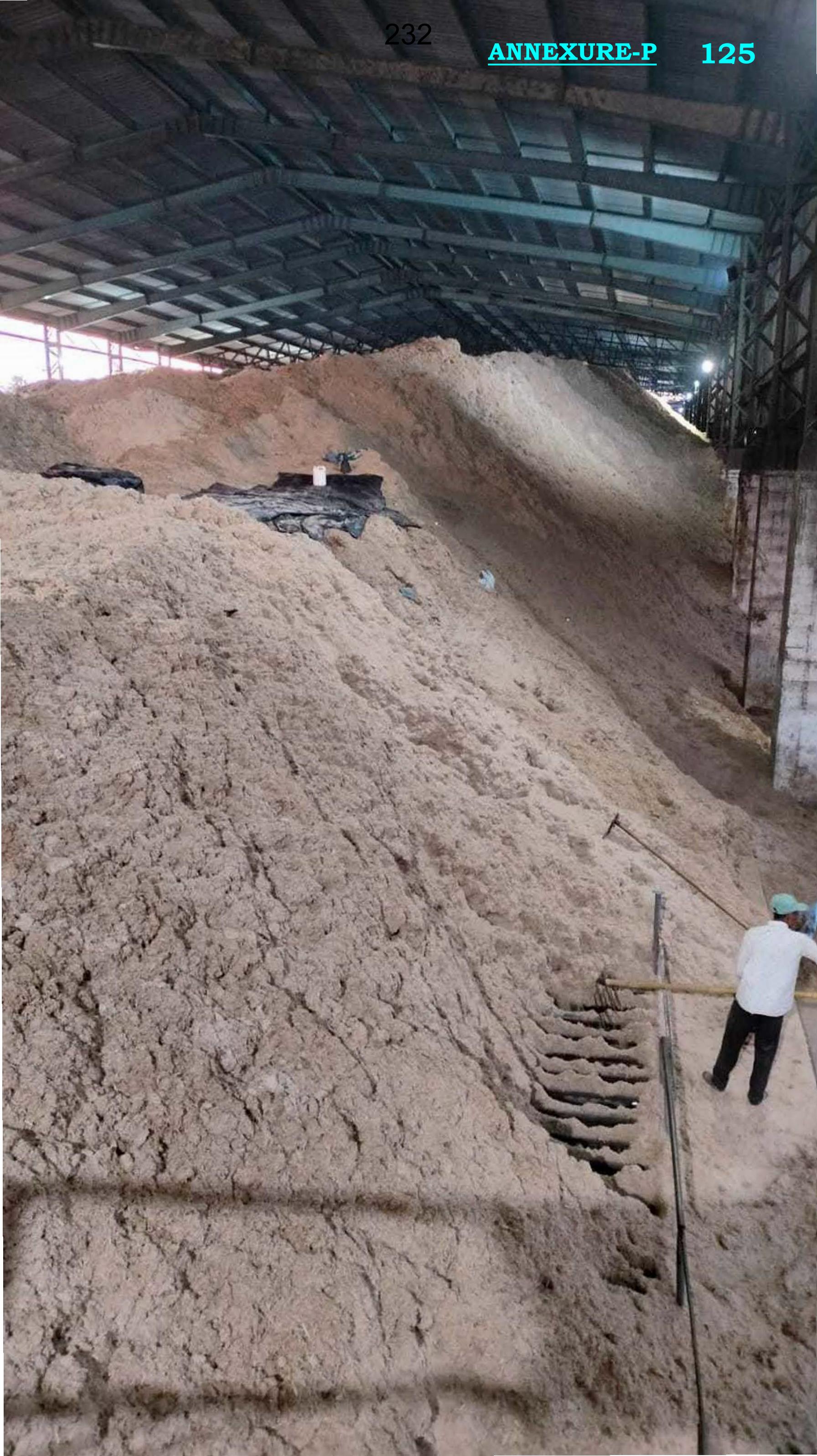
123

ANNEXURE-N



ANNEXURE-O

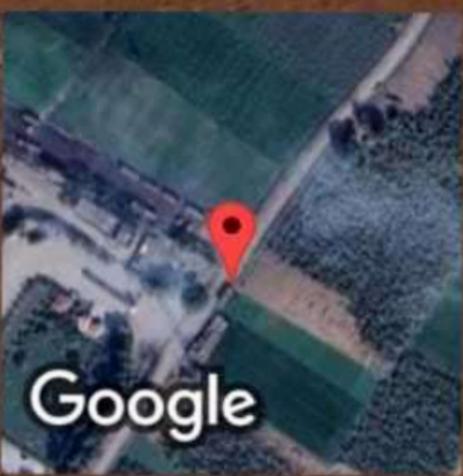
https://drive.google.com/file/d/1k2jlqqy8SI8zjZrmuHNsdtKphXOFI0kb/view?usp=drive_web







 **GPS Map Camera**



Saharanpur, Uttar Pradesh, India
Bajaj Hindusthan Limited, Sugar Mill, Gagnauli, RH5R+CQF, Uttar Pradesh 247554, India
Lat 29.808758°
Long 77.592241°
04/04/24 06:55 PM GMT +05:30

Google

Ref: -BHL/COMM/LOI/2023-24

Date: March 15, 2024

M/s Star O&M

204-A, Nyay Khand -I

Indirapuram, Ghaziabad

E-mail- star@staroandm.com

Kind attention: Mr. Idris, Mobile No: 9810091563

Subject: Design, Supply, Erection, Fabrication & Installation of Spiral Ladder at Bajaj Hindusthan Sugar Limited, Gangnauli Saharanpur in Uttar Pradesh.**Reference:** Subsequent discussion dated 12.3.24

We are pleased to place our Letter of Intent (LOI) for subject job as follows:

Item Description	QTY	UOM	M/s Star O&M (Mr. Idris, Mobile No: 9810091563)							
					A	B	C	D		
			Supply	Erection/in stallation	Total cost	Freight Cost	GST 18% on Erection and installation	GST 5% on freight	Total cost (A+B+C+D)	
Design, Supply, Erection, Fabrication & Installation of Spiral Ladder	30	MTR	29333	4400	1011990	15000	182158	750	1209898	

- 1) Price: As Mentioned,
- 2) Commercial terms and conditions is annexed herewith as Annexure A
- 3) Completion Period: 31st July 2024
- 4) This Letter of Intent does not entitle you to any rights against us whatsoever. Further we shall not be liable for any damages, claims etc. of any nature in respect to this Letter of intent, raised by you or any third party or anybody claiming under you.
- 5) In case of any repugnance, inconsistency etc. between this Letter of intent and the Purchase Order to be issued by us, the purchase order shall prevail, regarding which our decision including any interpretation thereof, shall be final and binding on you.

- 6) This Letter of Intent is subject to the exclusive jurisdiction of competent courts at LUCKNOW, Uttar Pradesh.

Please sign the duplicate copy of this letter as a token of your acceptance of the same.

Thanking you,

For Bajaj Hindusthan Sugar Ltd



(Authorized Signatory)



Annexure -A

BHL/COMM/LOI/2023-24	Date: 15. 03. 2024
DESCRIPTION	" <u>COMMERCIAL TERMS</u> "
BASIC PRICE	Total Rs. 1209898 (Rupees Twelve Lakh Nine Thousand Eight Hundred Ninety Eight Only) (Includes Design, Supply, Fabrication, Erection & Installation, GST and Freight)
GST	Inclusive
DRAWING	In Vendor Scope (You will provide us detail Drawing for Each Ladder)
COMPLETION PERIOD	31 st July 2024
OTHER T&C	As per Our Formal Order
<u>PAYMENT TERMS</u>	60% After receipt of complete material at site and balance after completion of job in all respect duly certified by our site in charge.

The ETP inlet outlet analysis report by CPCB is delineated below:

Sampling location	Parameters								
	pH	Colour	SS	TDS	Chloride	Sulphate	O & G	COD	BOD
At inlet of ETP	4.35	350	118	2137	86	291	---	1347	777
Outlet of ETP	7.56	30	2.44	1137	110	104	8.34	46.8	6.47
Lagoon (Storage of ETP Treated Water)	7.52	25	5.20	932	58	58	---	33.8	5.55
Discharge standard for disposal on land	5.5-8.5	--	100	2100	--	--	10	----	100

SULPHATE REMOVAL SYSTEM WATER TREATMENT & PERFORMANCE REPORT OF SEASON 2022-2023 : Unit- Gangnauli												
Date	SRS Inlet Analysis Results						SRS Outlet Analysis Results					
	PH	Temp.	TSS	TDS	COD	Sulphate	PH	Temp.	TSS	TDS	COD	Sulphate
30-Oct-23	-	-	-	-	-	-	-	-	-	-	-	-
31-Oct-23	-	-	-	-	-	-	-	-	-	-	-	-
1-Nov-23	-	-	-	-	-	-	-	-	-	-	-	-
2-Nov-23	-	-	-	-	-	-	-	-	-	-	-	-
3-Nov-23	-	-	-	-	-	-	-	-	-	-	-	-
4-Nov-23	-	-	-	-	-	-	-	-	-	-	-	-
5-Nov-23	-	-	-	-	-	-	-	-	-	-	-	-
6-Nov-23	6.8	36	-	1430	810	580	9.9	27	23	1520	550	410
7-Nov-23	6.9	37	-	1450	910	610	10	28	22	1240	610	440
8-Nov-23	6.8	35	-	1320	880	570	9.7	30	24	1320	560	510
9-Nov-23	7.1	36.5	-	1230	1020	480	9.9	28	21	1510	620	525
10-Nov-23	6.8	34.5	-	1120	740	610	9.8	27.5	25	1350	520	488
11-Nov-23	6.7	35.5	-	1320	1060	630	10	28.5	25	1120	750	450
12-Nov-23	6.7	36	-	950	760	560	10.2	27	20	1020	560	350
13-Nov-23	6.9	35	-	1000	750	580	9.9	27.5	21	1230	530	410
14-Nov-23	6.8	34	-	930	950	670	10.3	28	25	760	570	470
15-Nov-23	6.9	35	-	1150	730	520	11.2	29	25	1190	450	350
16-Nov-23	6.9	34.5	-	960	650	630	10.5	28.5	23	920	360	558
17-Nov-23	7	36	-	1060	960	580	10.5	27.5	23	1050	380	385
18-Nov-23	7.1	34	-	1320	1050	880	9.8	28.5	25	1040	380	572
19-Nov-23	7	35	-	1150	930	720	10.6	27	21	1430	630	515
20-Nov-23	7.2	35.5	-	1320	1125	410	10.2	28	22	1320	410	338
21-Nov-23	7.1	37	-	1210	880	696	9.9	25	22	1150	490	388
22-Nov-23	6.9	36	-	1350	890	684	11.6	26	20	1010	700	430
23-Nov-23	7.1	35	-	1030	760	570	10.7	27	21	1205	580	408
24-Nov-23	7.1	36	-	1150	728	528	10.8	25.5	21	1230	395	182
25-Nov-23	7.1	35	-	1150	728	528	10.8	28.5	22	1060	395	320
26-Nov-23	6.8	34	-	1450	850	610	11.5	27	22	1030	550	350

Bajaj Hindusthan Sugar Limited
 Unit- Gangnauli, Post- Tanshipu
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27-Nov-23	7	35	-	1150	800	520	11.3	28.5	20	1230	395	380
28-Nov-23	7	34.5	-	1230	850	410	11	29	23	1200	480	250
29-Nov-23	6.9	37	-	1230	780	560	11.2	25.5	22	1250	480	320
30-Nov-23	7	35	-	1130	860	473	11.3	26	23	1290	540	335

1-Dec-23	7	32.5	-	1210	850	470	11.3	26.8	25	1310	610	278
2-Dec-23	7.3	34	-	1320	910	510	11.4	28	26	1240	590	311
3-Dec-23	7.1	35	-	1020	920	530	10.9	27.5	18	1120	310	311
4-Dec-23	7.1	34.5	-	1230	750	470	11.2	28	21	1030	375	311
5-Dec-23	7	35	-	1350	830	630	11.2	29	21	1230	375	330
6-Dec-23	6.9	34	-	1220	860	598	11.6	28.5	21	1420	560	310
7-Dec-23	6.8	36	-	1150	860	580	11.6	29	20	1230	620	319
8-Dec-23	6.9	35	-	1150	910	550	11.5	28	21	1210	620	308
9-Dec-23	7	36	-	1360	870	580	11.3	27	19	1420	590	301
10-Dec-23	6.8	35	-	1240	920	610	11.4	27.5	18	1230	630	305
11-Dec-23	7	34	-	1360	990	650	11.5	27	18	1010	595	285
12-Dec-23	6.8	35	-	1320	1060	610	11.3	28	20	1050	625	292
13-Dec-23	7	34	-	1320	1120	587	11.5	28	22	1420	720	270
14-Dec-23	6.9	32	-	1130	1060	588	11.6	29	21	1120	650	265
15-Dec-23	7	33.5	-	1130	960	630	11.5	27.5	22	1430	550	265
16-Dec-23	6.8	34	-	1230	850	410	11.60	28.5	22	1350	610	180
17-Dec-23	6.8	35	-	1320	650	530	11.7	28	22	1230	520	223
18-Dec-23	6.8	35	-	1320	650	530	11.7	28	22	1230	520	223
18-Dec-23	6.9	36	-	1420	720	595	11.5	27.5	23	1320	525	228
18-Dec-23	6.9	36	-	1420	720	595	11.5	27.5	23	1320	540	266
19-Dec-23	6.9	35.5	-	1150	730	620	11.5	26.5	23	1320	540	266
19-Dec-23	6.9	35.5	-	1150	730	620	11.5	26.5	23	1320	540	266
20-Dec-23	7	34	-	950	850	560	11	27	22	1230	520	240
20-Dec-23	7	34	-	950	850	560	11	27	22	1230	520	240
21-Dec-23	6.8	35	-	1230	520	535	11.5	28.5	22	1230	520	235
21-Dec-23	6.8	35	-	1230	520	535	11.5	28.5	22	1230	520	235
22-Dec-23	6.7	35.5	-	1350	950	620	11.6	29	22	1350	680	261
22-Dec-23	6.7	35.5	-	1350	950	620	11.6	29	22	1350	680	261
23-Dec-23	6.9	37	-	1120	850	610	11.5	28	23	1210	590	262
23-Dec-23	6.9	37	-	1120	850	610	11.5	28	23	1210	590	262
24-Dec-23	7	36.5	-	1210	910	540	11.6	27.5	21	1350	620	237
24-Dec-23	7	36.5	-	1210	910	540	11.6	27.5	21	1350	620	237
25-Dec-23	6.7	34	-	1120	1030	510	11.4	26	22	1360	640	215
25-Dec-23	6.7	34	-	1120	1030	510	11.4	26	22	1360	640	215
26-Dec-23	6.8	33	-	1030	950	780	11.2	27	23	1020	620	240
26-Dec-23	6.8	33	-	1030	950	780	11.2	27	23	1020	620	240
27-Dec-23	6.9	33	-	810	890	890	11.2	27.5	22	1250	650	290
27-Dec-23	6.9	33	-	810	890	890	11.2	27.5	22	1250	650	290
28-Dec-23	7	32	-	1140	890	890	11.2	27	23	1360	630	-

Bala Hindustan Sugati Limited
 880 Gangnauli, Post. Tanhipur
 Distt. Saharanpur (U.P.)
 Pin Code-247551

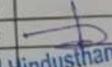
29-Dec-23	6.9	33	-	1240	870	720	11	26	22	1450	620	320
30-Dec-23	6.8	32	-	1130	990	680	11.5	25.5	21	1250	650	306
31-Dec-23	7	31	-	1130	940	650	11	24	22	1450	620	273

1-Jan-24	6.7	31	-	1240	850	660	11.2	25	23	1280	560	291
2-Jan-24	6.7	30	-	1360	990	630	11.4	25.5	22	1450	630	291
3-Jan-24	6.8	32	-	1250	790	654	11.5	26	25	1470	540	281
4-Jan-24	7.1	32	-	1150	810	625	11.4	25.5	24	1340	440	262
5-Jan-24	7	31	-	1060	830	660	11.5	26	23	1450	570	278
6-Jan-24	6.9	31	-	1120	790	640	11.4	25	23	1450	570	288
7-Jan-24	6.8	32	-	1230	780	650	11.5	26	22	1360	540	286
8-Jan-24	7.1	33	-	1320	940	710	11.3	24	24	1450	630	305
9-Jan-24	7	32	-	1240	850	-	11.5	24.5	23	1510	610	-
10-Jan-24	7	33	-	1150	1030	-	11.5	25	24	1320	660	-
11-Jan-24	6.5	31	-	1060	850	780	11.6	24	24	1430	580	327
12-Jan-24	6.8	33	-	1350	910	730	11.5	25	23	1430	630	300
13-Jan-24	6.9	33.5	-	1240	1030	670	11.6	26	23	1320	710	254
14-Jan-24	6.9	32	-	1240	870	690	11.4	26.5	24	1510	580	276
15-Jan-24	6.9	30	-	1240	870	695	11.4	25.5	23	1540	610	281
16-Jan-24	6.8	29	-	1330	730	678	11.5	26	22	1310	580	271
17-Jan-24	6.7	30	-	1250	810	710	11.4	25	23	1420	620	292
18-Jan-24	6.5	29	-	1320	700	715	11.5	26	22	1510	380	286
19-Jan-24	6.6	28	-	1280	830	675	11.6	25.5	23	1610	560	270
20-Jan-24	6.7	30	-	1310	950	640	11.5	26	22	1430	620	256
21-Jan-24	6.8	29	-	1310	730	655	11.5	25.5	23	1430	580	248
22-Jan-24	7.1	28.5	-	1250	890	670	11.6	24	22	1550	620	261
23-Jan-24	6.5	29	-	1320	810	643	11.4	24	23	1310	590	237
24-Jan-24	6.4	28	-	1130	830	655	11.5	25	22	1340	610	248
25-Jan-24	6.7	29	-	1250	560	633	11.4	24	23	1450	560	235
26-Jan-24	197	6.6	30	-	1230	910	715	11.6	24	23	1530	550
27-Jan-24	177	6.5	28.5	-	1310	620	675	11.4	24.5	22	1320	620
28-Jan-24	153	6.8	29	-	1350	760	702	11.4	26	22	1430	580
29-Jan-24	188	6.6	31	-	1290	850	680	11.5	26	22	1620	610

Bajaj Hindusthan Sugar Limited
 Unit - Gangneuli, Post, Tanou - tr
 Distt. Saharapur (U)
 Pin Code - 247551

30-Jan-24	183	6.5	30.5	-	1080	840	665	11.6	25	23	1510	610
31-Jan-24	197	6.4	30	-	1190	780	585	11.5	26	23	1620	580

1-Feb-24	144	6.2	29	-	1030	810	785	11.6	26	22	1530	620
2-Feb-24	69	6.3	30	-	1130	750	760	11.5	25.5	22	1360	540
3-Feb-24	165	6.5	31	-	1340	610	730	11.6	26	23	1530	610
4-Feb-24	140	6.2	31	-	1310	510	770	11.6	25	23	1420	510
5-Feb-24	69	6.4	32	-	1230	830	760	11.4	25.5	22	1350	580
6-Feb-24	110	6.5	33	-	1450	630	754	11.6	25	22	1450	630
7-Feb-24	138	6.4	32	-	1040	860	725	11.5	26	23	1370	560
8-Feb-24	131	6.5	33	-	1140	930	650	11.6	26.5	22	1430	550
9-Feb-24	278	6.3	32	-	1290	890	715	11.5	26	21	1510	610
10-Feb-24	321	6.2	31	-	1310	620	720	11.6	26.5	22	1520	620
11-Feb-24	289	6.3	32	-	1210	640	690	11.5	27	23	1430	640
12-Feb-24	289	6.4	32.5	-	1130	850	705	11.3	28	22	1510	650
13-Feb-24	288	6.2	33	-	1240	790	755	11.5	28.5	21	1320	590
14-Feb-24	238	6.3	32	-	1180	860	765	11.5	28	21	1320	720
15-Feb-24	221	6.6	33	-	1240	750	780	11.4	29	20	1430	690
16-Feb-24	234	6.5	32.5	-	1160	810	756	11.5	27.5	21	1510	730
17-Feb-24	267	6.1	32	-	1030	790	744	11.5	28	22	1420	750
18-Feb-24	269	6.5	31	-	1160	810	756	11.5	27	21	1510	730
19-Feb-24	212	6	32	-	1060	770	725	11.5	27	21	1040	720
20-Feb-24	222	6.4	33	-	1170	810	690	11.6	29	22	1360	760
21-Feb-24	208	6.3	32.5	-	1050	770	740	11.6	28	22	1430	750
22-Feb-24	210	6.2	33	-	1130	810	705	11.5	27.5	21	1510	540
23-Feb-24	221	6.5	31.5	-	1310	820	672	11.3	26	22	1620	620
24-Feb-24	209	6.4	32	-	1410	780	670	11.5	27	21	1510	510
25-Feb-24	211	6.4	33	-	1420	910	721	11.5	27	21	1530	540
26-Feb-24	167	6.3	32	-	1310	850	732	11.6	27.5	22	1510	540
27-Feb-24	187	6.4	33	-	1230	510	712	11.5	28	21	1430	540
28-Feb-24	202	6.3	32.5	-	1310	830	810	11.4	27	21	1250	540
29-Feb-24	211	6.4	32	-	1010	750	768	11.6	28	21	1250	540


 Birla Hindusthan Sugar Limited
 Unit Ganganauli, Post -
 Dist. Saharapur (U.P.)
 Pin Code - 227551

1-Mar-24	201	6.3	33.5	-	1150	810	742	11.5	28.5	22	1310	530
2-Mar-24	211	6.1	32	-	1210	700	760	11.6	28	21	1310	700
3-Mar-24	194	6	33	-	1310	956	755	11.5	29	20	1510	580
4-Mar-24	68	6.1	30	-	1190	860	697	11.6	27	22	1650	575
5-Mar-24	187	6.2	32	-	1260	780	670	11.7	29	21	1560	510
6-Mar-24	177	6	32	-	1200	850	691	11.5	28	21	1520	610
7-Mar-24	180	6.2	33	-	1020	790	710	11.6	28	22	1460	590
8-Mar-24	184	6.1	33.5	-	1150	890	680	11.6	27	22	1430	580
9-Mar-24	221	6.2	32.5	-	1060	910	698	11.5	28.5	21	1310	610
10-Mar-24	204	6.1	33	-	1130	850	680	11.4	29	22	1430	590
11-Mar-24	232	6.4	32	-	1230	920	720	11.5	30	21	1510	480
12-Mar-24	221	6.2	33	-	1160	870	765	11.3	30.5	22	1240	510
13-Mar-24	245	6.1	32.5	-	960	860	790	11.5	30	21	1430	


 Bajaj Hindusthan Sugars Limited
 Unit-Gangnauli, Post. Tanshipur
 Distt. Saharanpur (U.P.)
 Pin Code-247551



ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

Recognised by MOEF & CC(Ministry of Environment Forest and Climate Change)

Website: www.itslab.in, Email: contact@itslab.in, itlrclab@gmail.com, info@itslab.in, itlrclab@gmail.com

+91 9911659800, 9305780312, 09958849764, 07210888634



Test Report of	Report Code	Date of Issue
Waste Water	WW-140224-12	19/02/2024

Issued To M/S. BAJAJ HINDUSTHAN SUAGR LTD.
SUGAR UNIT-GANGNAULI, P.O.-TANSHIPUR, DISTT- SAHARANPUR
(U.P) INDIA

SAMPLING & ANALYSIS DATA

Sample Received On : 14/02/2024
 Sample Drawn By : Mr. ITS Laboratory Representative (Mr.
 Sample Drawn On : Amardeep Chauhan)
 14/02/2024
 Sample Description : STP Outlet Water
 Sample Quantity/Packing detail : 2 lit/Plastic Cane & 500 ml Sterilized Bottle
 Analysis Duration : 14/02/2024 to 19/02/2024

ANALYSIS TEST RESULTS

S.No	Parameter	Test Method	Results	Units	Standard (Effluents discharge in stream)
1.	pH	IS:3025(Part-11)	7.32	-	6.5-9.0
2.	Total Suspended Solid (TSS)	IS:3025(Part-17)	6.1	mg/l	20 max
3.	Chemical Oxygen Demand (COD)	IS:3025(Part-58)	38.0	mg/l	50 max
4.	Biological Oxygen Demand(as O ₂)	IS:3025(Part-44)	9.0	mg/l	10 max
5.	Total Nitrogen (as N)	IS: 3025 (P- 34)	2.62	mg/l	10 max
6.	Ammonical Nitrogen (NH ₄ -N)	IS: 3025 (P- 34)	0.59	mg/l	5.0 max
7.	Phosphorus (as P)	IS: 3025 (P- 31)	0.42	mg/l	1.0 max
8.	Faecal Coliform (MPN/100ML)	IS: 1622:1981	52	-	<100 MPN/100ML

Notification – As per MoEF & CC Gazette Dated 13.10.2017

CHECKED BY

AUTHORIZED SIGNATORY



Terms & Conditions :

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.



ITS TESTING LABORATORY PRIVATE LIMITED

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

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Test Report of	Report Code	Date of Issue
Waste Water	WW-130324-13	18/03/2024

Issued To M/S. BAJAJ HINDUSTHAN SUAGR LTD.
SUGAR UNIT-GANGNAULI, P.O.-TANSHIPUR, DISTT- SAHARANPUR
(U.P) INDIA

SAMPLING & ANALYSIS DATA

Sample Received On : 13/03/2024
 Sample Drawn By : Mr. ITS Laboratory Representative (Mr. K K
 Sample Drawn On : Sharma)
 : 13/03/2024
 Sample Description : STP Outlet Water
 Sample Quantity/Packing detail : 2 lit/Plastic Cane & 500 ml Sterilized Bottle
 Analysis Duration : 13/03/2024 to 18/03/2024

ANALYSIS TEST RESULTS

S.No	Parameter	Test Method	Results	Units	Standard (Effluents discharge in stream)
1.	pH	IS:3025(Part-11)	7.26	-	6.5-9.0
2.	Total Suspended Solid (TSS)	IS:3025(Part-17)	5.8	mg/l	20 max
3.	Chemical Oxygen Demand (COD)	IS:3025(Part-58)	34.8	mg/l	50 max
4.	Biological Oxygen Demand(as O ₂)	IS:3025(Part-44)	8.0	mg/l	10 max
5.	Total Nitrogen (as N)	IS: 3025 (P- 34)	2.32	mg/l	10 max
6.	Ammonical Nitrogen (NH ₄ -N)	IS: 3025 (P- 34)	0.51	mg/l	5.0 max
7.	Phosphorus (as P)	IS: 3025 (P- 31)	0.40	mg/l	1.0 max
8.	Faecal Coliform (MPN/100ML)	IS: 1622:1981	58	-	<100 MPN/100ML

Notification – As per MoEF & CC Gazette Dated 13.10.2017

CHECKED BY

AUTHORIZED SIGNATORY



Terms & Conditions :

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability of our laboratory is limited to invoiced amount.

ITS TESTING LABORATORY (P) LTD.

Laboratory: A-114, Sector-80, Phase-II Noida, Gautam Budh Nagar - 201305, (U.P.)

(An ISO 9001: 2015, ISO 14001:2015 & ISO 45001:2018 Certified Laboratory)

MOEF & CC (Ministry of Environment Forest & Climate Change)

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+91 9911659800, 9305780312, 09958849764, 07210888634

TC-11181

Test Report of	Report Code	Date of Issue
Waste Water	WW-110124-10	17/01/2024

Issued To **M/S. BAJAJ HINDUSTHAN SUAGR LTD.**
SUGAR UNIT-GANGNAULI, P.O.-TANSHIPUR, DISTT- SAHARANPUR
(U.P) INDIA

SAMPLING & ANALYSIS DATA

Sample Received On : 11/01/2024
 Sample Drawn By : Mr. ITS Laboratory Representative (Mr. Amit
 Sample Drawn On : Sharma)
 : 11/01/2024
 Sample Description : STP Outlet Water
 Sample Quantity/Packing detail : 2 lit/Plastic Cane & 500 ml Sterilized Bottle
 Analysis Duration : 11/01/2024 to 17/01/2024

ANALYSIS TEST RESULTS

S.No	Parameter	Test Method	Results	Units	Standard (Effluents discharge in stream)
1.	pH	IS:3025(Part-11)	7.46	-	6.5-9.0
2.	Total Suspended Solid (TSS)	IS:3025(Part-17)	5.2	mg/l	20 max
3.	Chemical Oxygen Demand (COD)	IS:3025(Part-58)	36.0	mg/l	50 max
4.	Biological Oxygen Demand(as O ₂)	IS:3025(Part-44)	8.6	mg/l	10 max
5.	Total Nitrogen (as N)	IS: 3025 (P- 34)	2.54	mg/l	10 max
6.	Ammonical Nitrogen (NH ₄ -N)	IS: 3025 (P- 34)	0.52	mg/l	5.0 max
7.	Phosphorus (as P)	IS: 3025 (P- 31)	0.48	mg/l	1.0 max
8.	Faecal Coliform (MPN/100ML)	IS: 1622:1981	60.0	-	<100 MPN/100ML

Notification – As per MoEF & CC Gazette Dated 13.10.2017

CHECKED BY

AUTHORIZED SIGNATORY

**Terms & Conditions :**

1. Test reports are valid only for the samples tested in our laboratory. 2. Samples will destroyed as per quality policy.
3. Any complaints about the report should be communicated in writing within 7 days.
4. Total liability or our laboratory is limited to invoiced amount.

KCPL SPUR HARIDWAR HIGHWAY PRIVAT LIMITEDRegistered Office: B-901, 9th Floor, Golden Heights, Green Wood City, Near Subharti University, Meerut 250002

CIN: U45400UP2022PTC159392

*Email:kcpl.799@gmail.com*Phone No.: 0121- 2439399

KCPL/2023-24/SO/SPUR-HARIDWAR/1404

दिनांक: 15.12.2023

सेवा में

आदरणीय इकाई प्रमुख महोदय
बजाज हिंदुस्तान शुगर लिमिटेड
गंगनौली सहारनपुर (उत्तर प्रदेश)

विषय: उत्तर प्रदेश और उत्तराखंड राज्य में दिल्ली –सहारनपुर –देहरादून –पथ से हरिद्वार तक -6 लेन एक्सेस नियंत्रित स्पर का विकास और भारतमाला परियोजना के तहत हाइब्रिड वार्षिक का विकास (किमी 0+000 से किमी 50+700)- **राख प्राप्त करने के सम्बन्ध में।**

महोदय -

सविनय निवेदन यह है कि मैं हाईवे निर्माण में चीनी मील से निकलने वाली राख का उपयोग भराव के रूप में करना चाहता हूँ। अतः आपसे निवेदन है कि मुझे राख प्रदान करने की कृपा करें। आपकी अति कृपा होगी।

भवदीय -



अधिकृत हस्ताक्षर कर्ता
के.सी.पी.एल.स्पर हरिद्वार प्रा.लि.

Dec, 15-2023

#	Date	Headline	Media	Source	Edi/Prog	Byline
1	15-DEC	Ash of Bajaj Sugar Mill's became a boon for farmers	Print	Rashtriya Sahara	Lucknow	NA
2	15-DEC	Bajaj plant's ash became a boon for farmers	Print	Lucknow Reader	Lucknow	NA
3	15-DEC	Sugar mill ash became a boon for farmers	Print	Dainik Hint	Ghaziabad	NA

बजाज शुगर मिल की राख बनी किसानों के लिए वरदान

सहारनपुर (एसएनबी)। बजाज हिंदुस्तान शुगर मिल गंगनौली की पहल से किसानों के खेतों की पैदावार लगातार बढ़ रही है। फैक्टरी से निकलने वाली राख किसानों के खेतों के लिए अमृत का काम कर रही है जिससे किसानों के चेहरों पर खुशी की लहर दिखाई पड़ रही है। ज्ञातव्य है कि फैक्टरी में पेराई के दौरान जो राख निकलती है, उसे खेतों में डालने से गन्ना एवं अन्य फसलों में हैरान कर देने वाला परिवर्तन देखने को मिल रहा है। किसानों को फैक्टरी से निःशुल्क राख प्राप्त हो रही है। इसे खेतों में छिड़काव कर खेतों को उपजाऊ बनाया जा रहा है। फैक्टरी से प्राप्त राख में कार्बन एवं पोटाश की मात्रा ज्यादा होती है, जिसे खेतों में छिड़काव करने से भूमि में पोटाश एवं कार्बन की मात्रा बढ़ जाती है। गंगनौली फैक्टरी के नवादा गांव के किसान विपिन से बात करने पर उन्होंने बताया कि बजाज फैक्टरी से मिल राख हमारे खेतों के लिए अमृत का काम कर रही है।

हरवेश मलिक की सराहनीय पहल से राख बनी अमृत
: गंगनौली बजाज शुगर मिल के वर्तमान यूनिट हेड हरवेश मलिक ने किसानों के खेतों में राख डालने की शुरुआत वर्ष-2010 में बजाज के कुंदरकी प्लांट से शुरू की थी, जिससे कुंदरकी प्लांट के आसपास के क्षेत्र में किसानों की फसलों में काफी परिवर्तन देखने को मिला। अपनी



खेतों में शुगर मिल की राख के प्रभाव की जानकारी देता किसान

इस पहल को समय के साथ हरवेश मलिक ने बजाज के किनौली प्लांट में आगे बढ़ाया और अब वर्तमान में गंगनौली प्लांट में भी अपनी इस अनूठी मुहिम को जारी रखे हुए हैं। राख में पाए जाने वाले पोषक तत्वों के बारे में हरवेश मलिक ने बताया कि राख में कार्बन एवं पोटाश की मात्रा ज्यादा पाई जाती है, जो खेतों को उपजाऊ बनाते हैं। साथ ही पौधों में अच्छी पैदावार के साथ डबल ड्रिलिंग होती है एवं गन्ने की फसल में अच्छी रिकवरी प्राप्त होती है।

बजाज प्लांट की राख बनी किसानों के लिए वरदान

दैनिक लखनऊ रीडर
रियाज अहमद सहारनपुर
बजाज हिंदुस्तान शुगर फैक्ट्री गंगनौली की पहल से किसानों के खेतों में फसलों की पैदावार लगातार बढ़ रही है। ज्ञातव्य है की फैक्ट्री में पेराई के दौरान जो राख निकलती है उसे खेतों में डालने से गन्ना एवं अन्य फसलों में हैरान कर देने वाला परिवर्तन देखने को मिल रहा है। किसानों को फैक्ट्री से निःशुल्क राख प्राप्त हो रही है। इसे खेतों में छिड़काव कर खेतों को उपजाऊ बनाया जा रहा है। फैक्ट्री से प्राप्त राख में कार्बन एवं पोटाश की मात्रा ज्यादा होती है। जिसे खेतों में छिड़काव करने से भूमि में पोटाश एवं कार्बन की मात्रा बढ़ जाती है। साथ ही यह मिट्टी की

संरचना को भी सुदृढ़ एवं जल धारण की क्षमता को भी बढ़ाता है। जिससे पैदावार अच्छी होती है। फैक्ट्री से मुफ्त में मिली राख के चलते गंगनौली



फैक्ट्री में राख लेने के लिए काफी संख्या में किसान आ रहे हैं। गंगनौली फैक्ट्री के नवादा गांव के किसान विपिन से बात करने पर उन्होंने

बताया कि बजाज फैक्ट्री से मिल राख हमारे खेतों के लिए अमृत का काम कर रही है। बजाज फैक्ट्री का किसानों की तरफ से बहुत-बहुत

धन्यवाद। गंगनौली बजाज शुगर मिल के वर्तमान युनिट हेड हरवेश मलिक ने किसानों के खेतों में राख डालने की शुरुआत वर्ष-2010 में

बजाज के कुंदरकी प्लांट से शुरू की थी। जिससे कुंदरकी प्लांट आसपास के क्षेत्र में किसानों की फस में काफी परिवर्तन देखने को मिले अपनी इस पहल को समय के स मलिक जी ने बजाज के किनीनी प्ल में आगे बढ़ाया और अब वर्तमान गंगनौली प्लांट में भी अपनी इस अनु मुहिम को जारी रखे हुए हैं। राख में प जाने वाले पोषक तत्वों के बारे हरवेश मलिक ने बताया कि राख कार्बन एवं पोटाश की मात्रा ज्यादा जाती है, जो खेतों को उपजाऊ बन है। साथ ही पौधों में अच्छी पैदावार साथ डबल ड्रिलिंग होती है एवं ग की फसल में अच्छी रिकवरी प्राप्त हो है। राख के खेतों में उपयोग से फस को कीट पतंगों से बचाव होता है।

कृषि मिल की राख खेतों में डालने से गन्ना एवं अन्य फसलों में दिख रहा है हैरान कर देने वाला परिवर्तन

चीनी मिल की राख किसानों के लिए बनी वरदान



संरचना

- राख में कार्बन एवं पोटैश की ज्यादा मात्रा होने से मिट्टी की संरचना सुदृढ़ एवं जल धारण की बढ़ती है क्षमता
- किसानों को निःशुल्क दी जा रही है राख, फसलों में हेरत कटने वाले

संजीव विरवकर्मा

नागल। बजाज हिंदुस्तान शुगर फैक्ट्री गांगनौली की एक पहल से किसानों के खेतों में फसलों की पैदावार लगातार बढ़ रही है। फैक्ट्री में पैराई के दौरान जो राख निकलती है, उसे खेतों में डालने से गन्ना एवं अन्य फसलों में हैरान कर देने वाला परिवर्तन देखने को मिल रहा है। इसी कारण किसानों को अब फैक्ट्री से निःशुल्क राख दी

जा रही है।

गंगनौली बजाज शुगर मिल के यूनिट हेड हरवेश मलिक का कहना है कि मिल की राख का खेतों में छिड़काव करने से खेतों को अधिक उपजाऊ बनाया जा सकता है। फैक्ट्री से प्राप्त राख में कार्बन एवं पोटैश की मात्रा ज्यादा होती है, जिसे खेतों में छिड़काव करने से भूमि में पोटैश एवं कार्बन की मात्रा बढ़ जाती है। साथ ही यह मिट्टी की संरचना को भी सुदृढ़ एवं जल धारण की क्षमता को बढ़ाती है, जिससे अच्छी पैदावार होती है। उन्होंने बताया कि फैक्ट्री से मुफ्त में दी जा रही राख के चलते गांगनौली फैक्ट्री में राख लेने के लिए बड़ी संख्या में किसान आ रहे हैं। वहीं गांगनौली फैक्ट्री के नवादा गांव के किसान विपिन का कहना है कि



हरवेश मलिक की पहल से राख बनी अमृत



गंगनौली बजाज शुगर मिल के यूनिट हेड हरवेश मलिक ने किसानों के खेतों में राख डालने की शुरूआत वर्ष-2010 में बजाज के कुदरकी प्लांट से शुरू की थी, जिससे कुदरकी प्लांट के आसपास के क्षेत्र में किसानों की फसलों की पैदावार एवं गुणवत्ता में काफी परिवर्तन देखने को मिला। इसके बाद हरवेश मलिक ने अपनी इसी पहल को समय के साथ बजाज के किनीनी प्लांट से जुड़े किसानों के लिए आगे बढ़ाया और अब गांगनौली प्लांट में भी अपनी इस अनूठी मुहिम को शुरू किया है। राख में पाए जाने वाले पोषक तत्वों के बारे में हरवेश मलिक ने बताया कि राख में कार्बन एवं पोटैश की मात्रा ज्यादा पाई जाती है, जो खेतों को उपजाऊ बनाते हैं। साथ ही पौधों में अच्छी पैदावार के साथ डबल ट्रिपलिंग होती है एवं गन्ने की फसल से अच्छी रिकवरी प्राप्त होती है।

बजाज फैक्ट्री से मिल रही राख हमारे है। इसके लिए बजाज फैक्ट्री प्रबंधन खेतों के लिए अमृत का काम कर रही को साधुवाद।

TEST REPORT

***Issued To:**

Bajaj Hindusthan Sugar Ltd.

Unit:Gangnauli Sugar, Tehsil Deoband-247551, Saharanpur, UP

Kind Att. : Mr. Mehkar Singh

ULR : TC527523000017627F

Reg. No : FRAC/W/2312180018

*Your Ref. No : TRF

*Letter/TRF Dated : 18/12/2023
Date of Issue : 26/12/2023
Date of Sample Recd. : 18/12/2023
Date of Sampling : 17/12/2023
Sample Condition : Normal
*Sample Packing : Plastic Container
Date of Sample Booking : 18/12/2023
Date of Start of Analysis : 18/12/2023
Date of Completion : 26/12/2023

***Sample Description:**

Process Water

Specification Followed : IS 10500:2012
Sampling Method : FRAC/SOP/CHEM-MICRO/016
Sampled By : Sample drawn by FRAC representative
Sampler Name : Akash
Product Group : Water

*Sample Qty : 7+1 Ltr
*Batch No : Not Specified
*Mfg. Date : Not Specified
*Exp. Date : Not Specified

*Location : A Centrifugal Machine (Production Area)

TEST RESULTS

S.No.	Parameters	Unit	Results	Desirable Limit as Per IS 10500:2012	Permissible Limit as Per IS 10500:2012	Test Method
Chemical Test Parameters						
1	Colour	Hazen Unit	< 2.0	Max 5.0	Max 15	IS 3025 (P-4) : 2021
2	Odour	-	Agreeable	Agreeable	Agreeable	IS 3025 (P-5) : 2018
3	Taste	-	Agreeable	Agreeable	Agreeable	IS 3025 (P-7 & 8) : 1984
4	Turbidity	NTU	BLQ (LOQ- 0.01)	Max 1.0	Max 5	IS 3025 (P-10) : 1984
5	Total Dissolved Solids	mg/l	8.0	Max 500	Max 2000	IS 3025 (P-16) : 1984
6	Nitrate (as NO3)	mg/l	BLQ (LOQ- 0.5)	Max 45	No relaxation	IS 3025 (P-34) : 1988
7	Total Hardness (as CaCO3)	mg/l	BLQ (LOQ- 2.0)	Max 200	Max 600	IS 3025 (P-21) : 2009
8	Chloride (as Cl)	mg/l	2.83	Max 250	Max 1000	IS 3025 (P-32) : 1988
9	Sulphate (as SO4)	mg/l	BLQ (LOQ- 5.0)	Max 200	Max 400	IS 3025 (P-24) : 1986
10	Sulphide (as H2S)	mg/l	BLQ (LOQ-	Max 0.05	No relaxation	IS 3025 (P-29) : 1986



Sonika
Sonika maheshwari
Sr. Analyst-Microbiology

Neeraj Singh
Neeraj Singh Adhikari
Sr Analyst-Environment

Authorised Signatory
Amarnath Patel
Amarnath Patel
Deputy OIC-Instrument

* Indicates Information supplied by the Customer for which the laboratory has no control.

- Note: 1. Sample(s) not drawn by FRAC, unless specified.
2. The result listed refers only to tested sample(s) and applicable parameters. Endorsement of product is neither inferred nor implied.
3. Sample(s) will be destroyed after one month of the date of issue of test report unless otherwise specified, except for perishable samples which would be destroyed immediately after issuance of report.
4. Test report shall not be reproduced except in full, without written approval from FRAC.
5. This test report in full or in part shall not be used for advertising or legal action.
6. FRAC will not be held responsible for the authenticity of any photocopied, forged and or partially presented test reports.
7. This is a computer generated document with electronic signature hence does not require manual signature.
8. FRAC will ensure all corrective action as per our policy in case of any discrepancy in any sample tested, FRAC liability is limited to the amount charged against the testing of the sample.
9. Retesting charges will be applicable in case the results are reproducible.
10. Duplicate copy will be issued on chargeable basis.



TEST REPORT

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*Issued To:

ULR : TC527523000017627F

Bajaj Hindusthan Sugar Ltd.

Reg. No : FRAC/W/2312180018

Unit:Gangnauli Sugar, Tehsil Deoband-247551, Saharanpur, UP

*Your Ref. No : TRF

*Letter/TRF Dated : 18/12/2023

S.No.	Parameters	Unit	Results	Desirable Limit as Per IS 10500:2012	Permissible Limit as Per IS 10500:2012	Test Method
10			0.05)			
11	Fluoride (as F)	mg/l	BLQ (LOQ-0.05)	Max 1.0	Max 1.5	IS 3025 (P-60) : 2008
12	Total Alkalinity (as CaCO ₃)	mg/l	BLQ (LOQ- 5.0)	Max 200	Max 600	IS 3025 (P-23) : 1986
13	Cyanide (as CN)	mg/l	BLQ (LOQ-0.02)	Max 0.05	No relaxation	IS 3025 (P-27) : 1986
14	Phenolic Compounds (as C ₆ H ₅ OH)	mg/l	BLQ (LOQ-0.001)	Max 0.001	Max 0.002	IS 3025 (P-43) : 1992
15	Anionic Detergents (as MBAS)	mg/l	BLQ (LOQ-0.05)	Max 0.20	Max 1.0	Annexure K of IS 13428 2005
16	pH Value @25°C	-	8.4	6.5-8.5	No relaxation	IS 3025 (P-11) : 1983
17	#Residual Free Chlorine	mg/l	BLQ (LOQ- 0.1)	Min 0.2	Min 1.0	IS 3025 (P-26) : 2021
18	Ammonia (as total ammonia-N)	mg/l	BLQ (LOQ- 0.1)	Max 0.50	No relaxation	IS 3025 (P-34) : 1988
19	Chloramines (as Cl ₂)	mg/l	BLQ (LOQ-0.01)	Max 4.0	No relaxation	IS 3025 (P-26) : 2021
20	Iron (as Fe)	mg/l	BLQ (LOQ-0.02)	Max 1.0	No relaxation	IS 3025 (P-2): 2004
21	Manganese (as Mn)	mg/l	BLQ (LOQ-0.02)	Max 0.1	Max 0.3	IS 3025 (P-65): 2014
22	Copper (as Cu)	mg/l	BLQ (LOQ-0.02)	Max 0.05	Max 1.5	IS 3025 (P-65): 2014
23	Zinc (as Zn)	mg/l	BLQ (LOQ-0.02)	Max 5.0	Max 15	IS 3025 (P-65): 2014
24	Magnesium (Mg)	mg/l	BLQ (LOQ-0.1)	Max 30	Max 100	IS 3025 (P-2): 2004
25	Lead (as Pb)	mg/l	BLQ (LOQ-0.002)	Max 0.01	No relaxation	IS 3025 (P-65): 2014
26	Calcium (as Ca)	mg/l	0.01	Max 75	Max 200	IS 3025 (P-2): 2004
27	Selenium (as Se)	mg/l	BLQ (LOQ-0.002)	Max 0.01	No relaxation	IS 3025 (P-65):2014
28	Arsenic (as As)	mg/l	BLQ (LOQ-0.002)	Max 0.01	No relaxation	IS 3025 (P-65): 2014
29	Cadmium (as Cd)	mg/l	BLQ (LOQ-0.002)	Max 0.003	No relaxation	IS 3025 (P-65): 2014
30	Boron (as B)	mg/l	BLQ (LOQ-0.02)	Max 0.5	Max 2.4	IS 3025 (P-65): 2014



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2312180018-2

TEST REPORT

***Issued To:**

Bajaj Hindusthan Sugar Ltd.
Unit:Gangnauli Sugar, Tehsil Deoband-247551, Saharanpur, UP

ULR : TC527523000017627F

Reg. No : FRAC/W/2312180018
*Your Ref. No : TRF

*Letter/TRF Dated : 18/12/2023

S.No.	Parameters	Unit	Results	Desirable Limit as Per IS 10500:2012	Permissible Limit as Per IS 10500:2012	Test Method
31	Molybdenum (as Mo)	mg/l	BLQ (LOQ-0.002)	Max 0.07	No relaxation	IS 3025 (P-65): 2014
32	Chromium (as Cr)	mg/l	BLQ (LOQ-0.02)	Max 0.05	No relaxation	IS 3025 (P-65): 2014
33	Aluminum (as Al)	mg/l	BLQ (LOQ-0.02)	Max 0.03	Max 0.2	IS 3025 (P-65): 2014
34	Mercury (as Hg)	mg/l	BLQ (LOQ-0.0005)	Max 0.001	No relaxation	IS 3025 (P-65): 2014
35	Barium (s Ba)	mg/l	BLQ (LOQ-0.02)	Max 0.7	No relaxation	IS 3025 (P-65): 2014
36	Nickel (as Ni)	mg/l	BLQ (LOQ-0.002)	Max 0.02	No relaxation	IS 3025 (P-65): 2014
37	Silver (as Ag)	mg/l	BLQ (LOQ-0.002)	Max 0.1	No relaxation	IS 3025 (P-65): 2014
38	Uranium	mg/l	BLQ (LOQ-0.002)	Max 0.03	No relaxation	IS 3025 (P-65): 2014
39	Mineral oil	mg/l	BLQ(LOQ-0.4)	Max 1.0	No relaxation	Clause 6 of IS 3025 (P-39): 2021
PCB						
40	2,2,5-Trichlorobiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
41	2,4,4-TrichloroBiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
42	2,4,5-TrichloroBiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
43	2,2,3,5-TetrachloroBiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
44	2,2,5,5-TetrachloroBiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
45	2,2,4,5,5-PentachloroBiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
46	2,3,4,4,5- PentachloroBiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
47	2,2,3,4,4,5- HexachloroBiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017



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ULR : TC527523000017627F

Reg. No : FRAC/W/2312180018

*Your Ref. No : TRF

*Letter/TRF Dated : 18/12/2023

S.No.	Parameters	Unit	Results	Desirable Limit as Per IS 10500:2012	Permissible Limit as Per IS 10500:2012	Test Method
47			05)			Edition:2017
48	2,2,3,4,5,6-HexachloroBiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
49	2,2,4,4,5,5- HexachloroBiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
50	2,2,3,4,4,5,5-HeptachloroBiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
51	2,2,3,3,4,4,5,5-Octachlorobiphenyl	mg/l	BLQ(LOQ-0.00005)	Max 0.0005	No relaxation	APHA 6630 23rd Edition:2017
PAH						
52	Naphthalene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
53	Acenaphthylene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
54	Acenaphthene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
55	Flourene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
56	Phenanthrene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
57	Anthracene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
58	Fluoranthene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
59	Pyrene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
60	Benzo(a)anthracene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
61	Chrysene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
62	Benzo(b)Fluoranthene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017



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*Your Ref. No : TRF

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S.No.	Parameters	Unit	Results	Desirable Limit as Per IS 10500:2012	Permissible Limit as Per IS 10500:2012	Test Method
62			05)			
63	Benzo(k)Fluoranthene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
64	Benzo(a)pyrene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
65	Dibenzo(a,h)anthracene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
66	Benzo(g,h,i)perylene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
67	Indene(1,2,3-cd)pyrene	mg/l	BLQ(LOQ-0.00005)	Max 0.0001	No relaxation	APHA 6440:2017
Pesticide Residues						
68	Alachlor	µg/l	BLQ(LOQ-0.05)	Max 20	No relaxation	USEPA 525.2:1994
69	Atrazine	µg/l	BLQ(LOQ-0.01)	Max 2.0	No relaxation	AOAC 990.06:2019
70	Aldrin	µg/l	BLQ(LOQ-0.01)	Max 0.03	No relaxation	AOAC 990.06:2019
71	Dieldrin	µg/l	BLQ(LOQ-0.01)	Max 0.03	No relaxation	AOAC 990.06:2019
72	Alpha HCH	µg/l	BLQ(LOQ-0.01)	Max 0.01	No relaxation	AOAC 990.06:2019
73	Beta HCH	µg/l	BLQ(LOQ-0.01)	Max 0.04	No relaxation	AOAC 990.06:2019
74	Butachlor	µg/l	BLQ(LOQ-0.05)	Max 125	No relaxation	USEPA 525.2:1994
75	Chlorpyrifos	µg/l	BLQ(LOQ-0.05)	Max 30	No relaxation	USEPA 525.2:1994
76	Delta HCH	µg/l	BLQ(LOQ-0.01)	Max 0.04	No relaxation	AOAC 990.06:2019
77	2,4 dichlorophenoxyacetic acid	µg/l	BLQ(LOQ-0.05)	Max 30	No relaxation	USEPA 515.1:1989
78	4,4-DDE	µg/l	BLQ(LOQ-0.05)	Max 1.0	No relaxation	AOAC 990.06:2019
79	4,4-DDD	µg/l	BLQ(LOQ-0.05)	Max 1.0	No relaxation	AOAC 990.06:2019
80	4,4-DDT	µg/l	BLQ(LOQ-0.05)	Max 1.0	No relaxation	AOAC 990.06:2019
81	2,4-DDD	µg/l	BLQ(LOQ-0.05)	Max 1.0	No relaxation	AOAC 990.06:2019
82	2,4-DDT	µg/l	BLQ(LOQ-0.05)	Max 1.0	No relaxation	AOAC 990.06:2019
83	2,4-DDE	µg/l	BLQ(LOQ-0.05)	Max 1.0	No relaxation	AOAC 990.06:2019
84	Endosulphan-I	µg/l	BLQ(LOQ-0.05)	Max 0.4	No relaxation	AOAC 990.06:2019
85	Endosulphan-II	µg/l	BLQ(LOQ-0.05)	Max 0.4	No relaxation	AOAC 990.06:2019

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2312180018-5

TEST REPORT

***Issued To:**

Bajaj Hindusthan Sugar Ltd.

Unit:Gangnauli Sugar, Tehsil Deoband-247551, Saharanpur, UP

ULR : TC527523000017627F

Reg. No : FRAC/W/2312180018

*Your Ref. No : TRF

*Letter/TRF Dated : 18/12/2023

S.No.	Parameters	Unit	Results	Desirable Limit as Per IS 10500:2012	Permissible Limit as Per IS 10500:2012	Test Method
86	Endosulphan Sulfate	µg/l	BLQ(LOQ-0.05)	Max 0.4	No relaxation	AOAC 990.06:2019
87	Ethion	µg/l	BLQ(LOQ-0.05)	Max 3.0	No relaxation	USEPA 1657A :1993
88	Gamma HCH (Lindane)	µg/l	BLQ(LOQ-0.05)	Max 2.0	No relaxation	AOAC 990.06:2019
89	Isoproturon	µg/l	BLQ(LOQ-0.05)	Max 9.0	No relaxation	USEPA 532.2:2000
90	Malathion	µg/l	BLQ(LOQ-0.05)	Max 190	No relaxation	USEPA 8141A:1994
91	Methyl Parathion	µg/l	BLQ(LOQ-0.05)	Max 0.3	No relaxation	USEPA 8141A:1994
92	Monocrotophos	µg/l	BLQ(LOQ-0.05)	Max 1.0	No relaxation	USEPA 8141A:1994
93	Phorate	µg/l	BLQ(LOQ-0.05)	Max 2.0	No relaxation	USEPA 525.2:1994
Trihalomethanes						
94	Bromoform	mg/l	BLQ(LOQ-0.05)	Max 0.1	No relaxation	APHA 6232 23rd Edition
95	Dibromochloromethane	mg/l	BLQ(LOQ-0.05)	Max 0.1	No relaxation	APHA 6232 23rd Edition
96	Bromodichloromethane	mg/l	BLQ(LOQ-0.05)	Max 0.06	No relaxation	APHA 6232 23rd Edition
97	Chloroform	mg/l	BLQ(LOQ-0.05)	Max 0.2	No relaxation	APHA 6232 23rd Edition
Biological Test Parameters						
98	E. coli	/100ml	Absent	Absent	No relaxation	IS 15185:2016
99	Total coliform	/100ml	Absent	Absent	No relaxation	IS 15185:2016

Note : BLQ- Below limit of Quantification, LOQ- Limit of Quantification
#Residual chlorine is not stable, hence requirement is not applicable on stored water

Remarks : The sample conforms to the IS 10500:2012 specifications with respect to the above tested parameters.

End of Report



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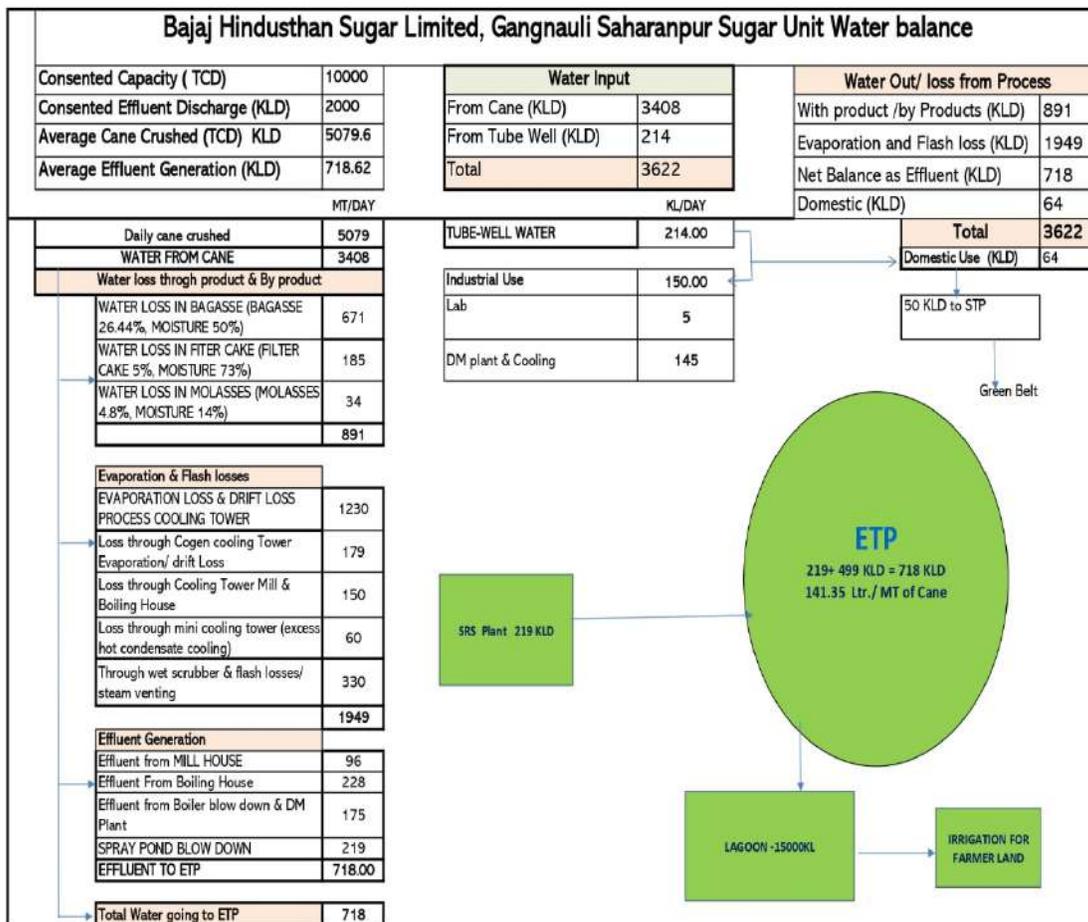
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ANNEXURE-X

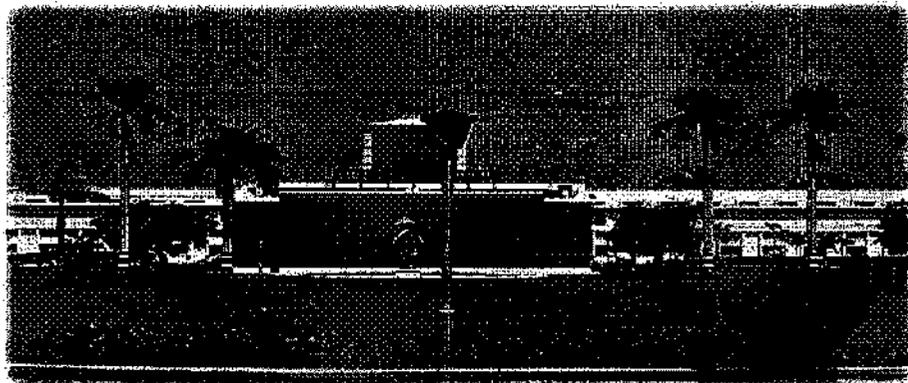


**UTILIZATION OF
TREATED EFFLUENT
FOR IRRIGATION PURPOSE**

FOR

**M/s Bajaj Hindusthan Sugar Ltd.
Village- Gangnauli Post-Tanshipur,
District- Saharanpur, Uttar Pradesh**

PREPARED BY:



NATIONAL SUGAR INSTITUTE

Government of India

Ministry of Consumer Affairs, Food & Public Distribution

Department of Food & Public Distribution

Kanpur- 208 017 (U.P.) India

Ph. +91-512-2570730, 2570273

Fax. +91-512-2570247

Introduction of factory:

M/s Bajaj Hindusthan Sugar Limited, Gangnauli (Saharanpur), was incorporated in November-2006. At present it is engaged in producing plantation white sugar. It has installed capacity of 10000 TCD. During the period of visit the crushing operation of the factory were closed.

Factory Performance:

S. No.	Particulars	2014-15	2015-16	2016-17	2017-18 as on date of visit 12.5.18
1.	Duration of season (days)	116	103	149	173
2.	Average sugarcane crushed per day (TCD)	5133	4700	5294	5748
3.	Total sugarcane crushed (MT)	460268	322869.3	622152.5	918915.1

1. Visit Undertaken:-

The Factory was visited on 12.05.2018 by Dr. Ashok Kumar, Assistant Professor (Agriculture Chemistry). Factory officials, Shri Satish Kumar (Dy .G.M. - Production), Shri R.P.Singh (Sr. Manager-EHS), Shri Arvind Singh (Asst. G.M. - Cane) were present during the visit.

2. Observation & Discussions:-

To assess the adequacy of the ETP Plant, a separate visit was paid by the institute officials. The present visit was undertaken during the off season of the factory and, physical observations were made with respect of utilization of treated effluent. The pH of treated effluent was observed i.e. 7.60 & TDS 1610 at ETP laboratory situated in premises of factory, which was in conformity with the CPCB guidelines. However other facilities for analysis of different parameters were not available during the visit so as cross check the data.

- 3. Effluent Generation:** Copies of analysis reports of treated effluent and data communicated to UPPCB server are attached as Annexure-I.

Existing arrangement of treatment: Details of different units of ETP with capacity & dimensions attached as Annexure-II.

4. **Storage lagoon:** Capacity 7500 KL. Attached as Annexure-III.
5. **Cropping pattern of the area:** At command area of M/s Bajaj Hindusthan Sugar Limited, Gangnauli Approx 35000 hectare cultivable area is available and sugar cane is grown as main cash crop. The cropping pattern is as follows:-

A. Wheat - Sugarcane (Plant) - Sugarcane (Ratoon) - 2 Years

B. Paddy - Wheat - Sugarcane (Plant) - Sugarcane (Ratoon) - 2 Years

6. Quantity of effluent available for land application (KL/day):

- a. Installed capacity of factory is 10000 TCD,
- b. Estimated average Effluent generation per day @200 liters/ton of cane crushed - 2000 KL/day
- c. Net effluent generation left for irrigation after recycle & Reuse treatment - 2000 KL/day
- d. Total treated effluent generated for average crushing for 140 days
(days considered on the basis of past track record)
=140 x 2000= 280000 KL/Crushing Season

7. Characteristics of treated effluent:

S. No.	Particular	(2016-17)	(2017-18)
1.	pH	7.73-8.23	7.59-8.01
2.	BOD	8.99-14.74	15.36-18.51
3.	COD	112.99-129.67	121.92-133.10
4.	TSS	9.78-12.38	14.40-16.59

The above values are as per data transmitted by M/s Bajaj Hindusthan Sugar Limited, Gangnauli to CPCB/UPPCB server through real time monitoring system during crushing season 2016-17 & 2017-2018. The copies are enclosed as **annexure-I**.

8. Command area:

S. No.	Soil texture	Effluent loading rate(KL/hectare/day)
1	Sandy loam	170-225(average 197m ³ /hectare/day or say 200m ³ /hectare /day)

On the basis of soil test report, the Soil of the command area of factory is sandy loam.

9. Command area identified:

S. No.	Total available area (hectare)	Area available at 70 % land efficiency	Distance from unit (Km)	Mode of Effluent Transport
1.	15.0 (Lawn & green belt of the factory)	10.5	With in premises	MS/HDPE pipe line
2.	250 (Farmer land)	175	Within 1.0	HDPE pipe line (Up to Factory out let) After that farmers use their own flexible pipeline for using the water
	Total = 265	185.5		

Details of farmer fields being used /to be used for irrigation purpose with farmer's name, area, village and crops cultivated **attached as Annexure-IV**. During the visit, although the factory was closed, the undersigned visited few fields and intracted with following and confermed use of treated effluent in their field during the season.

S. No.	Name of Farmers	Village	Area (ha)	Crop
1	Veer Singh	Shetalakhera	2.62	Sugarcane
2	Vijendra Tyagi	Nainsov	3.01	Sugarcane

10. Details of crop area:

S. No.	Location/ Village	Total available area (hectare)	Crop area under effluent application (hectare)		
			Kharif	Rabi (Wheat)	Annual (sugar Cane)
1.	Lawn & green belt of the factory	15.0	-	-	-
2.	Farmer land	250	-	50	200
	Total	265	-	50	200

11. Yearly total treated water balance with respect to land available for irrigation for different crops keeping in view of the loading rates for different soil textures:

S. No.	Land Particular	Area (Hect.)	Area available at 70% land efficiency (Hect.)	Water Loading	Irrigation interval (days)	Average Crushing days	Water Requirement KL/annum
1.	Lawn & green belt of the factory	15	10.5	200	10	140	29400
2.	Farmer land (Sugarcane)	200	140	200	15	140	261333
3.	Wheat	50	35	200	25	140	39200
		265	185.5		Total		329933

As discussed in the previous paragraphs even after considering effluent generation @200 liter /ton of cane, the estimated total effluent generation shall be about 280000Kl/crushing season. Thus, the generated effluent from the factory may be completely utilized in irrigation as per the plan submitted by the factory.

12. Effluent application scheme:

- A. STORAGE and transportation:** M/s Bajaj Hindusthan Sugar Limited, Gangnauli, Saharanpur has Lagoon with a capacity of 7500 cubic meters from here it is to be transported to the targeted area through pumps by HDPE underground pipe line and flexible pipeline by farmers to the desired field.
- B. Irrigation schedule & plan of the command area:** The treated effluent is available from November to may depending upon the duration of crushing season which is generally below 140 days (**attached as Annexure-V**). In Gangnauli Area, intensive agriculture is practiced by farmers wherein wheat is immediately sown after ratoon cane harvesting and land is not left vacant. This intensive agriculture requires continuous use of water. The effluent provided to the farmers is a great help to them as it is available on weekly rotation schedule of the farmers.

According to the weather condition of area, the farmers provide irrigation to cane field at 12-15 days intervals. Similarly, wheat is also provided irrigation within 3 week interval. Sugarcane is a crop which requires water in abundant through its life span. After sugarcane, wheat is the major crop of area and it is efficient in taking up moisture of soil. For raising wheat crop successfully, water is required in abundant quantity particularly for germination, crown root initiation, tillering, flowering and grain formation stage.

- C. Agreement with farmers:** The details are attached as **Annexure VI**.
- D. Demonstration farm and trials:-**The Cane department of the factory undertakes demonstration of Farm trials regularly to the farmers of the area (Photo Attached). The demonstration is not restricted to cultivation of the new sugarcane varieties but also about the best agricultural practices including irrigation techniques to be practiced during the course of sugarcane cultivation. In each of the demonstration, large no. of the farmers of the command area participates who are imparted the knowledge about such techniques by the staff of the factory.





E. Kishan Gosthi: Gosthis are regularly organized on various aspects of crop production by Factory's cane department. Conservation of natural resources and proper use of treated effluent in irrigation is a regular point of village meeting and farmer Gosthis.

Frequency of such Gosthis is as per following details:

S. No.	Activity	Schedule
1	Kisan Gosthis	Bimonthly
2	Field monitoring	Monthly

The kisan gosthi was organized by the factory in different villages dated on: 15/11/17, 23/12/17, 25/03/17, 27/04/18.



13. **Basic requirement and monitoring schedule:** To monitor the Irrigation system factory has a team under the leadership of Shri Satish Kumar (Dy. GM Production) who co-ordinates with Shri Ram Pratap Singh, Sr. Manager Environment for implementing irrigation plan and monitoring it continuously. The factory also circulates contact nos. of responsible officers to contracted farmers to inform the need of irrigation round the clock.
14. **Technical backup and man power deployed:** M/s Bajaj Hindusthan Sugar Limited, Gangnauli has a backup of technical team for repairing of effluent supply line & daily maintenance requirement. In addition, cane professionals deputed by M/s Bajaj Hindusthan Sugar Limited, Gangnauli are guiding and will continue to guide farmers about the use of treated water proficiently. Shri Satish Kumar (Dy. G.M. Production) along-with his technical team looks after the maintenance part.
15. **Physico-chemical properties of soil:** M/s Bajaj Hindusthan Sugar Limited, Gangnauli reported following details with respect to analysis of the soil of the envisaged area where treated effluent is proposed to be used for irrigation purposes. Analysis report of soil is attached as Annexure-VII. The analytical details are as given below:

S. No.	Particular	Range
1.	pH	7.12
2.	EC	0.24mhos/cm
3.	Texture	Sandy Loam
4.	Bulk density	1.28 g/cc
5.	Particle density	2.49 g/cc
6.	Porosity	48.59%
7.	Water Holding Capacity	17.6%
8.	Sand	63 %
9.	Silt	25 %
10.	Clay	12 %
11.	Ca	0.48%
12.	Mg	0.26 ppm
13.	Available Sodium as Na	<0.1 ppm
14.	Available Potassium as K	168 Kg/Ha
15.	Available Phosphorous as P ₂ O ₅	32 Kg/Ha
16.	CaCO ₃	0.70 ppm
17.	Chloride as Cl	6.3 ppm
18.	Sulphate as SO ₄	5.6 ppm

CONCLUSION:

1. The irrigation management plan proposed by M/s Bajaj Hindusthan SugarLtd, Gangnauli (Saharanpur, may be considered to be in order to use treated effluent for irrigation for the autumn and spring planted sugarcane and also for wheat. The

proposed system shall be able to cope up with the requirement of utilization of the generated effluent for irrigation purposes.

2. At present, the factory has provided the treated effluent points at a certain location from where the farmers can draw the treated effluent by making own arrangement. The factory may extend the irrigation facilities by providing pipes/channels for effective and extensive use of treated effluent.
3. The factory should strengthen its system for supervising and maintaining the irrigation plan while using the treated effluent. They should clearly prepare a responsibility chart for implementation.
4. Facility for laboratory analysis of treated effluent for various parameters to be established.
5. Since the factory visit was made when there were no crushing operation going on, it shall require validation when the plant is in operation.

hmm
21/05/19

(Dr. Ashok Kumar)

Assistant Professor (Agril. Chemistry)

NATIONAL SUGAR INSTITUTE

Government of India

Ministry of Consumer Affairs, Food & Public Distribution

Department of Food & Public Distribution

Kanpur- 208 017 (U.P.) India



भारत का राजपत्र The Gazette of India

असाधारण

EXTRAORDINARY

भाग II—खण्ड 3—उप-खण्ड (i)

PART II—Section 3—Sub-section (i)

प्राधिकार से प्रकाशित

PUBLISHED BY AUTHORITY

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पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय

अधिसूचना

नई दिल्ली, 14 जनवरी, 2016

सा.का.नि. 35(अ).—केंद्रीय सरकार, पर्यावरण (संरक्षण) अधिनियम, 1986 (1986 का 29) की धारा 6 और धारा 25 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए पर्यावरण (संरक्षण) नियम, 1986 का और संशोधन करने के लिए निम्नलिखित नियम बनाती है, अर्थात् :-

- लघु शीर्षक और प्रवर्तन.**- (1) इन नियमों का संक्षिप्त नाम पर्यावरण (संरक्षण) संशोधन नियम, 2016 है।
(2) ये उनके राजपत्र में प्रकाशन की तारीख को प्रवृत्त होंगे।
- पर्यावरण (संरक्षण) नियम, 1986 की अनुसूची 1 में,-
(क) क्रम सं. 4 और उससे संबंधित प्रविष्टियों के स्थान पर निम्नलिखित क्रम सं. और प्रविष्टियां रखी जाएंगी, अर्थात् :-

क्रम सं.	उद्योग	मापदंड	मानक
(1)	(2)	(3)	(4)
"4.	चीनी उद्योग	बहिःस्राव	सभी सांद्रण मूल्य सिवाय पीएच के मिलीग्राम प्रति लीटर में है
		पीएच	5.5 – 8.5
		कुल निलंबित ठोस पदार्थ (टीएसएस), मिलीग्राम प्रति लीटर	100 (भूमि पर निपटान के लिए) 30 (भू-पृष्ठ जल पर निपटान के लिए)
		जैव आक्सीजन मांग, बीओडी, [27° सेंटीग्रेट पर तीन दिन], मिलीग्राम प्रति लीटर	100 (भूमि पर निपटान के लिए) 30 (भू-पृष्ठ जल पर निपटान के लिए)

	तेल एवं ग्रीज़, मिलीग्राम प्रति लीटर	10
	कुल भंग ठोस पदार्थ (टीडीएस), मिलीग्राम प्रति लीटर	2100
	अंतिम अपशिष्ट जल बहिःस्राव सीमा	200 लीटर प्रति टन पेराई किए हुए गन्ने के लिए
	(पेराई किए हुए गन्ने के प्रति टन के लिए अंतिम उपचारित अपशिष्ट बहिःस्राव 100 लीटर तक निर्बंधित है और छिड़काव तालाब ओवरफ्लो से अपशिष्ट जल या शीतलन टावर ब्लो डाउन पेराई किए हुए गन्ने के लिए 100 लीटर प्रति टन तक निर्बंधित है तथा इकाई से एकल आउटलेट बिन्दु अनुज्ञात है)	
	उत्सर्जन	
	स्टेक से विविक्त पदार्थ उत्सर्जन प्रति सामान्य क्यूबिक मीटर 150 मिलीग्राम से कम होगा।	

4(1) चीनी उद्योगों में उपचारित बहिःस्राव सिंचाई प्रोटोकाल और अपशिष्ट जल संरक्षण या अपशिष्ट जल प्रबंधन (i) विभिन्न मृदा टेक्सचरों के लिए लदाई दरें

क्रम सं.	मृदा टेक्सचर	m ³ /Ha/Day में लदाई दर
1.	रेतीली	225 से 280
2.	रेतीली दुमट	170 से 225
3.	दुमट	110 से 170
4.	क्ले दुमट	55 से 110
5.	क्ले	35 से 55

(ii) अपशिष्ट जल संरक्षण और प्रदूषण नियंत्रण प्रबंधन

- अधिक साधित्र जल के पुनः चक्रण के लिए उपयोगिताओं या अनुषंगी इकाईयों के प्रसंस्करण के लिए शीतलन प्रबंधन और पालिसिंग टैंकों की स्थापना हो।
- अपशिष्ट जल उपचार संयंत्र का पेराई ऋतु आरंभ होने से एक मास पूर्व स्थिरीकरण किया जाएगा और यह पेराई ऋतु के पश्चात् एक मास तक प्रचालन करना जारी रखेगा।
- सिंचाई के लिए कोई मांग नहीं अवधि के दौरान उपचारित अपशिष्ट जल को केवल 15 दिन की धारण क्षमता वाले रिसाव रोधी लाइन तालाब में भंडारित किया जाएगा।
- बहावमापी को सभी जल ऐन्स्ट्रैक्शन बिन्दुओं पर प्रतिस्थापित किया जाएगा और ताजे जल के उपयोग को न्यूनतम किया जाएगा।
- समुचित वायु प्रदूषण नियंत्रण युक्तियों को विविक्त पदार्थ उत्सर्जन मानक को पूरा करने के लिए स्थापित किया जाएगा।

[फा.सं. क्यू-15017/31/2007-सीपीडब्ल्यू]

डा. राशिद हसन, सलाहकार

टिप्पण: मूल नियम भारत के राजपत्र, असाधारण, भाग II, खंड 3, उप-खंड (i) में का.आ.सं0 844(अ), तारीख 19 नवंबर, 1986 द्वारा प्रकाशित किए गए थे और तत्पश्चात उनमें निम्नलिखित अधिसूचनाओं के द्वारा संशोधन किए गए :

का.आ. सं. 433(अ), तारीख 18 अप्रैल, 1987; सा.का.नि. सं. 176(अ), तारीख 2 अप्रैल, 1996; सा.का.नि. सं. 97(अ), तारीख 18 फरवरी, 2009; सा.का.नि. सं. 149(अ), तारीख 4 मार्च, 2009; सा.का.नि. सं. 543(अ), तारीख 22 जुलाई, 2009; सा.का.नि. सं. 739(अ), तारीख 9 सितंबर, 2010; सा.का.नि. सं. 809(अ), तारीख 4 अक्टूबर, 2010; सा.का.नि. सं. 215(अ), तारीख 15 मार्च, 2011; सा.का.नि. सं. 221(अ), तारीख 18 मार्च, 2011; सा.का.नि. सं. 354(अ), तारीख 2 मई, 2011; सा.का.नि. सं. 424(अ), तारीख 1 जून, 2011; सा.का.नि. सं. 446(अ), तारीख 13 जून, 2011; सा.का.नि. सं. 152(अ), तारीख 16 मार्च, 2012; सा.का.नि. सं. 266(अ), तारीख 30 मार्च, 2012; सा.का.नि. सं. 277(अ), तारीख 31 मार्च, 2012; सा.का.नि. सं. 820(अ), तारीख 9 नवंबर, 2012; सा.का.नि. सं. 176(अ), तारीख 18 मार्च, 2013; सा.का.नि. सं. 535(अ), तारीख 7 अगस्त, 2013; सा.का.नि. सं. 771(अ), तारीख 11 दिसंबर, 2013; सा.का.नि. सं. 2(अ), तारीख 2 जनवरी, 2014; सा.का.नि. सं. 229(अ), तारीख 28 मार्च, 2014; सा.का.नि. सं. 232(अ), तारीख 31 मार्च, 2014; सा.का.नि. सं. 325(अ), तारीख 7 मई, 2014; सा.का.नि. सं. 612(अ), तारीख 25 अगस्त, 2014; सा.का.नि. सं. 789(अ), तारीख 11 नवंबर, 2014; का.आ. सं. 3305(अ), तारीख 7 दिसंबर, 2015 और अंत में अधिसूचना का.आ. सं. 4(अ), तारीख 1 जनवरी, 2016 द्वारा संशोधन किए गए थे।

**MINISTRY OF ENVIRONMENT, FORESTS AND CLIMATE CHANGE
NOTIFICATION**

New Delhi, the 14th January, 2016

G.S.R. 35(E).—In exercise of the powers conferred by sections 6 and 25 of the Environment (Protection) Act, 1986 (29 of 1986), the Central Government hereby makes the following rules further to amend the Environment (Protection) Rules, 1986, namely:-

1. **Short title and Commencement.**- (1) These rules may be called the Environment (Protection) Amendment Rules, 2016.
(2) They shall come into force on the date of their publication in the Official Gazette.
2. In Schedule-I to the Environment (Protection) Rules, 1986, for serial number 4 and the entries relating thereto, the following serial number and entries shall be substituted, namely:-

S.No.	Industry	Parameters	Standards
(1)	(2)	(3)	(4)
"4.	SUGAR INDUSTRY	EFFLUENTS	All concentration values are in milligramme per litre except for pH
		pH	5.5 - 8.5
		Total Suspended Solids (TSS), milligramme per litre	100 (for disposal on land) 30 (for disposal in surface waters)
		Biological Oxygen Demand ,	100 (for disposal on land)

	BOD[3 days at 27°C], milligramme per litre	30 (for disposal in surface waters)
	Oil & Grease , milligramme per litre	10
	Total Dissolved Solids (TDS), milligramme per litre	2100
	Final wastewater discharge limit	200 litre per tonne of cane crushed
	(Final treated effluent discharge restricted to 100 litre per tonne of cane crushed and Waste water from spray pond overflow or cooling tower blow down to be restricted to 100 litre per tonne of cane crushed and only single outlet point from unit is allowed.)	
	EMISSIONS	
	The particulate matter emissions from the stack shall be less than 150 milligramme per normal cubic metre	

4(1) Treated effluent Irrigation protocol and waste water conservation or waste water management in Sugar industries

(i) Loading rates for different soil textures

S.N	Soil Texture	Loading rate in m ³ /Ha/Day
1	Sandy	225 to 280
2	Sandy loam	170 to 225
3	Loam	110 to 170
4	Clay loam	55 to 110
5	Clay	35 to 55

(ii) Waste water conservation and pollution control management

1. Establishment of cooling arrangement and polishing tank for recycling the excess condensate water to process or utilities or allied units.
2. Effluent Treatment Plant to be stabilized one month prior to the start of the crushing season and continue to operate one month after the crushing season.
3. During no demand period for irrigation, the treated effluent to be stored in a seepage proof lined pond having 15 days holding capacity only.
4. Flow meter to be installed in all water abstraction points and usage of fresh water to be minimized.
5. Suitable Air pollution control devices to be installed to meet the particulate matter emission standard."

[F.No. Q-15017/31/2007- CPW]

DR. RASHID HASAN, Advisor

Note: - The principal rules were published in the Gazette of India, Extraordinary, Part II, Section 3, Sub-section (i) *vide* number S.O. 844(E), dated the 19th November, 1986 and subsequently amended *vide* the following notifications, namely:-

S. O. 433 (E), dated the 18th April 1987; G.S.R. 176(E), dated the 2nd April, 1996; G.S.R. 97 (E), dated the 18th February, 2009; G.S.R. 149 (E), dated the 4th March , 2009; G.S.R. 543(E), dated the 22nd July,2009; G.S.R. 739 (E), dated the 9th September, 2010; G.S.R. 809(E), dated the 4th October, 2010, G.S.R. 215 (E), dated the 15th March, 2011; G.S.R. 221(E), dated the 18th March, 2011; G.S.R. 354 (E), dated the 2nd May, 2011; G.S.R. 424 (E), dated the 1st June, 2011; G.S.R. 446 (E), dated the 13th June, 2011; G.S.R. 152 (E), dated the 16th March, 2012; G.S.R. 266(E), dated the 30th March, 2012; G.S.R. 277 (E), dated the 31st March, 2012; G.S.R. 820(E), dated the 9th November, 2012; G.S.R. 176 (E), dated the 18th March, 2013; G.S.R. 535(E), dated the 7th August, 2013; G.S.R. 771(E), dated the 11th December, 2013;

G.S.R. 2(E), dated the 2nd January, 2014; G.S.R. 229 (E), dated the 28th March, 2014; G.S.R. 232(E), dated the 31st March, 2014; G.S.R. 325(E), dated the 07th May, 2014, G.S.R. 612, (E), dated the 25th August 2014; G.S.R. 789(E), dated the 11th November, 2014; S.O. 3305(E), dated the 7th December, 2015 and lastly amended *vide* notification S.O. 4(E), dated the 1st January, 2016.

CERTIFIED TRUE COPY OF THE RESOLUTION PASSED BY THE BOARD OF DIRECTORS OF BAJAJ HINDUSTHAN SUGAR LIMITED AT ITS MEETING HELD ON AUGUST 14, 2017

"RESOLVED THAT Mr. Amit Kumar Pandey, Authorised Representative of the Company be and is hereby authorised for and on behalf of the Company to exercise the powers in respect of all or any of the following matters in various Courts, Tribunals and other Quasi-Judicial Forums, Commissions, Executive authorities etc.:

- a. To institute, conduct, defend, refer to arbitration or other proceedings, claims and disputes in which the Company is or may be concerned or interested and to represent, appear and act in before the aforesaid courts/Tribunals and other Quasi-Judicial forums, Commissions, Executive authorities etc.;
- b. To sign, submit, present swear, verify and file plaints, vakalatnamas, written statements, rejoinders, replications, execution, review, revision, restoration, petitions, notices, claims, affidavits, objections, appeals, application, amendments of all kinds in any of the aforesaid Courts etc.;
- c. To appoint pleaders, attorneys, advocates, solicitors or other representatives for the purpose of aforesaid under these presents;
- d. Generally to do and cause to be done all such incidental and other acts, deeds and things and execute and cause to be executed all such other documents, instruments, writings, papers, applications, etc. as may be required or necessary in respect of aforesaid matters; and
- e. All such acts done by him lawfully shall be binding on the Company and the Company be and are hereby undertake to ratify the same from time to time."

"RESOLVED FURTHER THAT the copies of this resolution certified to be true by any of the Directors or Key Managerial Personnel or Mr. Kausik Adhikari, Deputy Company Secretary, be furnished to such authorities and/or any other person(s) as may be required."

**\\CERTIFIED TRUE COPY\\
FOR BAJAJ HINDUSTHAN SUGAR LIMITED**



P. Parakh

**PRADEEP PARAKH
GROUP PRESIDENT (GRC) &
COMPANY SECRETARY
(Membership No: FCS6171)**

ORIGINAL APPLICATION NO. 674 OF 2023

IN THE MATTER OF:

SUNIL KUMAR

..... APPLICANT(S)

VERSUS

STATE OF UTTAR PRADESH & ORS.

.... RESPONDENT(S)

KNOWN ALL TO whom these presents shall come that I/We

Amit Kumar

the above-named

Pandeyfor Respondent

do hereby appoint

SANJEEV KUMAR SINGH Enroll No. D/791/2000, SHIGHRA KUMAR Enroll No. D/899/2017

ALOK KRISHNA AGARWAL Enroll No. D/43/1989, MAYANK BUGHANI, D/1904/2005

BHISHM PRATAP SINGH-D/4574/2022, DEVANSH SHEKHAR, Enroll No. D/9344/2021

LEGAL VIBES, ADVOCATES & SOLICITORS

G-27, FIRST FLOOR, JUNG PURA EXTENSION, NEW DELHI -110014

PH: 011-43580335, MOB 9810148367

(herein after called the advocates) to be my/our Advocates in the above- noted cause, to do all the following acts, deeds and things or any of them, that is to say: -

1. To act, appear and plead in the above-noted cause on my/our behalf, in this Court or in any other Court/ Tribunal in which the same may be tried or heard and also in the Appellate Court subject to payment of fees separately for each Court by me/us.
2. To sign, file, verify and present pleadings, appeals, cross-objections or petitions for executions, review, revision, withdrawal, compromise or other petitions or affidavits or other documents as may be deemed necessary or proper for the prosecution of the said cause in all its stages subject to payment of fees for each stage.
3. To file and take back documents to admit and/or deny the documents of opposite party.
4. To write or submit to arbitration any differences or disputes that may arise relating to the said case.
5. To take
6. To deposit, draw and receive money, cheque, cash and grant receipt thereof and to do all other acts and things which may be necessary to be done for the progress and in the course of the prosecution of the said case.
7. To appoint and instruct any other Legal Practitioner authorizing him to exercise the power and authority hereby conferred upon the Advocate whatever he may think fit to do so and to sign the power of attorney on our behalf.

AND I/we the undersigned do hereby agree to ratify and confirm all, acts done by the Advocate or his substitute in the matter as my/our own acts, as if done by me/us to all intents and purposes.

AND I/we undertake that I/we or my/our duly authorized agent would appear in the Court on all hearings and will inform the Advocate for appearance when the case is called.

AND I/we undersigned do hereby agree not to hold the Advocate or his substitute responsible for the result of the said case. The adjournment & other costs whenever ordered by the Court shall be of the Advocate, which he shall receive and retain for himself.

AND I/we the undersigned do hereby agree that in the event of the whole or part of the fee agreed by me/us to be paid to the Advocate remaining unpaid he shall be entitled to withdraw from the prosecution of the said case until the same is paid.

IN WITNESS WHEREOF I/we do here unto set my/our hand these presents the contents of which have been understood by me/us on this 10th day of April 2024

Accepted subject to the terms of the fees

(SANJEEV KUMAR SINGH & SHIGHRA KUMAR)

Advocates

Client

Client





Legal Vibes <legalvibes.lawfirm@gmail.com>

O.A. No.74/2023 Titled as Sunil Kumar Vs. State of Uttar Pradesh & Ors. (Reply on behalf of the Respondent No.7)

1 message

Legal Vibes <legalvibes.lawfirm@gmail.com>
To: grievance@uppcb.com

Wed, Apr 17, 2024 at 5:44 PM

Dear all,
Please find the attachment reply on behalf of the Respondent (M/s. Bajaj Hindusthan Sugar Ltd.)
Kindly accept the services.

 Reply Final.pdf

Thanks & Regards,

Legal Vibes Law Firm

*G-27, First Floor,
Jangpura Extension
New Delhi-110014
Ph: 011-43580335*